



List of Latest updates on SCC OnLine® Web Edition.

October 23

2026

With an ever expanding database and documents added everyday, SCC Online® users get a comprehensive research experience for legal content from India and many other nations.

Supreme Court,
High Courts,
Tribunals and
Statutes

Download SCC Online App



Table of Contents

Supreme Court

High Courts

- **Allahabad High Court**
- **Andhra Pradesh High Court**
- **Bombay High Court**
- **Calcutta High Court**
- **Chhattisgarh High Court**
- **Delhi High Court**
- **Gauhati High Court**
- **Gujarat High Court**
- **Himachal Pradesh High Court**
- **Jammu and Kashmir High Court**
- **Karnataka High Court**
- **Kerala High Court**
- **Madras High Court**
- **Manipur High Court**
- **Meghalaya High Court**
- **Madhya Pradesh High Court**
- **Orissa High Court**
- **Patna High Court**
- **Punjab and Haryana High Court**

- **Rajasthan High Court**
- **Sikkim High Court**
- **Telangana High Court**
- **Tripura High Court**
- **Uttaranchal High Court**
- **Uttaranchal High Court**

Tribunals

- **Customs Excise and Service Tax Appellate Tribunal**
- **Income Tax Appellate Tribunal**
- **National Company Law Tribunal**

Foreign Court

- **Court of Appeal of Singapore**
- **Singapore High Court**

Supreme Court

- Nagappa Shankar Powale v. Union of India*, (P.K. Mishra and Vipul M. Pancholi, JJ.), [2025 SCC OnLine SC 3830](#)
- Prashant Waghmare v. Tanaji Balasaheb Gambjire*, (Sanjay Kumar and K. Vinod Chandran, JJ.), [2026 SCC OnLine SC 2223](#)
- Rajinder Kaur v. Manpreet Singh*, (M.M. Sundresh and N. Kotiswar Singh, JJ.), [2025 SCC OnLine SC 3829](#)
- Rakesh v. State of U.P.*, (Satish Chandra Sharma and Sanjeev Sachdeva, JJ.), [2026 SCC OnLine SC 2225](#)
- S. Rajaseekaran v. Union of India*, (J.B. Pardiwala and K.V. Viswanathan, JJ.), [2026 SCC OnLine SC 2226](#)
- Star Grain & Shipping (P) Ltd. v. Chetan Dalal*, (B.V. Nagarathna and Ujjal Bhuyan, JJ.), [2026 SCC OnLine SC 2224](#)
- State of M.P. v. Shyamsunder*, (M.M. Sundresh and N. Kotiswar Singh, JJ.), [2026 SCC OnLine SC 2222](#)
- Three C Shelters (P) Ltd. v. Rakesh Kumar Gupta*, (Dr D.Y. Chandrachud, C.J. and J.B. Pardiwala and Manoj Misra, JJ.), [2024 SCC OnLine SC 6542](#)

Allahabad High Court

- A To Z Enterprises v. Commr.*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 37953](#)
- Aakash v. State of U.P.*, (Rajiv Gupta and Zafeer Ahmad, JJ.), [2026 SCC OnLine All 37885](#)
- Aarif v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), [2026 SCC OnLine All 37877](#)
- Aarti v. State of U.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine All 37796](#)
- Abdul Jabbar v. State of U.P.*, (Manish Kumar, J.), [2026 SCC OnLine All 37843](#)
- Abhayraj Singh v. State of U.P.*, (Deepak Verma, J.), [2026 SCC OnLine All 37681](#)
- Abhishek Mishra v. State of U.P.*, (Saurabh Shyam Shamsbery, J.), [2025 SCC OnLine All 8787](#)
- Abhishek Singh v. State of U.P.*, (Manish Kumar, J.), [2026 SCC OnLine All 37853](#)
- Adesh Kumar Tiwari v. State of U.P.*, (Prakash Singh, J.), [2026 SCC OnLine All 37727](#)
- Ajay Raghav v. State of U.P.*, (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37801](#)
- Ajay Tiwari v. State of U.P.*, (Saurabh Srivastava, J.), [2026 SCC OnLine All 37683](#)
- Ajay v. Regional Manager Rajya Bhandaran Nigam*, (Dinesh Pathak, J.), [2026 SCC OnLine All 37909](#)
- Ajeet Singh v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37726](#)
- Ajit Kumar Mishra v. State of U.P.*, (Rajeev Misra and Sudhanshu Chauhan, JJ.), [2026 SCC OnLine All 37884](#)
- Ajit Kumar v. State of U.P.*, (Vikram D. Chauhan, J.), [2026 SCC OnLine All 37836](#)
- Akhilesh Lata Bharti v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), [2026 SCC OnLine All 37881](#)
- Alok Kumar Singh v. State of U.P.*, (Saurabh Srivastava, J.), [2026 SCC OnLine All 37687](#)
- Alpana Kaushik v. Surendra Singh*, (Anil Kumar-X, J.), [2026 SCC OnLine All 37891](#)

Amir Khan v. State of U.P., (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 37676
Amit Kushwaha v. State of U.P., (Vikram D. Chauhan, J.), 2026 SCC OnLine All 37896
Amit v. State of U.P., (Deepak Verma, J.), 2026 SCC OnLine All 37669
Amrita Devi v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37807
Amritanjali Associates v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37930
Anil Gupta v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37695
Anil Kumar Srivastava v. State of U.P., (Manjive Shukla, J.), 2026 SCC OnLine All 37914
Anil Paint & Hardware Store v. Union of India, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 37951
Anil v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37831
Anjali v. State of U.P., (Dr Gautam Chowdhary, J.), 2026 SCC OnLine All 37928
Ankit Kumar v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37712
Ankit Tiwari v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37835
Anshul Kushwaha v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37739
Anuj Raja v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 37858
Anup Kumar v. State of U.P., (Vikram D. Chauhan, J.), 2026 SCC OnLine All 37824
Anurag Vats v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37718
Anuruddha v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37922
Arun v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37737
Arvind Kumar v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37655
Ashakar v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37693
Ashok Kumar Kanaujiya v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37745
Ashok Kumar Singh-Vii v. Khoob Singh, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 37900
Ashok v. State of U.P., (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 37804
Ashutosh Singh Sengar v. State of U.P., (Santosh Rai, J.), 2026 SCC OnLine All 37783
Ashwani Kumar v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37724
Babbu v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37659
Babli Yadav v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37691
Babloo Sharma v. State of U.P., (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 37803
Bablu Sharma v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37685
Bajrang Das v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37663
Bajrang Das v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37664
Bajrangi Mishra v. State of U.P., (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), 2026 SCC OnLine All 37879
Balbir Singh v. L. Venkateshwar, (Vikas Budhwar, J.), 2026 SCC OnLine All 37777
Banti Teotia v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37703
Bhamarpal v. State of U.P., (Raj Beer Singh, J.), 2026 SCC OnLine All 37780

Bharat v. State of U.P., (Avnish Saxena, J.), [2026 SCC OnLine All 37822](#)
Bhooraj v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37711](#)
Bhupal Singh v. State of U.P., (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 37902](#)
Bhupendra Kumar Sharma v. State of U.P., (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37819](#)
Bilal v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37700](#)
Bipin Kumar Srivastav v. State of U.P., (Rajnish Kumar and Babita Rani, JJ.), [2026 SCC OnLine All 37872](#)
Brijesh Kumar Sahu v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37747](#)
Brijesh Sharma v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37708](#)
Central Rubber Works v. S.A. Qureshi, (Samit Gopal, J.), [2026 SCC OnLine All 37785](#)
CIT v. Brahma Prakash Singh, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), [2026 SCC OnLine All 37894](#)
Complainant in Fir No. 1108/2019 v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), [2026 SCC OnLine All 37934](#)
Danish Khan v. Ramdhani Maurya, (Saurabh Lavania, J.), [2026 SCC OnLine All 37898](#)
Danish v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37719](#)
Devendra Kumar Agrawal v. State of U.P., (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 37899](#)
Dharmendra v. State of U.P., (Sameer Jain, J.), [2026 SCC OnLine All 37816](#)
Dhirendra Pratap Singh v. State of U.P., (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), [2026 SCC OnLine All 37868](#)
Dileep Kumar v. State of U.P., (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37837](#)
Dinesh Kumar v. State of U.P., (Manish Kumar, J.), [2026 SCC OnLine All 37855](#)
Dinesh Kumar v. State of U.P., (Vikram D. Chauhan, J.), [2026 SCC OnLine All 37817](#)
Dinesh Yadav v. State of U.P., (Madan Pal Singh, J.), [2026 SCC OnLine All 37670](#)
Divya v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), [2026 SCC OnLine All 37865](#)
Ekta Anand v. State of U.P., (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37808](#)
Firoj Akhtar v. State of U.P., (Chandra Kumar Rai, J.), [2026 SCC OnLine All 37925](#)
Gaffar v. State of U.P., (Madan Pal Singh, J.), [2026 SCC OnLine All 37754](#)
Ganga Ram Gautam v. State of U.P., (Sanjay Kumar Pachori, J.), [2026 SCC OnLine All 37675](#)
Gaurav Sachdeva v. State of U.P., (Madan Pal Singh, J.), [2026 SCC OnLine All 37672](#)
Gaurav Singh v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), [2026 SCC OnLine All 37945](#)
Gaurav Yadav v. State of U.P., (Vivek Kumar Singh, J.), [2026 SCC OnLine All 37795](#)
Gurdeep Sardar v. State of U.P., (Sameer Jain, J.), [2026 SCC OnLine All 37830](#)
Gurjet Singh v. State of U.P., (Saurabh Srivastava, J.), [2026 SCC OnLine All 37660](#)
Gyan Singh v. State of U.P., (Chawan Prakash, J.), [2026 SCC OnLine All 37705](#)
Hans Raj Gupta v. State of U.P., (Dinesh Pathak, J.), [2026 SCC OnLine All 37916](#)
Hansraj v. State of U.P., (Subhash Vidyarthi, J.), [2026 SCC OnLine All 37895](#)

Harendra Pal Singh v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37704
Hasan Firoz v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37710
Induwala Singh v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37734
Jagdish Bind v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37689
Jagmohan v. State of U.P., (Manjive Shukla, J.), 2026 SCC OnLine All 37913
Jalalu v. State of U.P., (Subhash Vidyarthi, J.), 2026 SCC OnLine All 37784
Janab Ali v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 37860
Jane Alam v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37829
Titendra Kumar v. State of U.P., (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 37871
Jyoti Singh v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37935
Kareem v. State of U.P., (Chandra Dhari Singh and Tarun Saxena, JJ.), 2026 SCC OnLine All 37887
Kartik Soni v. State of U.P., (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), 2026 SCC OnLine All 37883
Kedarnath v. State of U.P., (Jaspreet Singh, J.), 2026 SCC OnLine All 37897
Khatoon Nisha v. State of U.P., (Manish Kumar, J.), 2026 SCC OnLine All 37792
Khudaband Haiyyul Qayyum Malik Zayedad Maqoofa v. Zubaida, (Vikas Budhwar, J.), 2026 SCC OnLine All 37773
Khudaband Haiyyul Qayyum Malik Zayedad Moqoofa v. Munni Devi, (Vikas Budhwar, J.), 2026 SCC OnLine All 37772
Khurshid Ahmad v. State of U.P., (Madan Pal Singh, J.), 2026 SCC OnLine All 37760
Kishan Lal v. State of U.P., (Avnish Saxena, J.), 2026 SCC OnLine All 37839
Krishna Kumar v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37828
Kuldeep Tiwari v. State of U.P., (Rajeev Bharti, J.), 2026 SCC OnLine All 37845
Kuldeep v. State of U.P., (Rajeev Misra and Dr Ajay Kumar-II, JJ.), 2026 SCC OnLine All 37790
Kundan Veer Singh Bhullar v. State of U.P., (Madan Pal Singh, J.), 2026 SCC OnLine All 37662
Kunwar Pal v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37725
Kushagra Tripathi v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37933
Kusumlata v. Preeti Kumari, (Anil Kumar-X, J.), 2026 SCC OnLine All 37893
Laxman Das Wadhwa v. State of U.P., (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 37870
Laxmi Devi v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37658
Lokesh Gupta v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37749
Lokesh Kumar v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37698
Mac Remedies (P) Ltd. v. Presiding Officer, (Saurabh Shyam Shamsbery, J.), 2026 SCC OnLine All 37931
Mahendra v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37682

Mahima Pandey v. State of U.P., (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 37939

Manish Pandey v. State of U.P., (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 37863

Manjesh Saxena v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37742

Manohar Lal v. State of U.P., (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37947

Manoj Kumar v. State of U.P., (Raj Beer Singh, J.), 2026 SCC OnLine All 37781

Mansoor Ali v. State of U.P., (Manish Kumar, J.), 2026 SCC OnLine All 37850

Mantu v. State of U.P., (Sameer Jain, J.), 2026 SCC OnLine All 37812

Manveer v. State of U.P., (Madan Pal Singh, J.), 2026 SCC OnLine All 37759

Maroof Ahmad v. State of U.P., (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), 2026 SCC OnLine All 37880

Meenu v. Deepak Verma, (Dr Yogendra Kumar Srivastava, J.), 2026 SCC OnLine All 37904

Megha Gahlot v. State of U.P., (Arindam Sinha and Satya Veer Singh, JJ.), 2026 SCC OnLine All 37918

Mirza Ausaf Hussain v. State of U.P., (Manish Mathur, J.), 2026 SCC OnLine All 37889

Mo Mehatab v. State of U.P., (Raj Beer Singh, J.), 2026 SCC OnLine All 37789

Mohd Affan Ansari v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37680

Mohd Khalid v. State of U.P., (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 37802

Mohd Rijwan v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37694

Mohd Shahid v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37746

Mohd. Anwar Ahmed v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37944

Mohd. Fahad v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 37665

Mohd. Fahad v. State of U.P., (Prakash Singh, J.), 2026 SCC OnLine All 37666

Mohd. Kalam v. Union of India, (Shekhar B. Saraf and Abdhesh Kumar Chaudhary, JJ.), 2026 SCC OnLine All 37938

Mohd. Murtaza v. State of U.P., (Manish Kumar, J.), 2026 SCC OnLine All 37848

Mohd. Salman v. State of U.P., (Manish Kumar, J.), 2026 SCC OnLine All 37800

Moinuddin v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37652

Mor Singh v. State of U.P., (Sanjay Kumar Pachori, J.), 2026 SCC OnLine All 37678

Mukeem v. State of U.P., (Rajeev Bharti, J.), 2026 SCC OnLine All 37844

Mukesh v. State of U.P., (Raj Beer Singh, J.), 2026 SCC OnLine All 37787

Nadeem v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37716

Nafeesh v. State of U.P., (Avnish Saxena, J.), 2026 SCC OnLine All 37840

Naimipuri v. State of U.P., (Chawan Prakash, J.), 2026 SCC OnLine All 37723

Nanak Chand v. State of U.P., (Saurabh Srivastava, J.), 2026 SCC OnLine All 37690

Nand Kishore v. State of U.P., (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 37941

- Narayan Sakar Hari Traders v. State of U.P.*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 37952](#)
- Narender Chawla v. State of U.P.*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), [2026 SCC OnLine All 37950](#)
- Narendra Goel v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37736](#)
- Narsingh Narain Mishra v. State of U.P.*, (Tej Pratap Tiwari, J.), [2026 SCC OnLine All 37752](#)
- Nathuram v. State of U.P.*, (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37846](#)
- Neelam v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37750](#)
- Nisha Rai v. Amit Kumar Rai*, (Dr Yogendra Kumar Srivastava, J.), [2026 SCC OnLine All 37905](#)
- Nitin v. State of U.P.*, (Jai Prakash Tiwari, J.), [2026 SCC OnLine All 37818](#)
- Nomaan Qaiser v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37701](#)
- Noor Ahmad v. Bhumika Yadav*, (Vikas Budhwar, J.), [2026 SCC OnLine All 37778](#)
- Okesh v. State of U.P.*, (Abdul Shahid, J.), [2026 SCC OnLine All 37788](#)
- Pankaj Bhargava v. Uptron India Ltd.*, (Piyush Agrawal, J.), [2026 SCC OnLine All 37767](#)
- Pankaj Rajbhar v. State of U.P.*, (Sameer Jain, J.), [2026 SCC OnLine All 37805](#)
- Parul v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37743](#)
- Pavan v. State of U.P.*, (Vivek Varma, J.), [2026 SCC OnLine All 37765](#)
- Pawan Singh v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37729](#)
- Phoolchandra v. State of U.P.*, (Manish Kumar, J.), [2026 SCC OnLine All 37847](#)
- Phutti Lal v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), [2026 SCC OnLine All 37861](#)
- Pinki v. State of U.P.*, (Chawan Prakash, J.), [2026 SCC OnLine All 37706](#)
- Pooja v. State of U.P.*, (Saurabh Srivastava, J.), [2025 SCC OnLine All 8785](#)
- Pradeep Kumar Chopra v. Anand Kumar Singh*, (Saurabh Lavania, J.), [2026 SCC OnLine All 37774](#)
- Pradeep Kumar Yadav v. State of U.P.*, (Manish Kumar, J.), [2026 SCC OnLine All 37791](#)
- Prakash Awasthi v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), [2026 SCC OnLine All 37942](#)
- Prakash v. State of U.P.*, (Madan Pal Singh, J.), [2026 SCC OnLine All 37671](#)
- Pramod Kumar v. State of U.P.*, (Sanjay Kumar Pachori, J.), [2026 SCC OnLine All 37679](#)
- Pramod v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), [2026 SCC OnLine All 37862](#)
- Prashant Yadav v. State of U.P.*, (Madan Pal Singh, J.), [2026 SCC OnLine All 37761](#)
- Pratibha Pandey v. State of U.P.*, (Rajnish Kumar and Babita Rani, JJ.), [2026 SCC OnLine All 37866](#)
- Praveen Kumar v. State of U.P.*, (Manish Kumar, J.), [2026 SCC OnLine All 37793](#)
- Prem Kumari v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), [2026 SCC OnLine All 37869](#)
- Priti v. State of U.P.*, (Saurabh Srivastava, J.), [2026 SCC OnLine All 37686](#)
- Priyanka Asthana v. State of U.P.*, (Saurabh Srivastava, J.), [2026 SCC OnLine All 37732](#)
- Puranmasi v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), [2026 SCC OnLine All 37937](#)

Radhika v. State of U.P., (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 37927
Raghuvans Sahai v. Jogendra Kumar, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37769
Raghvendra v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37696
Rahil Ahmad Siddiqui v. Mohd. Waish, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37768
Rahul Patel v. State of U.P., (**Jai Prakash Tiwari**, J.), 2026 SCC OnLine All 37809
Rahul v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37751
Raj Kumar Jaiswal v. State of U.P., (**Sanjay Kumar Pachori**, J.), 2026 SCC OnLine All 37677
Raj Kumar Madan v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37654
Raj Kumar Shukla v. State of U.P., (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 37903
Raj Kumar v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37815
Raj v. State of U.P., (**Vivek Varma**, J.), 2026 SCC OnLine All 37821
Rajendra Kumar Jain v. Anju Gupta, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37775
Rajendra Kumar Jain v. Rakesh Bihari Gupta, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37776
Rajesh Kumar Mall v. State of U.P., (**Prakash Padia**, J.), 2024 SCC OnLine All 10883
Rajesh Kumar v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37714
Rajesh Saroj v. State of U.P., (**Vivek Kumar Singh**, J.), 2026 SCC OnLine All 37797
Rajnish Singh v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37657
Raju Singh v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37827
Raju Yadav v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37814
Rakesh Kumar v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37653
Ram Babu v. State of U.P., (**Rajnish Kumar and Babita Rani**, JJ.), 2026 SCC OnLine All 37873
Ram Naresh v. State of U.P., (**Madan Pal Singh**, J.), 2026 SCC OnLine All 37757
Ram Ugrah v. State of U.P., (**Chandra Kumar Rai**, J.), 2026 SCC OnLine All 37919
Rambhuwan Tiwari v. State of U.P., (**Raj Beer Singh**, J.), 2026 SCC OnLine All 37786
Ramesh v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 37851
Rameshwar v. State of U.P., (**Rajnish Kumar and Babita Rani**, JJ.), 2026 SCC OnLine All 37875
Ramsamujh Sahani v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37826
Ranjeet Urf Sonu v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37717
Rashid v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37688
Ravi Verma v. State of U.P., (**Rajeev Bharti**, J.), 2026 SCC OnLine All 37799
Ravi v. State of U.P., (**Rajnish Kumar and Babita Rani**, JJ.), 2026 SCC OnLine All 37874
Ravindra Kumar Sharma v. State of U.P., (**Pankaj Bhatia**, J.), 2026 SCC OnLine All 37912
Reetu Raj Yadav v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37684
Regional Manager v. Hemant Pratap Singh, (**Piyush Agrawal**, J.), 2026 SCC OnLine All 37892
Renu v. State of U.P., (**Raj Beer Singh**, J.), 2026 SCC OnLine All 37782
Rifakat v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37715
Rihan Khan v. Union of India, (**Ajit Kumar and Garima Prashad**, JJ.), 2026 SCC OnLine All 37926
RM Traders v. Commr. of State Tax, (**Saumitra Dayal Singh and Swarupama Chaturvedi**, JJ.), 2026 SCC OnLine All 37949

- RM Traders v. Commr. of State Tax*, (**Saumitra Dayal Singh** and **Swarupama Chaturvedi**, JJ.), [2026 SCC OnLine All 37954](#)
- Rohit v. Regional Manager Rajya Bhandaran Nigam*, (**Dinesh Pathak**, J.), [2026 SCC OnLine All 37908](#)
- Rohit v. State of U.P.*, (**Madan Pal Singh**, J.), [2026 SCC OnLine All 37755](#)
- Rohit v. State of U.P.*, (**Sameer Jain**, J.), [2026 SCC OnLine All 37810](#)
- Sabu v. State of U.P.*, (**Madan Pal Singh**, J.), [2026 SCC OnLine All 37753](#)
- Sachendra Kumar v. State of U.P.*, (**Rajeev Bharti**, J.), [2026 SCC OnLine All 37857](#)
- Sachin Kumar v. Union of India*, (**Rajeev Singh**, J.), [2026 SCC OnLine All 37911](#)
- Sachin Yadav v. State of U.P.*, (**Sanjay Kumar Pachori**, J.), [2026 SCC OnLine All 37758](#)
- Sachin v. Regional Manager Rajya Bhandaran Nigam*, (**Dinesh Pathak**, J.), [2026 SCC OnLine All 37907](#)
- Sagar v. Regional Manager Rajya Bhandaran Nigam*, (**Dinesh Pathak**, J.), [2026 SCC OnLine All 37910](#)
- Sahil Khan v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37741](#)
- Sajid v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37722](#)
- Saleem v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 37852](#)
- Sameer v. State of U.P.*, (**Chandra Dhari Singh** and **Tarun Saxena**, JJ.), [2026 SCC OnLine All 37888](#)
- Sanidhya Pandey v. Union of India*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), [2026 SCC OnLine All 37943](#)
- Sanjay Nagar v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37709](#)
- Sanjay Verma v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37730](#)
- Sanjeev Singh v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37720](#)
- Santosh v. State of U.P.*, (**Manish Kumar**, J.), [2026 SCC OnLine All 37766](#)
- Saumya Anand v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37661](#)
- Saurabh Garg v. State of U.P.*, (**Vikram D. Chauhan**, J.), [2026 SCC OnLine All 37798](#)
- Seema Rani v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37668](#)
- Seema v. State of U.P.*, (**Chawan Prakash**, J.), [2026 SCC OnLine All 37702](#)
- Shahajad v. State of U.P.*, (**Arindam Sinha** and **Satya Veer Singh**, JJ.), [2026 SCC OnLine All 37920](#)
- Shahin Bano v. State of U.P.*, (**Rajesh Singh Chauhan** and **Ram Manohar Narayan Mishra**, JJ.), [2026 SCC OnLine All 37878](#)
- Shakeel Ahmad v. State of U.P.*, (**Jai Prakash Tiwari**, J.), [2026 SCC OnLine All 37820](#)
- Shamshad v. State of U.P.*, (**Saurabh Srivastava**, J.), [2026 SCC OnLine All 37673](#)
- Shanti v. State of U.P.*, (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), [2026 SCC OnLine All 37946](#)
- Shashank Mishra v. State of U.P.*, (**Ajay Bhanot** and **Divesh Chandra Samant**, JJ.), [2026 SCC OnLine All 37859](#)
- Shibbu v. State of U.P.*, (**Sameer Jain**, J.), [2026 SCC OnLine All 37833](#)
- Shilpi Singh v. State of U.P.*, (**Rajnish Kumar** and **Babita Rani**, JJ.), [2026 SCC OnLine All 37886](#)
- Shiv Kumar v. State of U.P.*, (**Saurabh Lavania**, J.), [2025 SCC OnLine All 8786](#)

- Shivam Gautam v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37738
- Shivam Kumar-I v. State of U.P.*, (Pankaj Bhatia, J.), 2026 SCC OnLine All 37915
- Shivam Kumar v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37713
- Shivam Srivastava v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), 2026 SCC OnLine All 37867
- Shivam Yadav v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37733
- Shivprakash Upadhyay v. State of U.P.*, (Dr Yogendra Kumar Srivastava, J.), 2026 SCC OnLine All 37917
- Shubham Singh v. State of U.P.*, (Rajesh Singh Chauhan and Ram Manohar Narayan Mishra, JJ.), 2026 SCC OnLine All 37882
- Shyam Narayan Trivedi v. State of U.P.*, (Alok Mathur and Amitabh Kumar Rai, JJ.), 2026 SCC OnLine All 37940
- Shyamkalan v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37692
- Sitaram v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 37811
- Sohil Khan v. State of U.P.*, (Sameer Jain, J.), 2026 SCC OnLine All 37813
- Sona Devi v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37721
- Sonam Devi v. Regional Manager Rajya Bhandaran Nigam*, (Dinesh Pathak, J.), 2026 SCC OnLine All 37906
- Sone Shree v. State of U.P.*, (Manish Kumar, J.), 2026 SCC OnLine All 37854
- Sonmati Yadav v. Devendra Kumar Gupta*, (Vikas Budhwar, J.), 2026 SCC OnLine All 37770
- Subodh Kaushik v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37740
- Sukhdev Singh v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37707
- Suneel Rajpoot v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37731
- Suneet v. State of U.P.*, (Ajay Bhanot and Divesh Chandra Samant, JJ.), 2026 SCC OnLine All 37864
- Sunil Kumar Gupta v. State of U.P.*, (Ajit Kumar and Garima Prashad, JJ.), 2026 SCC OnLine All 37924
- Sunil Kumar v. State of U.P.*, (Vivek Kumar Singh, J.), 2026 SCC OnLine All 37794
- Sunita v. State of U.P.*, (Chawan Prakash, J.), 2026 SCC OnLine All 37735
- Surendra Singh v. State of U.P.*, (Jai Prakash Tiwari, J.), 2026 SCC OnLine All 37838
- Surendra Singh v. State of U.P.*, (Manish Mathur, J.), 2026 SCC OnLine All 37890
- Suresh Chandra Dwivedi v. Union of India*, (Ajit Kumar and Garima Prashad, JJ.), 2026 SCC OnLine All 37921
- Suresh Kumar Yadav v. State of U.P.*, (Rajnish Kumar and Babita Rani, JJ.), 2026 SCC OnLine All 37876
- Susheela Taxfab (P) Ltd. v. Debts Recovery Tribunal*, (Rajan Roy and Om Prakash Shukla, JJ.), 2024 SCC OnLine All 10882
- Sushil Kumar v. Union of India*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 37901
- Sweetie Arora v. Union of India*, (Saumitra Dayal Singh and Swarupama Chaturvedi, JJ.), 2026 SCC OnLine All 37955

Usha Kiran v. State of U.P., (Saral Srivastava and **Garima Prashad**, JJ.), 2026 SCC OnLine All 37929

Utkarsh Tiwari v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37823

Vansh Chaudhary v. State of U.P., (**Avnish Saxena**, J.), 2026 SCC OnLine All 37841

Vedika Bind v. State of U.P., (**Dr Gautam Chowdhary**, J.), 2026 SCC OnLine All 37923

Veer Pratap Singh v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37744

Veere v. State of U.P., (**Avnish Saxena**, J.), 2026 SCC OnLine All 37825

Veeru v. State of U.P., (**Manish Kumar**, J.), 2026 SCC OnLine All 37849

Victim Xyz v. State of U.P., (**Shekhar B. Saraf** and **Abdhesh Kumar Chaudhary**, JJ.), 2026 SCC OnLine All 37932

Vijay Laxmi v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37674

Vijay Sharma v. State of U.P., (**Madan Pal Singh**, J.), 2026 SCC OnLine All 37763

Vijay Singh v. State of U.P., (**Rajiv Lochan Shukla**, J.), 2026 SCC OnLine All 37764

Vijay Vallabh v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37697

Vikas Bhutani v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37748

Vikas v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37806

Vimal Narayan Singh v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37656

Vimlesh Singh v. Commr. Devi Patan Mandal Gonda, (**Jaspreet Singh**, J.), 2026 SCC OnLine All 37936

Vimlesh v. State of U.P., (**Avnish Saxena**, J.), 2026 SCC OnLine All 37842

Vinay Kumar Singh v. Devendra Kumar Gupta, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37779

Vinodanand v. Devendra Kumar Gupta, (**Vikas Budhwar**, J.), 2026 SCC OnLine All 37771

Vipin Patel v. State of U.P., (**Vikram D. Chauhan**, J.), 2026 SCC OnLine All 37832

Vipin Singh v. State of U.P., (**Subhash Vidyarthi**, J.), 2026 SCC OnLine All 37699

Vivek Kumar v. State of U.P., (**Rajeev Bharti**, J.), 2026 SCC OnLine All 37856

Vivek Singh v. State of U.P., (**Madan Pal Singh**, J.), 2026 SCC OnLine All 37762

Waseem Medical Agency v. State of U.P., (**J.J. Munir** and **Vivek Saran**, JJ.), 2026 SCC OnLine All 37948

Waseem v. State of U.P., (**Sameer Jain**, J.), 2026 SCC OnLine All 37834

Waseeqe v. State of U.P., (**Madan Pal Singh**, J.), 2026 SCC OnLine All 37756

Yashwant Singh v. State of U.P., (**Saurabh Srivastava**, J.), 2026 SCC OnLine All 37667

Yogesh Kukreja v. State of U.P., (**Chawan Prakash**, J.), 2026 SCC OnLine All 37728

Andhra Pradesh High Court

A. Venkatarao v. State of A.P., (**Nyapathy Vijay**, J.), 2026 SCC OnLine AP 4716

A.P. State Construction Corpn. v. State of A.P., (Lisa Gill, C.J. and **Challa Gunaranjan**, J.), 2026 SCC OnLine AP 4698

Akepati Narayana Reddy v. State of A.P., (**V. Sujatha**, J.), 2026 SCC OnLine AP 4695

Ananda Construtions v. State of A.P., (**Dr Venkata Jyothirmai Pratapa**, J.), 2026 SCC OnLine AP 4722

- Ande Koti Venkateswara Rao v. State of A.P.*, (Tuhin Kumar Gedela, J.), [2026 SCC OnLine AP 4660](#)
- AP SRTC v. Koyi Sridevi*, (**Alapati Giridhar**, J.), [2026 SCC OnLine AP 4686](#)
- Apsrtc v. D Parthasarathy*, (T.C.D. Sekhar, J.), [2026 SCC OnLine AP 4690](#)
- Arrow Constructions Ltd. v. State of A.P.*, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 4705](#)
- B. Nagendra Reddy v. Commr.*, (**Ninala Jayasurya** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 4720](#)
- B.S.S.S.S.N.V. Narasimha Rao v. Institution of AP Lokayukta*, (**Lisa Gill**, C.J. and Challa Gunaranjan, J.), [2026 SCC OnLine AP 4751](#)
- Bandi Thirupal v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4723](#)
- Bishop Azariah Elementary School v. Kona Sasidhar*, (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 4653](#)
- Bommireddy Jagadeeswara Reddy v. State of A.P.*, (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4662](#)
- Bugata Venkateswara Rao v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4736](#)
- CCE v. Ruchi Infrastructure Ltd.*, (**Battu Devanand** and Sunitha Gandham, JJ.), [2026 SCC OnLine AP 4648](#)
- Chaitanya Engineering Works v. State of A.P.*, (Harinath N, J.), [2026 SCC OnLine AP 4706](#)
- Cheemalakonda Sai v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4693](#)
- Chekuri Situ Rama Chiranjeevi Raju v. State of A.P.*, (V. Sujatha, J.), [2026 SCC OnLine AP 4759](#)
- Chittineni Purnachandra Rao v. State of A.P.*, (Harinath N, J.), [2026 SCC OnLine AP 4737](#)
- Chittineni Purnachandra Rao v. State of A.P.*, (Harinath N., J.), [2026 SCC OnLine AP 4734](#)
- Chittineni Purnachandra Rao v. State of A.P.*, (Harinath. N, J.), [2026 SCC OnLine AP 4744](#)
- Chittineni Purnachandra Rao v. State of A.P.*, (Harinath. N, J.), [2026 SCC OnLine AP 4745](#)
- Chittineni Purnachandra Rao v. State of A.P.*, (Harinath. N, J.), [2026 SCC OnLine AP 4747](#)
- Chokka Eishak v. APSRTC*, (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4691](#)
- Chopparap Padmavathi v. State of A.P.*, (Harinath. N, J.), [2026 SCC OnLine AP 4711](#)
- Commr. of Customs v. East India Commercial Co. Ltd.*, (**Battu Devanand** and Sunitha Gandham, JJ.), [2026 SCC OnLine AP 4649](#)
- D. Laxmi Sarada v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4731](#)
- D. Nagarjuna v. DRN Infrastructure*, (**Dr V.R.K. Krupa Sagar**, J.), [2023 SCC OnLine AP 4658](#)
- Dadi Hymavathi v. State of A.P.*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 4756](#)
- Dasari Jostna v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4692](#)
- Desiraju Alivelu Manga v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4681](#)
- Devineni Avinash v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4656](#)
- Dunna Prem Kumar v. State of A.P.*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4754](#)
- Dusi Prabhu Sagar v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4733](#)
- Duvvada Srinivas v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4665](#)
- E. Tarakeswara Rao v. State of A.P.*, (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4742](#)
- E. Venkataswamy v. State of A.P.*, (**V. Sujatha**, J.), [2026 SCC OnLine AP 4758](#)
- Easambatti Gajendra v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4669](#)

G Srinivasa Rao v. A.P. SRTC, (**Balaji Medamalli**, J.), [2026 SCC OnLine AP 4763](#)
G. Sai Sreekar v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4740](#)
G. Subramanyam Babu v. B Rama Krishnudu, (**Venkateswarlu Nimmagadda**, J.), [2026 SCC OnLine AP 4652](#)
Gannavaram Murali v. G Ramakrishna Naidu, (**Alapati Giridhar**, J.), [2026 SCC OnLine AP 4688](#)
Gopalam Naresh v. State of A.P., (**K Sreenivasa Reddy**, J.), [2026 SCC OnLine AP 4717](#)
Gugloth Naveen v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4683](#)
Gujjula Venkata Sanjeeva Reddy v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4699](#)
Guntur Municipal Corpn. v. ESI Corpn., (Lisa Gill, C.J. and **Challa Gunaranjan**, J.), [2026 SCC OnLine AP 4700](#)
J Obulapathi v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4748](#)
J. Thulasamma v. R Indanadhan, (**Ravi Nath Tilhari** and Maheswara Rao Kuncheam, JJ.), [2026 SCC OnLine AP 4647](#)
K Sandeep Naidu v. State of A.P., (Harinath N., J.), [2026 SCC OnLine AP 4735](#)
Kadiri Nagendra Kiran v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4661](#)
Kamatam Baji Babu v. State of A.P., (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4752](#)
Karivemula Paramesh v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4672](#)
Karra Venkateswara Rao v. State of A.P., (Lisa Gill, C.J. and **Challa Gunaranjan**, J.), [2026 SCC OnLine AP 4702](#)
Karthikeya International Tractors v. State of A.P., (**Dr Venkata Jyothirmai Pratapa**, J.), [2026 SCC OnLine AP 4710](#)
Katari Kanaka Durga v. State of A.P., (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4755](#)
Kilari Srinivasulu v. State of A.P., (Harinath N, J.), [2026 SCC OnLine AP 4703](#)
Kollapudi Venkata Ramanaiah v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4675](#)
Koyyala Rama Krishna v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4721](#)
Kundrapu Sanni Babu v. State of A.P., (**Tarlada Rajasekhar Rao**, J.), [2026 SCC OnLine AP 4750](#)
Kuriti Santosh v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4667](#)
Lakshmi Finance & Industrial Corpn. Ltd. v. State of A.P., (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 4760](#)
Lakshmi Narasimha Metal Enterprises v. Union of India, (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 4729](#)
M Venugopal v. State of A.P., (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 4718](#)
M. shiva Kumar v. State of A.P., (**Subba Reddy Satti**, J.), [2025 SCC OnLine AP 5236](#)
Madala Narasaiah v. State of A.P., (K Sreenivasa Reddy, J.), [2026 SCC OnLine AP 4738](#)
Mamillapalli Jayaprakash v. Union of India, (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 4715](#)
Mohd. Haneef & Brothers v. Superintendent of Central Tax, (**Ninala Jayasurya** and T.C.D. Sekhar, JJ.), [2026 SCC OnLine AP 4762](#)
Munipalli Jakaraiah v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4682](#)
N. Venkateswarlu v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4725](#)
Nadennagari Manoj Kumar v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4678](#)

- Nannuru Rajasekharaiah v. Honble Industrial Tribunalcum Labour Court*, (**Tarlada Rajasekhar Rao, J.**), [2026 SCC OnLine AP 4654](#)
- Narendra Kumar Shah v. LIC*, (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 4757](#)
- National Insurance Co. Ltd. v. Asepalli Nagalakshamma*, (Venkata Jyothirmai Pratapa, J.), [2026 SCC OnLine AP 4687](#)
- New India Assurance Co. Ltd. v. Pragati Venkata Ramana*, (**Alapati Giridhar, J.**), [2026 SCC OnLine AP 4685](#)
- Noor Basha Subhan v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4671](#)
- O Rashmi Mani v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4743](#)
- P Geethavani v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4732](#)
- P Ravi Kumar v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4724](#)
- Padalam Khara v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4668](#)
- Pagadala Jyothi v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4674](#)
- Palepu Bala Surya Mohini v. Palepu Bhaskar Raodied*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4651](#)
- Pangi Chittibabu v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4670](#)
- Paruchuri Sravani v. Thota Venkata Subba Rao*, (**Dr Venkata Jyothirmai Pratapa, J.**), [2026 SCC OnLine AP 4689](#)
- Patibandla Anil Kumar v. State of A.P.*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4713](#)
- Pematsa Durga Bhavani v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4761](#)
- Pilli Venkata Chinni Krishna v. State of A.P.*, (**Ravi Nath Tilhari and Purushottam Kumar Chintalapudi, JJ.**), [2026 SCC OnLine AP 4726](#)
- Pinninti Rajasekhar v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4659](#)
- Priya Engineering Projects (P) Ltd. v. State of A.P.*, (**Dr Venkata Jyothirmai Pratapa, J.**), [2026 SCC OnLine AP 4712](#)
- PV Rajani Kumari v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4666](#)
- Ragandla Prasanna Babu v. Chairman & Managing Director*, (**Tarlada Rajasekhar Rao, J.**), [2026 SCC OnLine AP 4701](#)
- Ramesh Reddy v. State of A.P.*, (**Dr Venkata Jyothirmai Pratapa, J.**), [2025 SCC OnLine AP 5235](#)
- Rodda Vasedeva Reddy v. State of A.P.*, (**Alapati Giridhar, J.**), [2026 SCC OnLine AP 4655](#)
- Ronda Prema Sai Reddy v. State of A.P.*, (Kiranmayee Mandava, J.), [2026 SCC OnLine AP 4708](#)
- Rongali Rupa v. State of A.P.*, (**Maheswara Rao Kuncheam, J.**), [2026 SCC OnLine AP 4658](#)
- S. Appala Swamy Reddy v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4749](#)
- Salisam Srinivas Rao v. State of A.P.*, (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4714](#)
- Sankili Pandi v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4677](#)
- Shaik Babji v. State of A.P.*, (**Maheswara Rao Kuncheam, J.**), [2026 SCC OnLine AP 4676](#)
- Shaik Basha v. State of A.P.*, (**Subhendu Samanta, J.**), [2026 SCC OnLine AP 4684](#)
- Shaik Mammulla v. State of A.P.*, (B.S. Bhanumathi, J.), [2026 SCC OnLine AP 4741](#)
- Shaik Mohd. Ismail v. State of A.P.*, (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 4694](#)
- Shriram City v. State of A.P.*, (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4680](#)
- Soma Satyanarayana v. State of A.P.*, (**Nyapathy Vijay, J.**), [2026 SCC OnLine AP 4727](#)

Sree Maruthi Agros v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4753](#)
Srirama Prabhakara Rao v. Sai Anjana Chit Funds India (P) Ltd., (Subba Reddy Satti, J.), [2026 SCC OnLine AP 4650](#)
Struct Infra Consultants (P) Ltd. v. State of A.P., (Ravi Cheemalapati, J.), [2026 SCC OnLine AP 4707](#)
Surreddi Bhagya Laxmi v. K Raja Gopal, (**D. Ramesh** and Alapati Giridhar, JJ.), [2026 SCC OnLine AP 4697](#)
T Prabhakara Reddy v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4704](#)
T Venkata Srinivasa Raju v. State of A.P., (Harinath. N, J.), [2026 SCC OnLine AP 4746](#)
Tamanampudi Ramakrishna Reddy v. State of A.P., (**K. Suresh Reddy** and Sumathi Jagadam, JJ.), [2026 SCC OnLine AP 4657](#)
Tamatam Lanka Babu v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4673](#)
Thippana Manohar Reddy v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4663](#)
Today Footwear (P) Ltd. v. State Project Director, (**Lisa Gill**, C.J.), [2026 SCC OnLine AP 4646](#)
Ugiri Ramulu v. Asapu Kanna Rao, (Tuhin Kumar Gedela, J.), [2026 SCC OnLine AP 4679](#)
V. Srinivasulu v. State of A.P., (**Maheswara Rao Kuncheam**, J.), [2026 SCC OnLine AP 4709](#)
Varasidhi Vinayaka Construtions v. Commissionerstate Taxes, (Ninala Jayasurya and **T.C.D. Sekhar**, JJ.), [2026 SCC OnLine AP 4719](#)
Vardhineni Malavya v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4730](#)
Vasamsetti Satyanarayana v. State of A.P., (Harinath N., J.), [2026 SCC OnLine AP 4739](#)
VR Venkatesh v. State of A.P., (Y. Lakshmana Rao, J.), [2026 SCC OnLine AP 4664](#)
Yaramala Veerendranath Benarji v. State of A.P., (**Nyapathy Vijay**, J.), [2026 SCC OnLine AP 4728](#)

Bombay High Court

Abhijit v. State of Maharashtra, (**Anil S. Kilor** and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16304](#)
Aegis Vopak Terminals Ltd. v. PHPC Associates, (Arun R. Pedneker, J.), [2026 SCC OnLine Bom 16241](#)
Air India Engineers' Assn. v. Air India Ltd., (R.I. Chagla and Firdosh P. Pooniwalla, JJ.), [2026 SCC OnLine Bom 16323](#)
Allabaksh Abdul Rahman Kazi v. State of Maharashtra, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16260](#)
Aman Devidas Narwade v. State of Maharashtra, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16300](#)
Amol Ramchandra Biradar v. State of Maharashtra, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16235](#)
Anil Dhondiramji Patil v. Anwarlali Layakali Shaikh, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16277](#)
Anil Gulab Kawale v. State of Maharashtra, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16253](#)
Aquarius Reality (P) Ltd. v. Slum Rehabilitation Authority, (N.J. Jamadar, J.), [2026 SCC OnLine Bom 16283](#)
Archana v. State of Maharashtra, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16229](#)
Arti Vijay Kadam v. Dhansukhkumar Maganlal Damniwala, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16295](#)

- Arun Waman Pradhan v. Rama Arun Pradhan*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16286](#)
- Ashok Laxmanrao Morellu v. Pramod Satyanarayan Morellu*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16311](#)
- Atcom Technologies Ltd. v. Y.A. Chunawala & Co.*, (Gauri Godse, J.), [2026 SCC OnLine Bom 16247](#)
- Axis Bank Ltd. v. State of Maharashtra*, (Manish Pitale and **Shreeram V Shirsat**, JJ.), [2026 SCC OnLine Bom 16334](#)
- Ayyaj Nasiroddin Momin v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16233](#)
- Bal Bhagwan Shikshan Prasarak Mandal v. Bar Council of India*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16321](#)
- Balaram Birappa Narote v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16256](#)
- Balasaheb Dhondiram Yadav v. Balaji Sidram Panchal*, (Manjusha Deshpande, J.), [2026 SCC OnLine Bom 16313](#)
- Bhairavnath Bapurav Bhosale v. State of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 16330](#)
- Bharat Shikshan Prasarak Mandal v. Commr.*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16310](#)
- Bharatiben D. Goragandhi v. Jayesh D. Goragandhi*, (S.M. Modak, J.), [2026 SCC OnLine Bom 16293](#)
- Bhaskar Kandh Panda v. Union of India*, (**Aarti Sathe**, J.), [2026 SCC OnLine Bom 16337](#)
- Cinema Capital Venture Fund v. Kumar Mangat Pathak*, (Gauri Godse, J.), [2026 SCC OnLine Bom 16242](#)
- Dattaram v. State of Goa*, (S.G. Chapalgaonkar, J.), [2026 SCC OnLine Bom 16274](#)
- DBS Bank India Ltd. v. Harish Raveendran Nair*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16281](#)
- Deepen Arun Parekh v. Indian Overseas Bank*, (Gauri Godse, J.), [2026 SCC OnLine Bom 16246](#)
- Digambar rohidas Agawane v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16252](#)
- Dilip Narsing Bhandare v. Ram Gangaram Bhandare*, (Manjusha Deshpande, J.), [2026 SCC OnLine Bom 16319](#)
- Dilip v. State of Maharashtra*, (Urmila Joshi-Phalke and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16265](#)
- Dnyanoba Yogiraj Khanore v. Ex. Engineer*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16239](#)
- Executive Engineer v. Bapurao Suryabhan Gadge*, (Pravin S. Patil, J.), [2026 SCC OnLine Bom 16278](#)
- Farida Ahmed v. Mutiur Rehman*, (S.M. Modak, J.), [2026 SCC OnLine Bom 16285](#)
- Franco-Indian Pharmaceuticals (P) Ltd. v. Caxton Biotech (P) Ltd.*, (Madhav and Jamdar, JJ.), [2026 SCC OnLine Bom 16279](#)
- Gajanan Kisan Suryawanshi v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16267](#)
- Ganesh Ramkisan Borude v. State of Maharashtra*, (**Suman Shyam** and Gautam A. Ankhad, JJ.), [2026 SCC OnLine Bom 16338](#)
- Gaurao Balwantrao Onkar v. Maharashtra State Electricity Distribution Co. Ltd.*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16297](#)

- Gaurao Balwantrao Onkar v. Maharashtra State Electricity Distribution Co. Ltd.*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16298](#)
- Gulammohamed Roshanali Lakhani v. Mohd. Amin M Shafti Qureshi*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16282](#)
- Himmatlal Agrawal v. Collector & District Magistrate*, (Anil S. Kilor and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16325](#)
- Hritik Raju Bhargude v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16271](#)
- Janmanch v. Nagpur Municipal Corpn.*, (Urmila Joshi-Phalke and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16291](#)
- Jayshree Harichandra Gandhe v. Harish Suresh Gohare*, (Mehroz K. Pathan, J.), [2026 SCC OnLine Bom 16273](#)
- Jennifer Mary Cardoz v. Joseph Anthony D'Cunha*, (S.M. Modak, J.), [2026 SCC OnLine Bom 16296](#)
- Joseph Fernandes v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16251](#)
- Jyothy Labs Ltd. v. Dabur India Ltd.*, (Arif S. Doctor, J.), [2026 SCC OnLine Bom 16280](#)
- Kakasaheb Vijay Jagdale v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16254](#)
- Kaniram Hari Pawar v. Vikki Kaniram Pawar*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16306](#)
- Kanta Ganapati Lokade v. Lok Kalyan Magaswargiya Shikshan Sanstha*, (Kishore C. Sant and Jitendra Jain, JJ.), [2026 SCC OnLine Bom 16303](#)
- Khubchand Premchand Sahitya v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16231](#)
- Kiran Bhagwat Patil v. Kisan Vidya Prasarak Sanstha*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16308](#)
- Kopargaon Vidyarthi Sahayak Samitis Namdevrao Parjane Patil Law College v. State of Maharashtra*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16320](#)
- Lalit Kapurchand Doshi v. Union of India*, (Bharati Dangre and Manjusha Deshpande, JJ.), [2026 SCC OnLine Bom 16324](#)
- Laxman Krishna Kesare v. Mumbai District Central Coop. Bank Ltd.*, (Sandeep V. Marne, J.), [2026 SCC OnLine Bom 16305](#)
- Madhavprasad Mohanlal Mantri v. State of Maharashtra*, (Milind N. Jadhav, J.), [2026 SCC OnLine Bom 16342](#)
- Magasvargiya Education Society v. State of Maharashtra*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16312](#)
- Magbool Bakshu Inamdar v. Janabai Nanabhau Khodade*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16322](#)
- Marico Ltd. v. Shree Balaji Industries*, (Madhav J. Jamdar, J.), [2026 SCC OnLine Bom 16243](#)
- Maroti Mahadev Karlake v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16266](#)
- Matsyodari Shikshan Sanstha Jalna v. Bar Council of India*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16317](#)
- Maya v. State of Maharashtra*, (Urmila Joshi Phalke and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16261](#)

- Mohd. Saleemuddin Mohd. Nizamuddin v. Baburao Dhondiba Sathe*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16250](#)
- Mohd. Sibtem Raza Shaikh v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16332](#)
- Mohd. Waseem Mohammad Shafi v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16270](#)
- Monali Deepak Patil v. Saraswat Coop. Bank Ltd.*, (Manish Pitale and Shreeram V Shirsat, JJ.), [2026 SCC OnLine Bom 16339](#)
- Namdeo v. State of Maharashtra*, (Ajit B. Kadethankar, J.), [2026 SCC OnLine Bom 16299](#)
- Narayanidevi Nandkishor Jain v. Ramkrishna Nandkishore Jain*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16289](#)
- Narhari Vithoba Ghodake v. State of Maharashtra*, (Siddheshwar S. Thombre, J.), [2026 SCC OnLine Bom 16276](#)
- Navalbhai Pratishtan Chh Sambhajinagar v. Bar Council of India*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16316](#)
- Navnath Janardhan Dagade v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16255](#)
- Nikhil v. State of Maharashtra*, (M.W. Chandwani, J.), [2026 SCC OnLine Bom 16264](#)
- Nisar Mohammed Pathan v. State of Maharashtra*, (**Abhay J. Mantri**, J.), [2026 SCC OnLine Bom 16336](#)
- People Education Society Mumbai v. Bar Council of India*, (Nitin B. Suryawanshi and Abasaheb D. Shinde, JJ.), [2026 SCC OnLine Bom 16318](#)
- Pradip v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16257](#)
- Pralhad Anandrao Parve v. State Of Maharashtra*, (**R.M. Joshi**, J.), [2026 SCC OnLine Bom 16335](#)
- Pranav v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16263](#)
- Prashant Vilas Ghadge v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16331](#)
- Raju v. Vice Chairman & Managing Director*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16302](#)
- Rajubai Bibhishan Salgude v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16249](#)
- Raosaheb Gopinath Maske v. Arun*, (Sanjay A. Deshmukh, J.), [2026 SCC OnLine Bom 16240](#)
- Rare Asset Reconstruction Ltd. v. Unity Small Finance Bank Ltd.*, (Gauri Godse, J.), [2026 SCC OnLine Bom 16244](#)
- Ratan Nanasaheb Salunke v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16262](#)
- Ravindra Thyampanna Shetty v. Merkala Thyampanna Shetty*, (S.M. Modak, J.), [2026 SCC OnLine Bom 16237](#)
- Rinku v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16234](#)
- Rudolf Clothan Lacerda v. Marietta D'silva*, (**Madhav J. Jamdar**, J.), [2025 SCC OnLine Bom 6883](#)
- Sachin Y. Bandgar v. Brihanmumbai Municipal Corpn.*, (G.S. Kulkarni and Aarti Sathe, JJ.), [2026 SCC OnLine Bom 16326](#)
- Sanjay Devidas Bhale v. Chairman Maharashtra Gramin Bank*, (Kishore C. Sant and Ajit B. Kadethankar, JJ.), [2026 SCC OnLine Bom 16292](#)

- Saurabh Sadashiv Shinde v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16259](#)
- Shabbir Z. Boltwala v. State of Maharashtra*, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16341](#)
- Shakuntalabai Nagorao Dhanve v. State of Maharashtra*, (Anil S. Kilor and **Rajnish R. Vyas**, JJ.), [2026 SCC OnLine Bom 16301](#)
- Shikshan Prasarak Mandal v. State of Maharashtra*, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16328](#)
- Shirish Manohar Punekar v. Jalgaon District Agricultural Coop. Rural Development Bank Ltd.*, (Sachin S. Deshmukh, J.), [2026 SCC OnLine Bom 16327](#)
- Shishir Das v. Kanika Shishir Das*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16288](#)
- Shivganga Bhimrao Kamble v. State of Maharashtra*, (Urmila Joshi-Phalke and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16275](#)
- Shivraj Digambar Gawali v. Vimalbai Dhondiba Sodjir*, (Manjusha Deshpande, J.), [2026 SCC OnLine Bom 16314](#)
- Shobha Ramesh Malani v. State of Maharashtra*, (R.M. Joshi, J.), [2026 SCC OnLine Bom 16232](#)
- Shridhar Shivaji Jadhav v. State of Maharashtra*, (Rohit W. Joshi, J.), [2026 SCC OnLine Bom 16238](#)
- Sitaram Hira Mhaskar v. LAO*, (Manish Pitale and Shreeram V Shirsat, JJ.), [2026 SCC OnLine Bom 16343](#)
- Sk. Anis Shaikh Gani v. Sub Divisional Officer Jalgaon*, (Manjusha Deshpande, J.), [2026 SCC OnLine Bom 16315](#)
- Soham Jejeram Wasnik v. State of Maharashtra*, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16269](#)
- Solapur Municipal Corpn. v. S.M.C. - G.E.C.P. Ltd.*, (**G.S. Kulkarni**, J.), [2022 SCC OnLine Bom 12190](#)
- State of Maharashtra v. Kishor Shriram Shende*, (Urmila Joshi-Phalke and Raj D. Wakode, JJ.), [2026 SCC OnLine Bom 16272](#)
- Subhash Sharad Kamble v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16248](#)
- Suhas Sarjerao Sawant v. State of Maharashtra*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16258](#)
- Sumer Builders (P) Ltd. v. Sadhana Textiles Mills (P) Ltd.*, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16294](#)
- Suresh Devchand Shah v. State of Maharashtra*, (Suman Shyam and **Gautam A. Ankhad**, JJ.), [2026 SCC OnLine Bom 16340](#)
- Sushikshan Prasarak Mandal v. State of Maharashtra*, (Anil L. Pansare and Nivedita P. Mehta, JJ.), [2026 SCC OnLine Bom 16307](#)
- Tanaji Mahadu Suryawanshi v. State of Maharashtra*, (Hiten S. Venegavkar, J.), [2026 SCC OnLine Bom 16236](#)
- Trimurti Films (P) Ltd. v. Dharma Production (P) Ltd.*, (**Sharmila U. Deshmukh**, J.), [2025 SCC OnLine Bom 6893](#)
- Union Bank of India v. NTT Data Payment Services India Ltd.*, (Gauri Godse, J.), [2026 SCC OnLine Bom 16245](#)
- Vasant Baburao Pawar v. Keshav Krishnaji Jadhav*, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16284](#)

Vidarbha Youth Welfare Society v. State of Maharashtra, (Anil S. Kilor and Rajnish R. Vyas, JJ.), [2026 SCC OnLine Bom 16309](#)

Vijay Suresh Pawar v. State of Maharashtra, (Ashwin D. Bhobe, J.), [2026 SCC OnLine Bom 16230](#)

Vinay Manish Chavan v. State of Maharashtra, (**Milind N. Jadhav**, J.), [2026 SCC OnLine Bom 16333](#)

Yashwant Bhau Tambe v. Chandrakant Yashwant Tambe, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16287](#)

Yellama Chinayya v. Sharda Babu Boske nee Lakshmi Chinayya, (Abhay Ahuja, J.), [2026 SCC OnLine Bom 16290](#)

Yuvraj Bhiku Bhatarkar v. State of Maharashtra, (M.M. Nerlikar, J.), [2026 SCC OnLine Bom 16268](#)

Calcutta High Court

A.K.R. Consultants (P) Ltd. v. Asha Kesri, (**Ananya Bandyopadhyay**, J.), [2026 SCC OnLine Cal 16261](#)

Abdul Hakim v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16441](#)

Abdul Kader v. State of W.B., (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 16368](#)

Abhishek Kami, In re, (**Arijit Banerjee** and Chaitali Chatterjee (Das), JJ.), [2026 SCC OnLine Cal 16224](#)

Abhishek Sarkar, In re, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16250](#)

Abul Kalam Azad v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16339](#)

Adhi Mohanta, In re, (Jay Sengupta, J.), [2026 SCC OnLine Cal 16226](#)

Agamani Panda v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16390](#)

Amar Bahadur v. Sambhu Saha, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 16411](#)

Amaya Residences Assn. of Apartment Owners v. Soumen Biswas, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16199](#)

Amit Kumar Das v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16363](#)

Amit Kumar Mondal v. Block Land & Land Reform Officer, (Sabyasachi Bhattacharyya and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16222](#)

Anima Bhadra v. Prasanta Kumar Mukherjee, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16208](#)

Anima Mondal Naskar v. State of W.B., (Smita Das De, J.), [2026 SCC OnLine Cal 16355](#)

Anjana Singha Roy v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16320](#)

Anuradha Mitra v. Anusuya Banerjee, (Sandip Kumar De and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 16263](#)

Anushri Pal v. Partha Pratim Pal, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16216](#)

Aparna Middya, In re, (**Arijit Banerjee**, J.), [2026 SCC OnLine Cal 16223](#)

Apurba Barman, In re, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16253](#)

Aren Chowdhury v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16294](#)

Arghya Mukherjee v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16353](#)

Arindam Sarma v. Santanu Basu, (Smita Das De, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16221](#)

- Arpita Roy v. W.B. Central School Service Commission*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16454](#)
- Arun Kumar Sukai v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16453](#)
- Ashik Ikbal, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16230](#)
- Ashima Bhunia v. Manas Ranjan Jana*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16412](#)
- Ashok Guha v. Union of India*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16424](#)
- Ashok Kumar Adak v. State of W.B.*, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 16333](#)
- Ashok Sarkar v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16284](#)
- Ashoke Dutta v. State of W.B.*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16384](#)
- Asia Khatun v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16287](#)
- Asru Kana Bhattacharjee v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16336](#)
- Ayesa Siddika v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16392](#)
- B.C. Roy College of Education v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16393](#)
- Bablu Kar v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 16387](#)
- Babulal Ghosh v. Chaya Naskar*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16196](#)
- Babulal Ghosh v. Chaya Naskar*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16197](#)
- Bagpota Road Bansayi Bazar Samiti v. Provash Mukherjee*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 16217](#)
- Bangarh Scholar Teachers Training Institute v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16403](#)
- Banglar Bondu v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16301](#)
- Bapi Das, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16236](#)
- Bapi Oraon, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16244](#)
- Bappa Roy, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16232](#)
- Bappaditya Roy v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16291](#)
- Basanti Sardar v. State of W.B.*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16290](#)
- Bhowmik & Co. v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16315](#)
- Bimal Ch. Modak v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16442](#)
- Bimal Das v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16304](#)
- Binata Ghosh v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16380](#)
- Binoy Das, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16243](#)
- Birendra Kumar Gupta, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16422](#)
- Biswajit Adhikary, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16242](#)
- Board of Trustees of the Port of Kolkata v. RKB Poly Industries (P) Ltd.*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16193](#)
- Buddhaman Roy, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16417](#)
- Calcutta Municipal Corpn., In re*, (Prasenjit Biswas, J.), [2026 SCC OnLine Cal 16200](#)
- Champa Sarkar v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16407](#)

- Chandra Prakash Agarwal v. Bhagirath Agarwal*, (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 16269](#)
- Chandranath Ghosh v. Suraj Byadh*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16215](#)
- Chhabi Barman v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16344](#)
- Chhanda Sarkar v. Lumiere Reality Innovations (P) Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 16186](#)
- Cholamandalam Investment & Finance Co. Ltd. v. Sachin Kumar*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16212](#)
- CIT v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16401](#)
- D. Mullick v. Syama Prasad Mookherjee Port*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16205](#)
- Dabur India Ltd. v. Avanish Agarwal*, (Arindam Mukherjee, J.), [2026 SCC OnLine Cal 16266](#)
- Darul Sheikh, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16238](#)
- Daulatabad Primary Teachers Training College v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16399](#)
- Debashis Banerjee v. National Head*, (Sandip Kumar De and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 16264](#)
- Debasis Mukherjee v. Central Vigilance Commission*, (Apurba Sinha Ray and **Arijit Banerjee**, JJ.), [2026 SCC OnLine Cal 16273](#)
- Debasish Banerjee, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16228](#)
- Decimin Control Systems (P) Ltd. v. Garden Reach Shipbuilders & Engineers Ltd.*, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 16188](#)
- Deep Niranjana Sinha v. W.B. Housing Board*, (Krishna Rao, J.), [2026 SCC OnLine Cal 16461](#)
- Deepak Kumar Rai v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16456](#)
- Dharmendra Subhash Yadav, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16239](#)
- Dipak Dhak v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16405](#)
- Eastern Coop. Housing Society Ltd. v. State of W.B.*, (**Kausik Chanda**, J.), [2026 SCC OnLine Cal 16202](#)
- Ganesh Chandra Chowdhury v. Parbati Debi Shaw*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16213](#)
- Ganga STP Project (P) Ltd. v. Commr. of Revenue*, (Smita Das De, J.), [2026 SCC OnLine Cal 16319](#)
- Gita Bhattacharyya v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16337](#)
- Gopal Chandra Sardar v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16311](#)
- Gopal Roy, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16418](#)
- Gourab Dey v. Kolkata Municipal Corpn.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16274](#)
- Gourab Ray, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16233](#)
- Gouri Rani Maiti v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16452](#)
- Gurukul College of Education v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16398](#)
- Hamidul Shaikh v. Union of India*, (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 16460](#)
- Harun Al Rashid v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16386](#)

- ICICI Lombard General Insurance Co. Ltd. v. Dipak Biswas*, (Chaitali Chatterjee (Das), J.), 2026 SCC OnLine Cal 16428
- Jaga Narayan Goswami v. Union of India*, (Partha Sarathi Chatterjee, J.), 2026 SCC OnLine Cal 16377
- Jayashree Barman (Das), In re*, (Aparba Sinha Ray, J.), 2026 SCC OnLine Cal 16421
- Jayita Oraon v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16451
- Jitendra Nath Roy Laskar v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16450
- Joshoda Mandal Das v. State of W.B.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), 2026 SCC OnLine Cal 16434
- Joydeb Mondal v. Arun Das*, (Sabyasachi Bhattacharyya and Sandip Kumar De, JJ.), 2026 SCC OnLine Cal 16283
- K.N. Paul v. Iftekhar Alam*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 16210
- Kaberi Naskar Mandal v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16385
- Kakali Chatterjee v. Nandini Bhattacharya*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 16206
- Kalipada Sarkar v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16317
- Kalpana Saha v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16464
- Kamal Kumar Mondal, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16231
- Kamala Lopchan v. State of W.B.*, (**Aniruddha Roy**, J.), 2026 SCC OnLine Cal 16457
- Kamrun Nessa v. Khalil Ahmed*, (Arindam Mukherjee and Supratim Bhattacharya, JJ.), 2026 SCC OnLine Cal 16189
- Kanchana Mukhopadhyay v. Data Advance System (P) Ltd.*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 16207
- Kanika Ghosh v. Shyama Prasad Ghosh*, (Sugato Majumdar, J.), 2026 SCC OnLine Cal 16282
- Karnajora College of Education v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16395
- Karur Vysya Bank Ltd. v. Tanvi Enterprises*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 16195
- Ketaki Bala Das v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16379
- Keya Bose v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16367
- Khobirunnesa v. Union of India*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), 2026 SCC OnLine Cal 16275
- Kripal Singh Khurana v. State of W.B.*, (**Krishna Rao**, J.), 2026 SCC OnLine Cal 16312
- Liyakat Ali Khan v. Abdul Barik Sk.*, (Hiranmay Bhattacharyya, J.), 2026 SCC OnLine Cal 16413
- Lokenath Construction v. Union of India*, (Krishna Rao, J.), 2026 SCC OnLine Cal 16358
- M.B. Unit of Socio Equality (P) Ltd. v. State of W.B.*, (Saugata Bhattacharyya, J.), 2026 SCC OnLine Cal 16299
- Madhabi Naskar v. State of W.B.*, (Suvra Ghosh, J.), 2026 SCC OnLine Cal 16382
- Madhusudan Pal v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16334
- Mahabud Mondal, In re*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16234
- Mahabul Mondal v. State of W.B.*, (Tirthankar Ghosh, J.), 2026 SCC OnLine Cal 16203
- Mahadeb Pal v. State of W.B.*, (Amrita Sinha, J.), 2026 SCC OnLine Cal 16335

- Mani Kumar Gurung v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16455](#)
- Mani Trust v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16316](#)
- Manoj Kumar Roy v. State of W.B.*, (Atarup Banerjee, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16313](#)
- Manoj Saha v. State of W.B.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16332](#)
- Maumita Ghosh v. State of W.B.*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16321](#)
- Maya Sahis v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16307](#)
- Mijanur Hoque, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16254](#)
- Milan Subba, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16235](#)
- Minu Ghosh v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16354](#)
- Mir Fozilat Ali v. State of W.B.*, (Suvra Ghosh, J.), [2026 SCC OnLine Cal 16329](#)
- Mistuni Chatterjee v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16340](#)
- Mithun Choudhury v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16302](#)
- Mohd. Ahmed Hussain, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16416](#)
- Mohd. Ashique Ikbāl Mandal v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16374](#)
- Mohd. Manzur Alam v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16447](#)
- Mohd. Motiur Rahaman Biswas v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16300](#)
- Mohd. Naimuddin v. Mohd. Jiyaul Hoque*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16278](#)
- Mohd. Sadek Ali v. State of W.B.*, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, Acting C.J.), [2026 SCC OnLine Cal 16429](#)
- Mohd. Sirajul Islam Molla v. Hafijul Molla*, (Atarup Banerjee, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16260](#)
- Mohd. Sukuruddin v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16306](#)
- Mohd. Umar Farooque v. Kolkata Municipal Corpn.*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16350](#)
- Mojammel Haque v. State of W.B.*, (Smita Das De, J.), [2026 SCC OnLine Cal 16286](#)
- Monirul SK v. Dhanu Datta*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16190](#)
- Moon Moon Singh v. W.B. State Electricity Distribution Co. Ltd.*, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 16445](#)
- Mousumi Chakraborty v. State of W.B.*, (**Rai Chattopadhyay**, J.), [2026 SCC OnLine Cal 16462](#)
- MTC India Gases (P) Ltd. v. State of W.B.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16430](#)
- Munmun Bhattacharjee Das v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16446](#)
- Mursalim Sk v. State of W.B.*, (Krishna Rao, J.), [2026 SCC OnLine Cal 16356](#)
- Nabadiganta College of Education v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16400](#)
- Nabin Sharma v. State of W.B.*, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 16388](#)
- Nandita Chatterjee v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16338](#)
- Nantu Seikh v. State of W.B.*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16201](#)
- Naresh Chandra Barman v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16439](#)

- National Insurance Co. Ltd. v. Dwipannita Mondal (Roy)*, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 16427](#)
- Netaji Subhash Chandra Bose Teachers Training College v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16397](#)
- Nihar Kanti Mukherjee v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16341](#)
- Nilanjan Paul v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16295](#)
- Nilesh Parekh v. Union of India*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 16256](#)
- Nilu Munda, In re*, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16420](#)
- Nima Lammo Bhutia v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16459](#)
- Nirmal Builders v. Ashalat Ali Mondal*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16209](#)
- Nirmala Kumari v. Union of India*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 16352](#)
- NR Sudheer Kumar v. Lieutenant Governor*, (**Debangsu Basak**, J.), [2024 SCC OnLine Cal 12375](#)
- Nupur Saha v. Swapan Sonkar*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16423](#)
- Oriental EPC (P) Ltd. v. Provident Fund Commr.*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16327](#)
- Pallabi Pramanick v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16303](#)
- Papiya Sarkar v. State of W.B.*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16271](#)
- Papri Ganguly v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16359](#)
- Paramita Majumdar v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16345](#)
- Parimal Das v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16305](#)
- Parvej Momin, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16245](#)
- Peter David Sweetman v. SBI*, (Krishna Rao, J.), [2026 SCC OnLine Cal 16351](#)
- Pijush Saha v. Subrata Roy*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16220](#)
- Pintu Nandi v. State of W.B.*, (Smita Das De, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16280](#)
- Pintu Saha v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16364](#)
- Plasto Toy Industries v. Sureka Trust*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16192](#)
- Prabir Mondal v. State of W.B.*, (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16409](#)
- Prasanta Kumar Gayen, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16419](#)
- Pratap Bera v. W.B. State Electricity Distribution Co. Ltd.*, (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16448](#)
- Priyanka Sarkar v. Jagannath Sarkar*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16218](#)
- Prokash Kanti Biswas v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16308](#)
- Puspanjali Konar v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16342](#)
- Radheshyam Mondal, In re*, (Jay Sengupta, J.), [2026 SCC OnLine Cal 16225](#)
- Rafik Miya, In re*, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16241](#)
- Raghu Nath Saha v. Kanai Prasad*, (Sabyasachi Bhattacharyya and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16279](#)
- Raj Kumar Khatua v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16298](#)

Rajarshi Roy Choudhury v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16391](#)

Rajendra Prasad Shaw v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16331](#)

Rajesh Dhali, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16240](#)

Rajeswari Sarkar v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16440](#)

Rajib Biswas v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16371](#)

Rakhi Mondal v. State of W.B., (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16410](#)

Ramanand Gupta v. CESC Ltd., (Om Narayan Rai, J.), [2026 SCC OnLine Cal 16293](#)

Ramananda De v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16326](#)

Ranjan Dhara v. Tanusri Bag, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16219](#)

Ranjan Mukhopadhyay v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16360](#)

Ranjit Ram v. State of W.B., (**Arijit Banerjee**, J.), [2026 SCC OnLine Cal 16435](#)

Ranu Pramanik, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16229](#)

Ratna Das v. State of W.B., (Sandip Kumar De and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 16436](#)

Rojina Khatun v. State of W.B., (Smita Das De, J.), [2026 SCC OnLine Cal 16438](#)

Rosena v. Adarmani Pal, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16433](#)

Rosenara Mondal v. State of W.B., (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16381](#)

Royesha Bibi v. State of W.B., (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16432](#)

S.K. Abtabuddin v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16404](#)

Sabita Roy Lodh v. State of W.B., (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16309](#)

Sahu Samaj Trust v. Indian Bank, (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16262](#)

Saikat Kumar Bandopadhyay v. Mayukh Chakraborty, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16214](#)

Samrat Kumar Basak v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16323](#)

Samrat Rahaman, In re, (Arijit Banerjee, J.), [2026 SCC OnLine Cal 16252](#)

Sangita Mandal nee Parua v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16366](#)

Sanhita Mitra Bandyopadhyay v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16324](#)

Sanjay Shaw v. Swapan Kumar Mukherjee, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16191](#)

Sanjib Saha v. Shila Devi, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16204](#)

Sanjoy Ghosh v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16357](#)

Santosh Prakash Shinde, In re, (Chaitali Chatterjee (Das) and **Arijit Banerjee**, JJ.), [2026 SCC OnLine Cal 16227](#)

Santu Das v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16289](#)

Santu Debnath v. State of W.B., (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16343](#)

Sany Heavy Industry India (P) Ltd. v. Aakash Guden, (Gaurang Kanth, J.), [2026 SCC OnLine Cal 16187](#)

- Sayal Mukhia v. Jashimuddin Mondal*, (**Arijit Banerjee** and Chaitali Chatterjee (Das), JJ.), [2026 SCC OnLine Cal 16276](#)
- SBI v. Union of India*, (**Shampa Dutt (Paul)**, J.), [2026 SCC OnLine Cal 16322](#)
- Seema Bhattacharya v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16346](#)
- Selim Mandal v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16296](#)
- Sharat Ghoshal v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16297](#)
- Shelcon Properties (P) Ltd. v. State of W.B.*, (Aniruddha Roy, J.), [2026 SCC OnLine Cal 16444](#)
- Shibani Guha v. Commr. or Revenue*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16378](#)
- Shiladitya Banerjee v. State of W.B.*, (Ananya Bandyopadhyay, J.), [2026 SCC OnLine Cal 16270](#)
- Shreya Chakraborty v. Soujannya Chakraborty*, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16415](#)
- Shuchismita Das v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16373](#)
- Shyamal Mondal v. State of W.B.*, (Rai Chattopadhyay, J.), [2026 SCC OnLine Cal 16288](#)
- Shyamapada Bhowmik v. State of W.B.*, (Saugata Bhattacharyya, J.), [2026 SCC OnLine Cal 16376](#)
- Shyamlal Pandit v. State of W.B.*, (Dinesh Kumar Sharma, J.), [2026 SCC OnLine Cal 16292](#)
- Sibani Das Maiti v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16383](#)
- Sikha Das v. Naresh Koley*, (**Sabyasachi Bhattacharyya** and Sandip Kumar De, JJ.), [2026 SCC OnLine Cal 16265](#)
- Sitesh Pramanik v. State of W.B.*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 16259](#)
- Siu Kumari Debi v. State of W.B.*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 16255](#)
- Sk Anash Hossain v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16389](#)
- Sk. Rafiqul Islam v. Dulal Chandra Das*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16431](#)
- Soleman Sk, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16248](#)
- Soma Mandal v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16369](#)
- Soma Mukhopadhyay v. State of W.B.*, (**Jay Sengupta**, J.), [2026 SCC OnLine Cal 16372](#)
- Sona Wheels (P) Ltd. v. State of W.B.*, (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16325](#)
- Souvik Chakraborty, In re*, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16251](#)
- Sreekanto Sikdar v. State of W.B.*, (Bivas Pattanayak, J.), [2026 SCC OnLine Cal 16365](#)
- State of W.B. v. DIYA Salt Lake Assn. of Apartment Owners*, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16277](#)
- State of W.B. v. Subidali*, (Kausik Chanda, J.), [2026 SCC OnLine Cal 16258](#)
- State v. Communist Party of India*, (Ravindra Vithalrao Ghuge, C.J. and Md. Shabbar Rashidi, J.), [2026 SCC OnLine Cal 16465](#)
- Subhash Chandra Bandyopadhyay v. State of W.B.*, (Amrita Sinha, J.), [2026 SCC OnLine Cal 16348](#)
- Subhasree Saha v. National Insurance Co. Ltd.*, (Biswaroop Chowdhury, J.), [2026 SCC OnLine Cal 16426](#)
- Subir Bagal v. Subhajyoti Majumder*, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16198](#)
- Subodh Ranjan Das v. Promodh Ranjan Das*, (Biswaroop Chowdhury, J.), [2026 SCC OnLine Cal 16437](#)
- Subrata Panda v. Tamralipta Municipality*, (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16362](#)

Sudanda Das v. CIT, (Arjun Ray Mukherjee and Shampa Sarkar, JJ.), [2026 SCC OnLine Cal 16267](#)
Sudhalatha Somabalan v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16347](#)
Sujay Sarbadhyaksha v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16443](#)
Suman Das v. Subhas Sahoo, (Hiranmay Bhattacharyya, J.), [2026 SCC OnLine Cal 16194](#)
Sunil Kumar Agarwal v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16449](#)
Sunil Kumar Giri v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16375](#)
Superintendence Co. of India (P) Ltd. v. Western Building Corpn., (**Ananya Bandyopadhyay**, J.), [2026 SCC OnLine Cal 16268](#)
Surajit Dasgupta, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16237](#)
Sushmita Sen v. Saikat Shekhar Sardar, (Shampa Dutt (Paul), J.), [2026 SCC OnLine Cal 16211](#)
Susmita Chakraborty v. State of W.B., (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 16330](#)
Suvon Sorcar v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16285](#)
Swapan Kumar Bishnu v. State of W.B., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16370](#)
Tapan Kumar Ghosh v. Calcutta STC, (Reetobroto Kumar Mitra, J.), [2026 SCC OnLine Cal 16463](#)
Tapas Barman, In re, (Apurba Sinha Ray, J.), [2026 SCC OnLine Cal 16247](#)
Tapasi Roy v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16349](#)
Tarak Nath Thakur v. Lilabati Debi, (Sandip Kumar De and Sabyasachi Bhattacharyya, JJ.), [2026 SCC OnLine Cal 16281](#)
Tarique Khan v. Kolkata Municipal Corpn., (Raja Basu Chowdhury, J.), [2026 SCC OnLine Cal 16318](#)
Tawheed International School & Welfare Trust v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16328](#)
Tukauzzaman Gazi v. Sulaiman Laskar, (Shampa Sarkar and Arjun Ray Mukherjee, JJ.), [2026 SCC OnLine Cal 16425](#)
Tulika Mukhopadhyay v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16394](#)
Umesh Pariyar v. State of W.B., (**Aniruddha Roy**, J.), [2026 SCC OnLine Cal 16458](#)
Ummejamila, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16249](#)
Union of India v. Baidyut Kumar Pati, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16272](#)
Union of India v. Biman Banerjee, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16406](#)
Union of India v. Debasish Paul, (Partha Sarathi Chatterjee, J. and Tapabrata Chakraborty, A.C.J.), [2026 SCC OnLine Cal 16408](#)
Union of India v. Manju Sarkar, (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16310](#)
Upasana College of Education v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16402](#)
Varinder Devi v. Basia Roy, (Chaitali Chatterjee (Das), J.), [2026 SCC OnLine Cal 16414](#)
W.B. Veterinary Alumni Assn. v. State of W.B., (Madhuresh Prasad and Prasenjit Biswas, JJ.), [2026 SCC OnLine Cal 16314](#)
XYZ, In re, (Tirthankar Ghosh, J.), [2026 SCC OnLine Cal 16246](#)
Yeaqub Ali B.Ed College v. State of W.B., (Amrita Sinha, J.), [2026 SCC OnLine Cal 16396](#)

Zakir Hussain v. State of W.B., (Kausik Chanda, J.), [2026 SCC OnLine Cal 16257](#)

Chhattisgarh High Court

Aashish v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19905](#)

Abhijit Sarkar v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19882](#)

Abhinav Kathal v. State of Chhattisgarh, (Ramesh Sinha, J.), [2026 SCC OnLine Chh 19758](#)

Aditya Agrawal v. Chitrarekha Sharma, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19944](#)

Ajay Bharti v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19978](#)

Ajay Kaushik v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19787](#)

Ajay Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19990](#)

Ajay Patel v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19993](#)

Alok Pandey v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19885](#)

Amandeep Sodhi v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19782](#)

Amar Pal Singh v. Allahabad Bank, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19883](#)

Amit Kumar v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20053](#)

Anand Kumar v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19806](#)

Anil Banjare v. Neelam Banjare, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19942](#)

Anil Kumar Agrawal v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19919](#)

Aniruddh Kurre v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19809](#)

Anirudh Kumar Jaiswal v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19860](#)

Anita Bai Yadav v. Santosh Kumar, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19952](#)

Anup Kumar Chaturvedani v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20059](#)

Apeksha Sakshi Peter v. State of Chhattisgarh, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 19899](#)

Arati Suryavanshi v. Teras Suryavanshi, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19941](#)

Arshad v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20034](#)

Arti Sa v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19790](#)

Arun Shrivastava v. Suresh Kumar, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 20011](#)

Arvind Kumar Shukla v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20037](#)

Arvind Kumar Sirmour v. State of Chhattisgarh, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20066](#)

Aryan Kumar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19961](#)

Ashutosh Shukla v. State of Chhattisgarh, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19757](#)

Ashwani Nishad v. Uma Painkra, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19771](#)

- Atamjeet Singh Makkad v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19870
- Atik Ahmed v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 20004
- Atul Vishwakarma v. State Information Commission*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 20019
- Authorized Officer & Senior Manager Asset Reconstruction Co. (India) Ltd. v. District Magistrate/collector*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19881
- Babulal v. Sudhari*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19937
- Bechu Singh Rathour v. Union of India*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 20065
- Bhagwat Prasad Dubey v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 20052
- Bhagwati v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19872
- Bhanuram Dahariya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19962
- Bharat Kiraya Bhandar v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19871
- Bharat Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19830
- Bhavesb Yadu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19808
- Bhogmati v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 20043
- Bisnath Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19863
- Branch Manager v. Seema Rai*, (Sanjay K. Agrawal, J.), 2026 SCC OnLine Chh 19958
- Brijeshwar v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 20054
- Budhram Pal v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 19874
- Champa Bai v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 20035
- Chandni Sahu v. Union of India*, (Rakesh Mohan Pandey, J.), 2026 SCC OnLine Chh 20048
- Chandrakant Nishad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19832
- Chandrapal Banarji v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19986
- Chetan Das Manikpuri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19849
- Chhabilal Ratre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19766
- Chhattisgarh High Court v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 20036
- CIT v. Roshni Sharma*, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), 2026 SCC OnLine Chh 19900
- D. Santosh Kumar v. D. Sushma Kiran*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19938
- Dagesh Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19800
- Dankeshwar Prasad Sahu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), 2026 SCC OnLine Chh 20027
- Deenbandhu Kumhar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19813
- Deepesh Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), 2026 SCC OnLine Chh 19778
- Deleted Raman Mandle v. State of Chhattisgarh*, (Sanjay S. Agrawal, J.), 2026 SCC OnLine Chh 19906

- Devendra Khanna v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19854](#)
- Devendra Kumar Dwivedi v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20063](#)
- Dheeraj Kumar Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19797](#)
- Digendra Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19815](#)
- Degree Lal Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19878](#)
- Dileep Sandilya v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19910](#)
- Dilip Chauhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20002](#)
- Dilip Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19976](#)
- Dinesh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19848](#)
- Dineshwari Thakur v. Devendra Kumar Mandavi*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19947](#)
- District President International Human Right Assn. India v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20032](#)
- Diwakar Singh v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20042](#)
- Fazel Ansari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19792](#)
- Gajanand Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19981](#)
- Gangadhar Dansen v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 19967](#)
- Gareeb Nawaj Mahila Swayam Sahayata Samuh v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19879](#)
- Geeta Dewangan v. Jeevan Das Dewangan*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19935](#)
- Gendlal Baiga v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20022](#)
- General Manager/south East Central Railway v. ARSS SIP (JV)*, (Ravindra Kumar Agrawal, J. and **Ramesh Sinha**, C.J.), [2026 SCC OnLine Chh 19753](#)
- Ghasiram Suryavanshi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19844](#)
- Gitesh Nagwanshi v. Pratima Kodopi*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19932](#)
- Gopichand Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19804](#)
- Goverdhan Kevat v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19846](#)
- Goverdhan Prasad Sahu v. Chunni Lal*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20007](#)
- Gulab Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19839](#)
- Habbiulla v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20021](#)
- Haricharan Ramteke v. Commr.*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19868](#)
- Harjeet Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19850](#)
- Harmit Pahwa v. Sevak Sumit Bhoi*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19763](#)
- Harsh Sidar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19814](#)
- Harsh Sidar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19821](#)
- Harsh Sidar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19971](#)

- Harshvardhan Rao Bhosle v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19898](#)
- Hasnen Razza v. Mennonite Board of Christian Education*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20017](#)
- Heera Bai v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20029](#)
- Heeralal Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19759](#)
- Hemant Barik v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19841](#)
- Hemant Dhali v. Sharda Aluminium Works*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19955](#)
- Hemant Mahanand v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19827](#)
- Hemprakash Rajwade v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19783](#)
- Hensen Dhoba v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19989](#)
- Hetram Rana v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19891](#)
- Indira v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20050](#)
- Indrapal Soni v. Chhattisgarh State Power Generation Co. Ltd.*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20060](#)
- Indumati Tekam v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20062](#)
- Jagdish Chaudhari v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19802](#)
- Jagdishwar Prasad Verma v. Hemlata Verma*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20018](#)
- Jagmohan Sahu v. Suman Sahu*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19936](#)
- Jai Prakash Gandhi v. Enforcement Directorate*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19786](#)
- Jai Shanker Prasad v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20041](#)
- Jaiduram Kashyap v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20044](#)
- Jaikumar Pradhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19963](#)
- Jashmatiya v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19877](#)
- Jasvir Singh Gurudatta v. Sanchalak Lok Shikshan Chhattisgarh Directorate*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19890](#)
- Jay Prasad Patre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19781](#)
- Jeet Ram Khairwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19995](#)
- Jema Bai v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19843](#)
- Jespal Singh Pardhi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19964](#)
- Jitendra Singh Kshatriya v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20049](#)
- Kalim Mohd. v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19996](#)
- Kalyan Gayakwad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19795](#)
- Kamla Bai Yadav v. Kaushal Yadav*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19957](#)
- Kamla Bai v. Romnath*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19951](#)
- Karan Kenwat v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19975](#)

- Kaushal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19907](#)
- Kavita v. Prakash Kumar*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19943](#)
- Kayamuddin v. State of Chhattisgarh*, (Narendra Kumar Vyas, J.), [2026 SCC OnLine Chh 19929](#)
- Keshari Sinha v. Shobhit Ram Sinha*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19934](#)
- Khorbahra v. Ramawatar*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19856](#)
- Khushbu Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19798](#)
- Kishan Dhimar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19992](#)
- Kriparam Saxena v. State Information Commission*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19862](#)
- Krishna Kumar Pathak v. Chhattisgarh Lok Ayog*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20024](#)
- Ku. Neha v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19920](#)
- Kudakudi v. Durji*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19959](#)
- Kumari Priti Singh v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20051](#)
- Kumresan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19979](#)
- Kundan Sagar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19834](#)
- Kundan Tandi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19842](#)
- Kush Dewar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19980](#)
- Lalit Kumar Baghel v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19915](#)
- Loknath Sahu v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19926](#)
- Luv Kumar Chandravanshi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19835](#)
- Madhuri Yadav v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19895](#)
- Magma HDI General Insurance Com. Ltd. v. Santoshi Sanghre*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19950](#)
- Magma HDI General Insurance Ltd. v. Kamdev Patel*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19949](#)
- Mahadev Kedia v. State of Chhattisgarh*, (Narendra Kumar Vyas, J.), [2026 SCC OnLine Chh 19908](#)
- Mahaveer Kanwar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19807](#)
- Mahesh Kumar Shukla v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19902](#)
- Manish Agrawal v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20001](#)
- Manish Kumar Choudhary v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19982](#)
- Mithun Ghosh v. Arpita Dutta*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19927](#)
- Mohan Sahu v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19880](#)

- Motiram v. Sudaran*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19859](#)
- Muktar Sheikh v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19867](#)
- Nandlal Patel v. Radhelal Patel*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19775](#)
- Narayan Parvati Rice Industries v. State of Chhattisgarh*, (Parth Prateem Sahu, J.), [2026 SCC OnLine Chh 20020](#)
- Narendra Gelare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19833](#)
- Naresh Damohe v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20005](#)
- Naresh Jain v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19866](#)
- National Insurance Co. Ltd. v. Heera Lal*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19768](#)
- Naushad v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19974](#)
- Neera Khanduja v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19924](#)
- New India Assurance Co. Ltd. v. Champa Bai*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19956](#)
- New India Insurance Co. Ltd. v. Champadevi*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19776](#)
- New India Insurance Co. Ltd. v. Ramsata Kaivartya*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19948](#)
- Nitin Chauhan v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19824](#)
- Pallavi Shukla v. Rajesh Shrivastava*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19931](#)
- Pankesh Anare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19984](#)
- Paramjeet K. Mohna v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19761](#)
- Parwati Banjare v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20030](#)
- Pavindra Kumar Diwakar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19887](#)
- Pawan Kumar Yadu v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20028](#)
- Pawan Matlani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19997](#)
- Phool Chand Tripathi v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19884](#)
- Pihu Singh v. Union of India*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19873](#)
- Praful Behra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 19893](#)
- Prahlad Singh Thakur v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19925](#)
- Prakash Bhoi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19840](#)
- Prakashmani Sahu v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 19897](#)
- Pramod Bhoi v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19811](#)
- Pramod Kumar Barle v. Sudama Prasad*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19767](#)
- Pramod Ram v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19810](#)

- Prashant Tiwari v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20031](#)
- Prayag Das v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19965](#)
- Preetak Kumar Bajpayee v. Indian Farmers Fertilizer Coop. Ltd.*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19889](#)
- Preeti Paikra v. Rakesh Kumar Paikra*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19762](#)
- Preeti Singh v. Chandrashekhar Singh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19945](#)
- Punnidas v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19875](#)
- Purshottam Mali v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19991](#)
- Radha Bai v. Rambilas S. Agrawal*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19770](#)
- Radhika Gupta v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20068](#)
- Radhika Rajak v. Jay Ratre*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19953](#)
- Raja Bhardwaj v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19801](#)
- Rajdeep Singh Bhatia v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19784](#)
- Rajendra Prasad Upadhyay v. State of Chhattisgarh*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19803](#)
- Rajesh Kumar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19756](#)
- Rajesh Lakra v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19998](#)
- Rajesh Ratre v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19831](#)
- Rajeshwar Goyal v. State of Chhattisgarh*, (Ramesh Sinha, J.), [2026 SCC OnLine Chh 19755](#)
- Rajiv Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19805](#)
- Raju Barle v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19912](#)
- Rakesh Gelare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19836](#)
- Rakesh Kashyap v. Farida Anjum*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19940](#)
- Rakesh Kumar Mishra v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 19892](#)
- Rama Shankar Tiwari v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19861](#)
- Ramesh Kumar Anant v. Jyoti Anant*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19764](#)
- Ramesh Kumar Singh v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20070](#)
- Ramesh Sakat v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19796](#)
- Ramji Soni v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20025](#)
- Ramkrishna Bhargav v. Jayalaxmi*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19858](#)
- Ramu Singh Parmar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19818](#)
- Ramvriksh Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19780](#)
- Ranjan Kumar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19791](#)
- Ranjan Singh Tulavi v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19913](#)

- Rashmi Tiwari Bohra v. Jitendra Bohra*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19933](#)
- Rekha Neware v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20033](#)
- Rekha Rani v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19822](#)
- Rinkee Ranjita v. P.C. Prabhakar*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19765](#)
- Rohit Ukey v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19973](#)
- Roshan Das Vaishnav v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20071](#)
- Royal Travels v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19876](#)
- Rukhmani Bai v. Dinesh Singh Rajput*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19769](#)
- Rukman Bai v. Setbai*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19946](#)
- S.B.I. General Insurance Co. Ltd. v. Saraswati Bandhe*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19903](#)
- S.B.I. General Insurance Co. Ltd. v. Vimla Bai*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19904](#)
- S.N. Agrawal v. Union of India*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20045](#)
- Sagar Manhare v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19779](#)
- Sahdeb Mallik v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19994](#)
- SAIL v. Lalit Kumar Chandrakar*, (Sachin Singh Rajput, J.), [2026 SCC OnLine Chh 20008](#)
- Saiyyad Jafar v. Pintu*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 19772](#)
- Saiyyad Usman Hussain v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19988](#)
- Salum Saimyul Gujjar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19816](#)
- Salum Semual Gujar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19825](#)
- Sameer Das v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19777](#)
- Sanat Miri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19799](#)
- Sangeeta Rajpoot v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20023](#)
- Sanjay Kumar Puri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19928](#)
- Sanjay Kumar Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19837](#)
- Santosh Das Manikpuri v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19851](#)
- Santosh Das v. Morgru Das*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20015](#)
- Santosh Kumar Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19812](#)
- Sarita Bai Netam v. Virendra Yadav*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19774](#)
- Sarita v. Jaiprakash*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19930](#)
- Sarvjeet v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19969](#)
- Satish Samantrai v. District Coop. Kendariya Bank Maryadit*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19901](#)
- Satnam Kaur Kalra v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19918](#)

- Satyanarayan Vishwakarma v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19789](#)
- Savitri Bharati v. Municipal Corpn.*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20055](#)
- Sewa Ram Sahu v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20064](#)
- Shailesh Rai v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19823](#)
- Shami Hussain v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19999](#)
- Shanti Bai v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 19894](#)
- Sheena David v. Chhattisgarh Rajya Gramin Bank*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20012](#)
- Shetthi Vijay v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19972](#)
- Shimonlal v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19916](#)
- Shivani Jaiswal v. State Information Commission*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19865](#)
- Sohail v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19966](#)
- Soham Groups v. Sambit Mishra Collector-Cum-President*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19754](#)
- Sohan Lal Sahu v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 19896](#)
- Sohel Ali v. State of Chhattisgarh*, (Sanjay K. Agrawal and **Sanjay Kumar Jaiswal**, JJ.), [2026 SCC OnLine Chh 19914](#)
- Somendra Pandey v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19917](#)
- Sonau v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19886](#)
- Sonmati Sahu v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 20046](#)
- Sourabh Mishra v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19828](#)
- South Eastern Coalfields Ltd. v. Bhawanilal Sahu*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20009](#)
- South Eastern Coalfields Ltd. v. Ishwarlal Sahu*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20006](#)
- State of Chhattisgarh v. Aalok Ghosh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20013](#)
- State of Chhattisgarh v. Durga Prasad Chandra*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20014](#)
- State of Chhattisgarh v. Om Prakash Rajput*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19752](#)
- State of Chhattisgarh v. Vivek Sukdeve*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 20016](#)
- Sujit Kumar Sharma v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20058](#)
- Sumant Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19817](#)
- Sumit Jain v. State of Chhattisgarh*, (Rakesh Mohan Pandey, J.), [2026 SCC OnLine Chh 20069](#)
- Sumitra Bai Patre v. Satbir Yadav*, (Sanjay Kumar Jaiswal, J.), [2026 SCC OnLine Chh 19954](#)

- Sunil Kumar Bahadur v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19794](#)
- Sunita Rathore v. Madhuri Rathore*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19852](#)
- Suo Moto Public Interest Litigation v. Secretary*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20040](#)
- Suo Moto Public Interest Litigation v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20038](#)
- Suo Motu Public Interest Litigation v. State of Chhattisgarh*, (Ravindra Kumar Agrawal and Ramesh Sinha, JJ.), [2026 SCC OnLine Chh 20039](#)
- Suraj Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19847](#)
- Suraj Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19960](#)
- Surendra Kumar Dewangan v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19853](#)
- Surendra Kumar Pandey v. State of Chhattisgarh*, (Narendra Kumar Vyas, J.), [2026 SCC OnLine Chh 19909](#)
- Suresh Kumar Jagatramka v. Mahesh Kumar Jagatramka*, (Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19857](#)
- Sushila Bai v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19829](#)
- Swapnil Yadav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20003](#)
- Swati Tirki v. Mare Shyam Raj*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19939](#)
- Teekam Kamar v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19970](#)
- Tikeshwar Sahu v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19987](#)
- Tirithram Verma v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19869](#)
- Tulsi Giri Goswami v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19845](#)
- Umesh Kujur v. State of Chhattisgarh*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 20061](#)
- Umesh Kumar Sahu v. Paluram*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 20010](#)
- Uttam Singh Sidar v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19855](#)
- Vasu Janapareddy v. State of Chhattisgarh*, (**Ramesh Sinha**, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19923](#)
- Vicky Jangde v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19788](#)
- Victor Verma v. State of Chhattisgarh*, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19922](#)
- Vijay Kumar Shrivastava v. LIC*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20057](#)
- Vijay Laxmi Dhruv v. State of Chhattisgarh*, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20067](#)
- Vijay Patel v. State of Chhattisgarh*, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 20026](#)
- Vijay Rathi v. Heera Bai Tarak*, (Naresh Kumar Chandravanshi, J.), [2026 SCC OnLine Chh 19773](#)
- Vijay Singh v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19793](#)
- Vikas Urav v. State of Chhattisgarh*, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19785](#)
- Vinod Kumar Sharma v. State of Chhattisgarh*, (Bibhu Datta Guru, J.), [2026 SCC OnLine Chh 20056](#)

Vinod Kumar Tekam v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19968](#)
Vinod Shrirange v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19983](#)
Vipul Sandip Vitkar v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19985](#)
Virendra Singh Thakur v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19977](#)
Vishal Nayak v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19820](#)
Vishal Rochwani v. State of Chhattisgarh, (Ravindra Kumar Agrawal, J. and Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19921](#)
Vishwanath Yadav v. State of Chhattisgarh, (Amitendra Kishore Prasad, J.), [2026 SCC OnLine Chh 19864](#)
Worldline Epayments India (P) Ltd. v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19888](#)
X53 v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 20000](#)
XYZ (Victim) v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19760](#)
Yash Kumar Sahu v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19819](#)
Yashwant Tiwari v. State of Chhattisgarh, (Ramesh Sinha, C.J. and Ravindra Kumar Agrawal, J.), [2026 SCC OnLine Chh 19911](#)
Yogendra Kumar Bhawar v. State of Chhattisgarh, (Sanjay K. Agrawal, J.), [2026 SCC OnLine Chh 20047](#)
Yogesh Behera v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19826](#)
Yuvraj Banjare v. State of Chhattisgarh, (Ramesh Sinha, C.J.), [2026 SCC OnLine Chh 19838](#)

Delhi High Court

Ajay Kumar Gupta v. Prakash Chand Gupta, (Saurabh Banerjee, J.), [2026 SCC OnLine Del 8012](#)
Bodhisattva Charitable Trust v. Mayo Foundation for Medical Education & Research, (C. Hari Shankar and O.P. Shukla, JJ.), [2025 SCC OnLine Del 11245](#)
C.B. Global Scientific Group v. Synergic Trailer & Auto Solutions (P) Ltd., (Anil Kshetarpal and Bharat Parashar, JJ.), [2026 SCC OnLine Del 8009](#)
Communication Components Antena INC. v. Rosenberger Hochfrequenztechnik GmbH & Co. KG, (Prathiba M. Singh, J.), [2023 SCC OnLine Del 8968](#)
Communication Components Antena INC. v. Rosenberger Hochfrequenztechnik GMBH & Co. KG, (Prathiba M. Singh, J.), [2023 SCC OnLine Del 8972](#)
Communication Components Antena INC. v. Rosenberger Hochfrequenztechnik GMBH & Co. KG, (Prathiba M. Singh, J.), [2024 SCC OnLine Del 10526](#)
Communication Components Antena INC. v. Rosenberger Hochfrequenztechnik GMBH & Co. KG, (Prathiba M. Singh, J.), [2025 SCC OnLine Del 11244](#)
Communication Components Antena INC. v. Rosenberger Hochfrequenztechnik GMBH & CO. KG, (Dr Ajay Gulati, Joint Registrar (Judicial)), [2023 SCC OnLine Del 8970](#)
Communication Components Antena INC v. Rosenberger Hochfrequenztechnik GmbH & CO. KG, (Prathiba M. Singh, J.), [2023 SCC OnLine Del 8969](#)
Communication Components Antena INC v. Rosenberger Hochfrequenztechnik GMBH & CO. KG, (Prathiba M. Singh, J.), [2023 SCC OnLine Del 8971](#)

Communication Components Antena INC v. Rosenberger Hochfrequenztechnik GMBH & Co. KG, (Prathiba M. Singh, J.), [2024 SCC OnLine Del 10527](#)

Communication Components Antena INC v. Rosenberger Hochfrequenztechnik GMBH & Co. KG, (Prathiba M. Singh, J.), [2024 SCC OnLine Del 10528](#)

Gujarat Coop. Milk Marketing Federation Ltd. v. Amul-Franchise, (Prathiba M. Singh, J.), [2025 SCC OnLine Del 11243](#)

Larsen & Toubro Ltd. v. DMRC Ltd., (O.P. Shukla, J.), [2026 SCC OnLine Del 8011](#)

Lingamally Veera Gopal Rao v. State (NCT of Delhi), (Ravinder Dudeja, J.), [2026 SCC OnLine Del 8006](#)

Mankind Consumer Products (P) Ltd. v. Alaina Healthcare (P) Ltd., (Purushaindra Kumar Kaurav, J.), [2026 SCC OnLine Del 8260](#)

Mohd. Shahnoor Mansoori v. State (NCT of Delhi), (Sanjeev Narula, J.), [2025 SCC OnLine Del 11246](#)

MRT Music v. Paramvah Studios (P) Ltd., (Tejas Karia, J.), [2026 SCC OnLine Del 8008](#)

Mumbai International Airport Ltd. v. Airports Authority of India, (Anil Kshetarpal and Bharat Parashar, JJ.), [2026 SCC OnLine Del 8010](#)

NDMC v. Kalpana Sharma, (C. Hari Shankar and O.P. Shukla, JJ.), [2026 SCC OnLine Del 8013](#)

Trimurti Films (P) Ltd. v. B62 Studios (P) Ltd., (Tushar Rao Gedela, J.), [2026 SCC OnLine Del 8007](#)

Vijay v. State, (Ravinder Dudeja, J.), [2026 SCC OnLine Del 8005](#)

Gauhati High Court

Abdul Hamid v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7439](#)

Abdul Matlib v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7425](#)

Abdullah Ajiul Hoque v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7358](#)

Ajay Kumar Yadav v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7447](#)

Anam Uddin Barbhuiya v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7420](#)

Anjuman Khatun v. Union of India, (Sanjay Kumar Medhi and Pranjal Das, JJ.), [2026 SCC OnLine Gau 7479](#)

Anwarul Haque Choudhuru v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7375](#)

Apurba Pachani v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7493](#)

Ashad Ali v. State of Assam, (Pranjal Das, J.), [2026 SCC OnLine Gau 7368](#)

Ashamoni Borah v. Sanjeeb Kumar Borah, (Robin Phukan, J.), [2026 SCC OnLine Gau 7393](#)

Bagariguri Advance Academy Senior Secondary School v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7481](#)

Bamang Takar v. Union of India, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7402](#)

Bhuma Rani Bargayary v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7415](#)

Bidyut Ozah v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7492](#)

Biswajyoti Das v. Kavitha Padmanabhan, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7457](#)

BK Traders v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7480](#)

C. Lalremthuanga v. Collector, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7491](#)
Champa Nath (Das) v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7482](#)
Dana Taju v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7408](#)
Deepak Shaw v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7449](#)
Dhiraj Talukdar v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7436](#)
Dhurbajyoti Saikia v. Jan Dehingia, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7470](#)
Dilip Kumar Tater v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7411](#)
Dipak Kalita v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7471](#)
Doly Deb v. Oriental Insurance Co. Ltd., (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7466](#)
Domin Basar v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7431](#)
Enamul Hoque v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7438](#)
Engineering Projects (India) Ltd. v. Lujon Kumar, (Robin Phukan and **Anjan Moni Kalita**, JJ.), [2026 SCC OnLine Gau 7465](#)
Eusub Ali v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7421](#)
Fakhrul Islam v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7373](#)
Gangte Togung v. Union of India, (Budi Habung, J.), [2026 SCC OnLine Gau 7484](#)
Gulzar Hussain v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7459](#)
Habil Uddin Khan v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7419](#)
Hafizur Rahman Laskar v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7374](#)
Ham AK Rural Development Foundation v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7469](#)
Hanif Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7369](#)
Hannan Ali Ahmed v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7365](#)
HCC CPL v. Ram Murty Meena, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7384](#)
Himmatsinh Gulabsinh Solanki v. Union of India, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7427](#)
Hitesh Kakati v. State of Assam, (Kaushik Goswami, J.), [2026 SCC OnLine Gau 7390](#)
Jahirul Haque v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7446](#)
Jahirul Islam Sheikh v. Barun Roy, (Robin Phukan, J.), [2026 SCC OnLine Gau 7462](#)
Jahirul Islam Sheikh v. Hitesh Roy, (Robin Phukan, J.), [2026 SCC OnLine Gau 7461](#)
Jahirul Islam Sheikh v. Joseph Ekka, (Robin Phukan, J.), [2026 SCC OnLine Gau 7460](#)
Jaynal Haque v. State of Assam, (Pranjal Das, J.), [2026 SCC OnLine Gau 7366](#)
Jitendra Shaw v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7448](#)
Joganar v. State of Assam, (Sanjay Kumar Medhi, J.), [2026 SCC OnLine Gau 7496](#)
Kanauj Chakraborty v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7486](#)
Keramat Ali v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7485](#)
L. Radha Kanta Singha v. K. Herababu Singha, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7396](#)
Lallawmkima v. State of Mizoram, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7451](#)
Lalpianfela v. State of Mizoram, (**Rajesh Mazumdar**, J.), [2026 SCC OnLine Gau 7458](#)
Lalremruata Biate v. State of Mizoram, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7478](#)

Lalruatdika Sailo v. Union of India, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7405](#)
Lalthakima v. State of Mizoram, (Budi Habung, J.), [2026 SCC OnLine Gau 7386](#)
Lalthuamluaia Sailo v. State of Mizoram, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7497](#)
M.D. Anowar Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7360](#)
M.S. Associated Industries v. Sumit Sattawan, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7385](#)
Majiran Bewa v. Union of India, (**Sanjay Kumar Medhi** and Pranjal Das, JJ.), [2026 SCC OnLine Gau 7414](#)
Mamrez Ali v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7468](#)
Manjit Pachani v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7498](#)
Maryom Haque v. State of Assam, (Mridul Kumar Kalita, J.), [2026 SCC OnLine Gau 7391](#)
Mazibar Rahman v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7477](#)
Meghalaya Engineers & Agencies v. Union of India, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7406](#)
Minmay Kalita v. Union of India, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7495](#)
Mizanur Rahman v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7434](#)
Mizoram SSA Teachers Assn. v. Renu Sharma, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7454](#)
Mohd. Abul Hasen v. Suranjana Senapati, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7455](#)
Mohd. Allauddin Haque v. Union of India, (**Sanjay Kumar Medhi** and Pranjal Das, JJ.), [2026 SCC OnLine Gau 7413](#)
Mohd. Hussain Ahmed v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7370](#)
Mohd. Idrish Ali v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7441](#)
Mohd. Naushad v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7440](#)
Momataz Begum v. IFFCO Tokio General Insurance Co. Ltd., (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7472](#)
Mouchak Agro LLP. v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7489](#)
Mrigen Boro v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7376](#)
Mukut Ali v. State of Assam, (Kardak Ete, J.), [2026 SCC OnLine Gau 7494](#)
Mukut Chandra Das v. Dharmeswar Borah, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7392](#)
Muzammil Hoque v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7377](#)
Nabajyoti Nath v. Secretary to the Govt of Assam, (Chinmoy Baruah, Joint Registrar (Judl.)), [2026 SCC OnLine Gau 7426](#)
Nairit Sengupta v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7437](#)
Nakul Das v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7388](#)
Nasir Uddin Ahmed v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7409](#)
Nikhil Sharma v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7378](#)
Nisant Aanand v. LIC Housing Finance Ltd., (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7475](#)
NUR Hassan v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7380](#)
Nur Islam v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7432](#)
Nurol Islam v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7359](#)
Nyade Doji Karga v. Limi, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7400](#)

Ozungchiba v. Union of India, (Susmita Phukan Khaund, J.), [2026 SCC OnLine Gau 7404](#)
Pankaj Kumar Das v. Union of India, (Robin Phukan, J.), [2026 SCC OnLine Gau 7435](#)
Partha Pratim Borthakur v. Pradunya Bordoloi, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7456](#)
Pazawna v. Vanlalmawia, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7474](#)
Pratik Das v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7372](#)
Pratima Neog v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7452](#)
Preeti Singha v. Rinku Singha, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7397](#)
Pronob Das v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7371](#)
Punit Agarwal v. Union of India, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7379](#)
Raghav Trading v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7424](#)
Rahul Basumatary v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7362](#)
Raichand Bararia v. Kishorilal Vijay Kumar, (Mridul Kumar Kalita, J.), [2026 SCC OnLine Gau 7395](#)
Raj Kumar v. Union of India, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7444](#)
Rajib Agarwala v. Union of India, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7407](#)
Ramiz Uddin Ahmed v. State of Assam, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7483](#)
Rana Construction & Engineers (P) Ltd. v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7418](#)
Ranjan Keleng v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7367](#)
Ranjit Das v. Anupama Das, (Yarenjungla Longkumer, J.), [2026 SCC OnLine Gau 7394](#)
Rina Rani Roy v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7487](#)
Romawii Hnamte v. E. Lalremruati, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7464](#)
Rupak Modak v. Union of India, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7430](#)
Rupu Sinha v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7443](#)
Sabita Karmakar Borah v. Jhun Jhun Kumari, (Mridul Kumar Kalita, J.), [2026 SCC OnLine Gau 7463](#)
Saddam Hussain v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7381](#)
Sahab Uddin Tapadar v. State of Assam, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7417](#)
Sandip Sarkar v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7433](#)
Sanjeev Pangging v. State of A.P., (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7453](#)
Sanju Das v. Bijoya Choudhury, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7383](#)
Sankar Ranjan Paul v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7488](#)
Santanu Patowary v. SBI, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7410](#)
Sayed Mazida Begum v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7476](#)
Shahina v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7442](#)
Shanti Kumar Jalan v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7423](#)
Shriram Transport Finance Co. Ltd. v. State of Assam, (Saptarshi Das, J.), [2026 SCC OnLine Gau 7389](#)
Sitaram Nath v. State of Assam, (Shamima Jahan, J.), [2026 SCC OnLine Gau 7387](#)
Sorhab Ali v. State of Assam, (Anjan Moni Kalita, J.), [2026 SCC OnLine Gau 7361](#)
State of Mizoram v. C. Vanlalmawia, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7398](#)

Sujata Biswas v. State of Assam, (Sanjeev Kumar Sharma, J.), [2026 SCC OnLine Gau 7445](#)
Suratan Bibi v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7429](#)
Suren Talukdar v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7450](#)
Surya Business (P) Ltd. v. State of Assam, (Devashis Baruah, J.), [2026 SCC OnLine Gau 7416](#)
T. Lalramchhuani v. Virendra Jakhar, (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7382](#)
Tarique Anwar Laskar v. State of Assam, (Robin Phukan, J.), [2026 SCC OnLine Gau 7401](#)
Thomas Lego v. Roniie Bori, (N. Unni Krishnan Nair, J.), [2026 SCC OnLine Gau 7399](#)
Tinsukia Mini Truck Owners Assn. v. Union of India, (Sanjay Kumar Medhi, J.), [2026 SCC OnLine Gau 7403](#)
Tirtha Saikia v. State of Assam, (Soumitra Saikia, J.), [2026 SCC OnLine Gau 7467](#)
Union of India v. Saurav Kumar, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7422](#)
Vivekananda Academy Senior Secondary School v. State of Assam, (Manish Choudhury, J.), [2026 SCC OnLine Gau 7490](#)
Yogendra Singh Chaudhary v. Union of India, (Nelson Sailo, J.), [2026 SCC OnLine Gau 7428](#)
Zodinthara v. Chalamandalam MS General Insurance Co. Ltd., (Kalyan Rai Surana, J.), [2026 SCC OnLine Gau 7473](#)

Gujarat High Court

Aajad Rayabbhai Jam v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8519](#)
Abhishek Viswajeet Pathak v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8433](#)
Adani Exports v. CIT, (A.S. **Suphia** and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 8576](#)
Adani Green Energy One Ltd. v. State of Gujarat, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8574](#)
Ahmedabad Education Society v. Gargi Apartments Coop. Housing Society Ltd., (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8367](#)
Ahmedabad Municipal Transport Services v. Fulchand Dukhantiram, (N.S. **Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8543](#)
Ahmedbhai Haji Allarakhabhai Patel v. State of Gujarat, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8489](#)
Alok Ambikaprasad Soni v. Commr., (N.S. **Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8541](#)
Amrut Devidas Salunke v. State of Gujarat, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8472](#)
Amrutbhai Kanchanbhai Vasava v. State of Gujarat, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8384](#)
Amrutbhai Samatbhai Dabhi v. Secretary, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8586](#)
Anam Junedbhai Kundan v. Farhan Dilavarbhai Kaliwala, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8462](#)
Anilkumar Pravinbhai Parmar v. Arvindbhai Prabhatbhai Bhaliya, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8530](#)
Anish Nurudinbhai Narsidani v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8399](#)

- Apexa Hardikbhai Bhadranvala v. Hardik Kamleshbhai Bhadranvala*, (Maulik J. Shelat, J.), 2026 SCC OnLine Guj 8458
- Arjunsinh Rugnathsinh Purohit v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8436
- Arman Khan Hamid Khan v. State of Gujarat*, (S.V. Pinto, J.), 2026 SCC OnLine Guj 8441
- Ashok Chhotabhai Patel v. Driver-Cum-Owner of Metador*, (**A.Y. Kogje** and Nisha M. Thakore, JJ.), 2026 SCC OnLine Guj 8538
- Aslambhai Fazlu Raheman Kagdi v. State of Gujarat*, (Divyesh A. Joshi, J.), 2026 SCC OnLine Guj 8488
- Avesh Abdulbhai Patani v. State*, (**Gita Gopi** and L.S. Pirzada, JJ.), 2026 SCC OnLine Guj 8503
- Babusingh Vastusingh Rajput v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8410
- Baldevbhai Atmarambhai Nayi v. State of Gujarat*, (Niral R. Mehta, J.), 2026 SCC OnLine Guj 8564
- Banshidhar Petroleum (P) Ltd. v. Reliance BP Mobility Ltd.*, (Maulik J. Shelat, J.), 2026 SCC OnLine Guj 8493
- Bhalkrishn K. Nair v. CIT*, (J.C. Doshi, J.), 2026 SCC OnLine Guj 8443
- Bharat Parsottam Bhanushali v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8434
- Bharatbhai Kachrabhai Chavda v. State of Gujarat*, (Sanjeev J. Thaker, J.), 2026 SCC OnLine Guj 8376
- Bhavesbhai Bhikhamchand Soni v. State of Gujarat*, (Nikhil S. Kariel, J.), 2026 SCC OnLine Guj 8500
- Bhavesbhai Babulal Maraj v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8413
- Bhavin Govindbhai Dadhaniya v. State of Gujarat*, (Nikhil S. Kariel, J.), 2026 SCC OnLine Guj 8527
- Bhavin Narendrabhai Trivedi v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8392
- Bhavin Narendrabhai Trivedi v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8394
- Bhavnaben Ashvinbhai Jagdishbhai Adhvaryu v. State of Gujarat*, (Aniruddha P. Mayee, J.), 2026 SCC OnLine Guj 8575
- Bhavnadevi Jabarsinh Rajpurohit v. State of Gujarat*, (Nikhil S. Kariel, J.), 2026 SCC OnLine Guj 8469
- Bhimabhai Valabhai Sonara v. State of Gujarat*, (Hasmukh D. Suthar, J.), 2026 SCC OnLine Guj 8389
- Bhoominkumar Hilpeshkumar Shah v. Pravinkumar Bhurabhai Jaru*, (Mool Chand Tyagi, J.), 2026 SCC OnLine Guj 8442
- Bijalbhai Radatiyabhai Rathwa v. State of Gujarat*, (Niral R. Mehta, J.), 2026 SCC OnLine Guj 8556
- BSNL v. Mirambica Construction Co.*, (Sunita Agarwal, C.J. and **D.N. Ray**, J.), 2026 SCC OnLine Guj 8537
- Cargo Motors (Gujarat) (P) Ltd. v. Bharat Shamaldas Soni*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), 2026 SCC OnLine Guj 8544
- Chamar Babubhai Ambalal v. State of Gujarat*, (Niral R. Mehta, J.), 2026 SCC OnLine Guj 8466

- Chandrikaben Shaileshkumar Shah v. Khimchand Laxmichand Institute*, (Devan M. Desai, J.), [2026 SCC OnLine Guj 8571](#)
- Chanduji Sardarji Thakore v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 8514](#)
- Chaudhari Sunilkumar Laxmanbhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8566](#)
- Chauhan Dashrathsinh Agarsinh v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8561](#)
- CIT v. Arvind Brands Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8600](#)
- CIT v. Daxaben Anilkumar Thakkar*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8604](#)
- CIT v. Micro Forge India Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8602](#)
- CIT v. N.K. Proteins (P) Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8504](#)
- CIT v. Sahkari Khand Udhog Mandal Ltd.*, (Bhargav D. Karia and **Pranav Trivedi**, JJ.), [2026 SCC OnLine Guj 8605](#)
- CIT v. Sustainable Spinning & Commodities (P) Ltd.*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8601](#)
- Dahiben Dhudabhai Patel v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8572](#)
- Dakshaben Prakashbhai Prajapati v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8473](#)
- Damor Manubhai Khumabhai v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 8573](#)
- Damor Somabhai v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 8487](#)
- Darshankumar Rasiklal Parmar v. Secretary*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8585](#)
- Daxaben Sarmanbhai Gadhiya v. Vilsanbhai Ishakbhai Parmar*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8446](#)
- Dayben Mohanbhai Gajera v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8569](#)
- Deep Maheshbhai Radheshyam Gupta v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8440](#)
- Devabhai Palabhai Bambhva-Bharwad v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8522](#)
- Devendrakumar v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8424](#)
- Devendrasinh v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8429](#)
- Dhanaram v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8438](#)
- Dharmendrakumar Harshadbhai Raval v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8417](#)
- Dhimantbhai Arvindlal Shah v. Nareshbhai Govindbhai Vasava*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8475](#)
- Dilawarhusenbhai Valisa Fakir v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8568](#)
- Dineshji Sagramji Thakor (Chavda) v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 8513](#)
- Dipakkumar Meghajibhai Bhanushali v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8471](#)

- Dipakkumar Meghijibhai Bhanushali v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8479](#)
- Dipikaben Karsanbhai Bhuriya v. Bhavnagar Municipal Corpn.*, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 8581](#)
- Director v. President*, (Devan M. Desai, J.), [2026 SCC OnLine Guj 8577](#)
- Dobariya Rasiklal Hirjibhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8578](#)
- Dy. Collector v. Somabhai Motibhai Pagi*, (**Bhargav D. Karia** and Aniruddha P. Mayee, JJ.), [2026 SCC OnLine Guj 8457](#)
- E-Procurement Technologies Ltd. v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8385](#)
- Firozbhai Sulemanbhai Raniya v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8402](#)
- Gajubha Ranjitsinh Vaghela v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8554](#)
- General Manager Oil Natural Gas Corpn. v. Jivanlal Girdhardas Patel*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 8535](#)
- Gobarbhai v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8368](#)
- Gopal v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8404](#)
- Govindbhai Somabhai Vasava v. Kanubhai Jeshingbhai Vasava*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8451](#)
- Gyanba Jorubha Gohil v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8382](#)
- Hardik Mankaji Madhaji Chauhan v. State of Gujarat*, (M.K. Thakker, J.), [2026 SCC OnLine Guj 8386](#)
- Hareshbhai Shamjibhai Thummar v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8377](#)
- Hari Orgochem (P) Ltd. v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8557](#)
- Hari Orgochem (P) Ltd. v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8558](#)
- Hari Orgochem (P) Ltd. v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8584](#)
- Harikrishna Mohanlal Thakkar v. Gujarat State Civil Supply Corpn. Ltd.*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8546](#)
- Harshad Prabhubhai Prajapati v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8403](#)
- Heins Hasamukhbhai Parmar v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 8391](#)
- Heirs of Decd Alimiya Hasumiya Arab v. Mohmadnaim Mohmadumar Miriwala*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8477](#)
- Hiren Rameshbhai Pitroda v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8398](#)
- Hotel Skyline (P) Ltd. v. CIT*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8549](#)
- Iffco Tokio General Insurance Co. Ltd. v. Noorjaha Sarfaraz Malvi*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8445](#)
- Ishwarbhai Jesingbhai Parmar v. H.P. Riyaz Peersahab*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8444](#)

- Ishwarsing Pradhansing Sikaligar v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8400](#)
- Jasubhai Naranbhai Gadhe v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8414](#)
- Jay Ambe Roadlines v. Provident Fund Commr.*, (N.S. Sanjay Gowda and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8547](#)
- Jayaben v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8467](#)
- Jaydeepsinh Hanubha Parmar v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8421](#)
- Jaykishor Chaitanyakishor Chaturvedi v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8594](#)
- Jayprakash Sajjanbhai Baleva v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8596](#)
- Jayraj Kuvarba Pravinsinh Atalia v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8595](#)
- Jivrajbhai Sukhabhai Dankhara v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 8482](#)
- Junnar Sugars Ltd. v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 8490](#)
- K.P. Packaging Ltd. v. LIPPI Systems Ltd.*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8492](#)
- Kalpeshbhai v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8523](#)
- Kantilal Ambalal Patel v. Nakulan S Paniker*, (Sangeeta K. Vishen and Nisha M. Thakore, JJ.), [2024 SCC OnLine Guj 4782](#)
- Kaptan Vinodkumar Shanubhai v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8592](#)
- Kartikkumar Shantilal Trivedi v. Dhirabhai Ranchhodbhai Patel (Koli)*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8465](#)
- Keshavbhai Gorad v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8521](#)
- Khengarbhai Raghubhai Bharvad v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8435](#)
- Khodabhai Bhimabhai Hadiya v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8476](#)
- Khodabhai Lakhabhai Chamar v. Valabhai Trikambhai*, (Sunita Agarwal, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 8455](#)
- Khuman Ramjibhai Bhimjibhai v. Union of India*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 8453](#)
- Kinjal Mithilesh Upadyay v. Mithilesh Umakant Upadhyay*, (Ilesh J. Vora and R.T. Vachhani, JJ.), [2026 SCC OnLine Guj 8533](#)
- Kiran Vishnubhai Babubhai Vaghri v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8396](#)
- Kishorkuamr Nandlal Pandya v. Secretary*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8587](#)
- Laxambahi Bhutabhai Hadiya v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8570](#)
- Laxmiben v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8551](#)
- Machhar Rakeshbhai Mansingbhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8499](#)
- Madhavji Veljibhai Kotadiya v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8422](#)
- Madhubala Pareshbhai Bhalala v. State of Gujarat*, (Nisha M. Thakore, J.), [2026 SCC OnLine Guj 8502](#)

- Madhuben v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8567](#)
- Maljibhai v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8407](#)
- Manjitbhai Nareshbhai Dhanak v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8432](#)
- Manjulaben Chawda Widow v. Union of India*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8583](#)
- Manjulaben v. State of Gujarat*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8508](#)
- Mayur Subhashbhai Tayade v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8405](#)
- Meenadevi Ajay Bansival v. Ajay Sukhlal Bansival*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8463](#)
- Meet Hakkabhai Mer v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8437](#)
- Meet Ratilal Shrimali v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8431](#)
- Mehmudbhai Iqbalbhai Kariyaniya v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8425](#)
- Mehta Brijesh Rameshchandra v. Anantbhai Manubhai Pandya*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8501](#)
- Mehul Babubhai Solanki v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8427](#)
- Minaxiben Nagjibhai Chauhan v. Rameshbhai Mavjibbhai Gohil*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8459](#)
- Mohd. Husain Gani v. Union of India*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 8449](#)
- Mohmad Kamil Suleman Shaikh v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8526](#)
- Mohsinkhan Sirajkhan Pathan v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8525](#)
- Mustufa Sabirali v. Narendra Bhagvatilalji Dwivedi*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8539](#)
- N.S. Gold v. Union of India*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8468](#)
- Nafisabanu Mohammedhanif Abdulgani Mansuri v. State of Gujarat*, (P.M. Raval, J.), [2026 SCC OnLine Guj 8390](#)
- Nareshkumar Shantilal Joshi v. Secretary*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8588](#)
- Nathabhai Somabhai Katara v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8562](#)
- Natubhai Amarshibhai Makwana v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8415](#)
- Navinchandra Mohanlal Babariya v. Union of India*, (**A.S. Supehia** and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 8582](#)
- New India Insurance Co. Ltd. v. Rupadiba Godji Chauhan*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8447](#)
- Nileshbhai Chhaganbhai Zapadiya v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8401](#)
- Niraliben v. Arifkhan Mansurkhan*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8532](#)
- ONGC v. Gujarat Industrial Caterers (P) Ltd.*, (**Ilesh J. Vora** and R.T. Vachhani, JJ.), [2026 SCC OnLine Guj 8450](#)

- Panchmahal Gram Vikas Mandal Bhathiwada v. District Education Officer*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8470](#)
- Pankajbhai Devaji Kharadi v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8378](#)
- Paschim Gujarat VIJ Co. Ltd. v. Rajeshbhai Muljibhai Chavda*, (Devan M. Desai, J.), [2026 SCC OnLine Guj 8579](#)
- Patel Anilkumar Kantilal v. Thakor Natvarji Gabhaji*, (A.Y. Kogje and **Nisha M. Thakore**, JJ.), [2026 SCC OnLine Guj 8534](#)
- Patel Bharatbhai Kantibhai v. Secretary*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8589](#)
- Patel Gitaben Narayanbhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8550](#)
- Patel Khodabhai Hirabhai v. Collector*, (**Sunita Agarwal**, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 8548](#)
- Patel Madhuben Ratilal v. Patel Narayabhai Chandubhai*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8474](#)
- Patel Maheshkumar Vinubhai v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8590](#)
- Patel Pankajkumar Ramanlal v. State of Gujarat*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8370](#)
- Patidar Ravikumar Anilkumar v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8559](#)
- Pradipkumar Nautamlal Dave v. Secretary*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8486](#)
- Pragneshbhai v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8520](#)
- Prajeshbhai Hasmukhbhai Patel v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8379](#)
- Prakashbhai Punjabhai Patel v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8555](#)
- Pratikbhai Mahendrabhai Patel v. Mayurkumar Jagdishbhai Patel*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8498](#)
- Pravinbhai Bhimjibhai Parmar v. Prakash Manubhai Rathod*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8456](#)
- Pravinchandra Nathalal Shah v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8483](#)
- Principal Commosioner v. Randhawa Construction*, (**Bhargav D. Karia** and Pranav Trivedi, JJ.), [2026 SCC OnLine Guj 8603](#)
- Rabari Babulal Ramabhai v. Ministry of Labour & Employment*, (Devan M. Desai, J.), [2026 SCC OnLine Guj 8496](#)
- Radhikaben v. Nisarg Kiranbhai Shukal*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8461](#)
- Rajabhai Dosabhai Ram v. State of Gujarat*, (Aniruddha P. Mayee, J.), [2026 SCC OnLine Guj 8580](#)
- Rajendrasinh Gyansinh Bhardwaj v. Sugam Construction-(P) Ltd.*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 8452](#)
- Rajeshbhai Mahadevbhai Tailor v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8485](#)
- Rajeshkumar v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8397](#)
- Rajubhai Savsingbhai Bariya v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8412](#)
- Rakesh Gorakh Sinde v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8416](#)
- Ramesh Rohit Maheshwari v. State of Gujarat*, (S.V. Pinto, J.), [2026 SCC OnLine Guj 8510](#)
- Rameshbhai v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8428](#)

- Ramubhai Harjibhai v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8497](#)
- Ravi Naranbhai Devsur v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8393](#)
- Ravi Naranbhai Devsur v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8517](#)
- Ravi v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8406](#)
- Rekhaben Girishkumar Mohadikar v. State of Gujarat*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8369](#)
- Ripinkumar Jivanbhai Makwana v. District Development Officer*, (N.S. Sanjay Gowda and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8542](#)
- Riteshbhai Navnitbhai Thakkar v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8381](#)
- Riyaz v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8408](#)
- Riyazbhai Mahammadbhai Umarbhai Fangaat v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8439](#)
- Rusia Loknath Gauda v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8419](#)
- Sahil Baldevbhai Raval v. State of Gujarat*, (M.K. Thakker, J.), [2026 SCC OnLine Guj 8387](#)
- Sahil Sohanlal Gogia v. State of Gujarat*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8388](#)
- Sahil v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8430](#)
- Sarikaben Ashishbhai Vora v. Ashishbhai Bhikhubhai Vora*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8460](#)
- Savankumar v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8420](#)
- SBI v. Bank of Baroda*, (Sunita Agarwal, C.J. and D.N. Ray, J.), [2026 SCC OnLine Guj 8540](#)
- Shakuntalaben Suryakant Patel v. State of Gujarat*, (S.V. Pinto, J.), [2026 SCC OnLine Guj 8529](#)
- Shradhdha Jageshwar Gazabiye v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8395](#)
- Shreekrushna Baldevbhai Patel v. Hipaben Bhupendrakumar Patel*, (J.C. Doshi, J.), [2026 SCC OnLine Guj 8536](#)
- State of Gujarat v. Durga Marketing*, (A.S. Supedia and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 8565](#)
- State of Gujarat v. Himatbhai Kalubhai Damor*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8373](#)
- State of Gujarat v. Imran Mahmud Rafik Kadari Saiyad*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8507](#)
- State of Gujarat v. Jayeshbhai Lakhmanbhai*, (Sangeeta K. Vishen and Utkarsh Thakorbbhai Desai, JJ.), [2026 SCC OnLine Guj 8505](#)
- State of Gujarat v. Khemani Prakash Narandas*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8375](#)
- State of Gujarat v. Mukesh Raghavbhai Bavaliya*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8372](#)
- State of Gujarat v. Rashiminbhai Mukundray Jani Brahman*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8374](#)
- State of Gujarat v. Rushabhkumar Gayaprasad Jain*, (Divyesh A. Joshi, J.), [2026 SCC OnLine Guj 8494](#)

- State of Gujarat v. Saiyed Rafik Saiyed Badshah*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8371](#)
- Sudhir Gordhanbhai Paghdal v. State of Gujarat*, (M.K. Thakker, J.), [2026 SCC OnLine Guj 8516](#)
- Sudhirbhai Nanubhai Bariya v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8563](#)
- Suhani v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8411](#)
- Sujhal Retail (P) Ltd. v. CIT*, (**A.S. Supehia** and Vaibhavi D. Nanavati, JJ.), [2026 SCC OnLine Guj 8484](#)
- Sumiben Maheshbhai Meda v. Jayramsingh*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8531](#)
- Sumitra Punitkumar Chopra v. High Court of Gujarat*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8560](#)
- Sumitraben v. Gajanan Pundlik Dhumal*, (Mool Chand Tyagi, J.), [2026 SCC OnLine Guj 8448](#)
- Surekhaben Rakeshbhai Jain v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8481](#)
- Surendranagar District Coop. Bank Ltd. v. Gujarat Bank Workers Union*, (Sunita Agarwal, C.J. and **D.N. Ray**, J.), [2026 SCC OnLine Guj 8593](#)
- Sureshbhai Devjibhai Naliyapara v. State of Gujarat*, (Nirzar S. Desai, J.), [2026 SCC OnLine Guj 8597](#)
- Sureshji Pratapji Thakor v. State of Gujarat*, (J.L. Odedra, J. and Dhaval Dharmendra Vyas, Conciliator), [2026 SCC OnLine Guj 8599](#)
- Sutariya Ashokkumar Maganlal v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8591](#)
- Tarun Kalubhai Rathod v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8518](#)
- Tejabhai Dhanjibhai Siju v. State of Gujarat*, (Hemant M. Prachchhak, J.), [2026 SCC OnLine Guj 8506](#)
- Tinkalben Hiteshkumar Patel v. Patel Hiteshkumar Sureshbhai*, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8366](#)
- Umeshbhai Hareshbhai Vyas v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8524](#)
- Umeshkumar Khodabhai Vasava v. State of Gujarat*, (Niral R. Mehta, J.), [2026 SCC OnLine Guj 8491](#)
- Upendrakumar Jugeshwar Gupta v. Union of India*, (Vaibhavi D. Nanavati, J.), [2026 SCC OnLine Guj 8495](#)
- Vajraj (Vrujraj) Sales Corpn. v. Dineshbhai Veljibhai Makwana*, (**N.S. Sanjay Gowda** and J.L. Odedra, JJ.), [2026 SCC OnLine Guj 8545](#)
- Varshaben Dipakkumar Bhanushali v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8480](#)
- Varshaben Dipakkumar Bhanushali v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8552](#)
- Vijaykumar Babulal Mina v. State of Gujarat*, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8418](#)
- Vijaypari Lalpari Goswami v. Ranjanben Vijaybhai Goswami*, (S.V. Pinto, J.), [2026 SCC OnLine Guj 8511](#)
- Vijaypari Lalpari Goswami v. Ranjanben Vijaypari Goswami*, (S.V. Pinto, J.), [2026 SCC OnLine Guj 8509](#)
- Vikaskumar Kishorbhai Amin v. State of Gujarat*, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8380](#)
- Vimalaben Parasmal Jain v. State of Gujarat*, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8478](#)

Vimalben Parasmal Jain v. State of Gujarat, (Nikhil S. Kariel, J.), [2026 SCC OnLine Guj 8553](#)
Vinubhai Dhirubhai Kathrotia v. Bai Parvatiben, (**Ilesh J. Vora** and R.T. Vachhani, JJ.), [2026 SCC OnLine Guj 8454](#)
Vipulbhai Bhanubhai Handa v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8409](#)
Virajben Ravirajsinh Jadede v. Ravirajsinh Chatursinh Jadeja, (Maulik J. Shelat, J.), [2026 SCC OnLine Guj 8464](#)
Vishalbhai v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8426](#)
Vishnubhai Dineshbhai Garange v. State of Gujarat, (M.K. Thakker, J.), [2026 SCC OnLine Guj 8512](#)
Yasinkhan Hiyatkhan Pathan v. State of Gujarat, (Hasmukh D. Suthar, J.), [2026 SCC OnLine Guj 8423](#)
Yatinkumar Pravinbhai Solanki v. Darshanaben, (S.V. Pinto, J.), [2026 SCC OnLine Guj 8528](#)
Yuvraj Kumar Kanubhai Thakor v. State of Gujarat, (**Gita Gopi** and L.S. Pirzada, JJ.), [2026 SCC OnLine Guj 8598](#)
Zafirbhai Idrishbhai Saiyed v. State of Gujarat, (P.M. Raval, J.), [2026 SCC OnLine Guj 8515](#)
Zala Vishvaraj Aniruddhsinh v. State of Gujarat, (Sanjeev J. Thaker, J.), [2026 SCC OnLine Guj 8383](#)

Himachal Pradesh High Court

Ajit Kumar Rai v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6432](#)
Amarjeet Singh v. Tara Chand, (**Virender Singh**, J.), [2026 SCC OnLine HP 6345](#)
Amita Sharma v. Rakesh Kanwar, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6392](#)
Anil Kumar v. Rakesh Kanwar, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6391](#)
Ankush Kumar v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6350](#)
Bansi Ram v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6435](#)
Chetan Singh v. State of H.P., (**Virender Singh**, J.), [2026 SCC OnLine HP 6420](#)
Dalip Kumar v. State of H.P., (**Ajay Mohan Goel**, J.), [2026 SCC OnLine HP 6362](#)
Deepna v. Manager, HP State Agriculture & Rural Development Bank, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6366](#)
Dev Raj v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 6433](#)
Dharam Singh v. Divisional Commr., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 6361](#)
Dharam Singh v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6408](#)
Dheeraj Sharma v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6424](#)
Durga Dass v. Uttam Chand, (**Ajay Mohan Goel**, J.), [2026 SCC OnLine HP 6407](#)
First Hydro General (P) Ltd. v. State of H.P., (**Romesh Verma**, J.), [2026 SCC OnLine HP 6342](#)
Geeta Devi v. Amjad Ali, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6388](#)
Geeta Devi v. Huzaifa, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6347](#)
Gurditta Singh v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6417](#)
H.P. SEB Ltd. v. Life Vision Health Care, (**Bipin Chander Negi**, J.), [2026 SCC OnLine HP 6442](#)
Hans Raj v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6422](#)
Harnam Singh v. Himachal Road Transport Corpn., (**Ajay Mohan Goel**, J.), [2026 SCC OnLine HP 6363](#)

Het Ram v. Prakash Chand, (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6426](#)

Hotel Lake Palace v. Kangra Central Coop. Bank Ltd., (**G.S. Sandhawalia**, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 6399](#)

Jai Pal v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6418](#)

Janesh v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6353](#)

Jeevan Singh v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6437](#)

Jitender Thakur v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6365](#)

Kanshi Ram v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6357](#)

Karam Chand v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6419](#)

Kedar Singh v. State of H.P., (**Vivek Singh Thakur** and **Bhupesh Sharma**, JJ.), [2026 SCC OnLine HP 6412](#)

Kirpa Ram v. Ravinder Kumar, (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6397](#)

Krishna Verma v. Tara Katoch, (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6411](#)

Lal Chand v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 6364](#)

Lal Dingu v. Surender Kumar, (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6425](#)

Leela Dutt v. Rajender Kumar, (**Virender Singh**, J.), [2026 SCC OnLine HP 6389](#)

Lovleena Kanwar v. Pushpa Thapa, (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6409](#)

Madhu Bala v. Brahm Dass, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6395](#)

Manohar Lal v. State of H.P., (**Chirag Bhanu Singh**, J.), [2026 SCC OnLine HP 6427](#)

Mohd. Deen v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6431](#)

Moti Lal v. Ram Kumar, (**Virender Singh**, J.), [2026 SCC OnLine HP 6446](#)

National Highway Authority of India v. Jagdish, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6404](#)

National Highway Authority of India v. Lekh Raj, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6403](#)

Nawal Kishore v. Himachal RTC, (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 6436](#)

New India Assurance Co. v. Reema Devi, (**Virender Singh**, J.), [2026 SCC OnLine HP 6448](#)

Nikke Ram v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6430](#)

Om Parkash v. Kashmir Singh, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6346](#)

Pawan Kumar v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6354](#)

Pradeep Kumar v. Rakesh Kanwar, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6394](#)

Prem Singh v. H.P. SEB Ltd., (**Ranjan Sharma**, J.), [2026 SCC OnLine HP 6445](#)

Prince Rana v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6423](#)

Rahul v. State of H.P., (**Chirag Bhanu Singh**, J.), [2026 SCC OnLine HP 6429](#)

Rajni Kumari v. Ajay Kumar, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6344](#)

Raju Gupta v. State of H.P., (**Sandeep Sharma**, J.), [2026 SCC OnLine HP 6438](#)

Rakesh Kumar v. State of H.P., (**Rakesh Kainthla**, J.), [2026 SCC OnLine HP 6414](#)

Ram Krishan v. State of H.P., (**Jiya Lal Bhardwaj**, J.), [2026 SCC OnLine HP 6401](#)

Rameshwar Dass v. State of H.P., (**Jyotsna Rewal Dua**, J.), [2026 SCC OnLine HP 6360](#)

Ravinder Singh v. Rakesh Kanwar, (**Romesh Verma**, J.), [2026 SCC OnLine HP 6390](#)

Ravinder Singh v. State of H.P., (**Vivek Singh Thakur** and **Ranjan Sharma**, JJ.), [2026 SCC OnLine HP 6359](#)

Reena v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6439](#)
Renu Slaria v. State of H.P., (Ajay Mohan Goel, J.), [2026 SCC OnLine HP 6398](#)
Ritu v. Rohitash Sidhu, (Sandeep Sharma, J.), [2026 SCC OnLine HP 6396](#)
Rohit Kumar v. Punjab National Bank, (Sandeep Sharma, J.), [2026 SCC OnLine HP 6349](#)
Rohit Kumar v. State of H.P., (Chirag Bhanu Singh, J.), [2026 SCC OnLine HP 6428](#)
Rohit Sharma v. State of H.P., (Rakesh Kainthla, J.), [2026 SCC OnLine HP 6416](#)
Saligram v. Papna Devi, (Bipin Chander Negi, J.), [2026 SCC OnLine HP 6406](#)
Sanjay Kumar v. Vijay Kumar, (Romesh Verma, J.), [2026 SCC OnLine HP 6343](#)
Santosh Kumari v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6440](#)
Satish Kumar v. State of H.P., (Ajay Mohan Goel, J.), [2026 SCC OnLine HP 6358](#)
Shama Kumari v. Sunita Sharma, (Rakesh Kainthla, J.), [2026 SCC OnLine HP 6413](#)
Shriram General Insurance Co. Ltd. v. Kalyan Singh, (Virender Singh, J.), [2026 SCC OnLine HP 6447](#)
Sita Devi v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6441](#)
State of H.P. v. Anuradha, (Gurmeet Singh Sandhawalia, C.J. and Bipin Chander Negi, J.), [2026 SCC OnLine HP 6402](#)
State of H.P. v. Sandeep Kumar, (Sandeep Sharma, J.), [2026 SCC OnLine HP 6356](#)
State of H.P. v. Sohan Singh, (Vivek Singh Thakur and Bhupesh Sharma, JJ.), [2026 SCC OnLine HP 6410](#)
Subhash Chand v. State of H.P., (Jyotsna Rewal Dua, J.), [2026 SCC OnLine HP 6434](#)
Sunil v. Surinder Kumar Sood, (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 6348](#)
Surinder Dogra v. Suman Sharma, (Virender Singh, J.), [2026 SCC OnLine HP 6405](#)
Sushil Kumar v. Rakesh Kanwar, (Romesh Verma, J.), [2026 SCC OnLine HP 6393](#)
Symboisis Pharmaceutical (P) Ltd. v. HPSPCB, (Virender Singh, J.), [2026 SCC OnLine HP 6387](#)
Tilak Raj v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6351](#)
Vicky Bharti v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6352](#)
Vidya Chauhan v. State of H.P., (Jiya Lal Bhardwaj, J.), [2026 SCC OnLine HP 6400](#)
Wonder Hotels (P) Ltd. v. State of H.P., (Sandeep Sharma, J.), [2026 SCC OnLine HP 6444](#)
Yagya Chand v. Competent Authority, (Sandeep Sharma, J.), [2026 SCC OnLine HP 6443](#)
Yogeshwar Singh v. State of H.P., (Rakesh Kainthla, J.), [2026 SCC OnLine HP 6415](#)

Jammu and Kashmir High Court

Aaqib Ahmed Mir v. State (UT of J&K), (Sindhu Sharma and Rajesh Sekhri, JJ.), [2026 SCC OnLine J&K 1012](#)
Abdul Gani Mir v. Officer in Charge, (Mohd. Yousuf Wani, J.), [2026 SCC OnLine J&K 1017](#)
Abdul Gani Sheikh v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 1030](#)
Abdul Jabbar Lone v. State of J&K, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1023](#)
Abdul Rashid Malik v. Raj Kumar Gupta, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 1015](#)
Ali Mohammad Bhat v. State of J&K, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1022](#)
Ashok Kumar v. State of J&K, (Sanjay Parihar, J.), [2026 SCC OnLine J&K 1031](#)

Asif Azad v. State (UT of J&K), (Sanjay Parihar, J.), [2026 SCC OnLine J&K 1028](#)
Bashir Ahmed v. U.T. of J&K, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 1033](#)
Bindu Sharma v. Anil Sharma, (Sanjay Parihar, J.), [2026 SCC OnLine J&K 1026](#)
Ghulam Moihammad Malla v. Shahnawaz Ahmad Rather, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1002](#)
Ghulam Nabi Bhat v. State (UT of J&K), (Sindhu Sharma and **Rajesh Sekhri**, JJ.), [2026 SCC OnLine J&K 1013](#)
Harsh Dev Singh v. Balwant Singh Mankotia, (Swati Gupta, J.), [2026 SCC OnLine J&K 1019](#)
Ishfaq Ahmed Ganai v. Union of India, (Sindhu Sharma, J.), [2026 SCC OnLine J&K 1014](#)
K.K. Gupta v. Union of India, (Sanjay Parihar, J.), [2026 SCC OnLine J&K 1021](#)
Mohd. Abbas v. State (UT of J&K), (MA Chowdhary, J.), [2026 SCC OnLine J&K 999](#)
Mohd. Afzal Mir v. State of J&K, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1024](#)
Mohd. Amin Palla v. State (UT of J&K), (Moksha Khajuria Kazmi, J.), [2026 SCC OnLine J&K 1029](#)
Neha Thakur v. Gourav Singh, (Rajnish Oswal, J.), [2026 SCC OnLine J&K 1027](#)
Noor Mohammad Bhat v. BVR Subrahmanyam, (Sanjay Dhar, J.), [2026 SCC OnLine J&K 1001](#)
Quosar Ali Azad Dar v. Kulsooma Akhter, (Shahzad Azeem, J.), [2026 SCC OnLine J&K 1016](#)
Rafiq Ahmad Bhat v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 1020](#)
Ramesh Chander Sharma v. State (UT of J&K), (MA Chowdhary, J.), [2026 SCC OnLine J&K 1018](#)
Reena Rani v. Rakesh Kumar Sangral, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1007](#)
Reyaz Ahmad Khan v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 1003](#)
Ruquia Begum v. Veeri Hangloo, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1009](#)
Saheela Bano v. Shaleen Kabra, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1011](#)
Sat Paul v. Mubarak Singh, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1008](#)
Shadi Lal Bali v. Bilal Ahmed, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1006](#)
Shafat Ahmad Bhat v. Nazreen Hassan, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1004](#)
Shafat Sultan v. State (UT of J&K), (Rahul Bharti, J.), [2026 SCC OnLine J&K 1032](#)
Som Nath Khajuria v. Mandeep Kr. Bhandari, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1010](#)
United India Insurance Co. Ltd. v. Mumtaz Banoo, (Rahul Bharti, J.), [2026 SCC OnLine J&K 1025](#)
Zaffar Iqbal v. Sandeep Kr Nayak, (Wasim Sadiq Nargal, J.), [2026 SCC OnLine J&K 1005](#)
Zarifa Begum v. State (UT of J&K), (Moksha Khajuria Kazmi, J.), [2026 SCC OnLine J&K 1000](#)

Karnataka High Court

S.T. Prasad v. State of Karnataka, (**Prasanna B. Varale**, C.J. and Krishna S. Dixit, J.), [2023 SCC OnLine Kar 1774](#)
Vijay Mahantesh Mathapati v. State of Karnataka, (**S. Rachaiah**, J.), [2025 SCC OnLine Kar 31249](#)

Kerala High Court

Abdul Gafoor v. South Indian Bank Ltd., (P.V. Balakrishnan, J.), [2026 SCC OnLine Ker 18607](#)
Ajith V. v. State of Kerala, (**Dr Kauser Edappagath**, J.), [2026 SCC OnLine Ker 18622](#)

- Aju Joseph v. Secretary*, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 18603
- Akash Benhar Joseph P.J. v. State of Kerala*, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 18537
- Allwyn K.W. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18614
- Anilkumar N. v. Indus Ind Bank Ltd.*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18559
- Anju Kunjumon v. State of Kerala*, (**G. Girish**, J.), 2026 SCC OnLine Ker 18562
- Archana T. Balan v. State of Kerala*, (**Gopinath P.**, J.), 2026 SCC OnLine Ker 18638
- Assitant Executive Engineer v. Mohd. Kutty Moulavi*, (Harisankar V. Menon, J.), 2026 SCC OnLine Ker 18546
- Athul Krishna v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18627
- Avinash A. v. Ministry of Human Resource Development*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18558
- Balakrishnan v. Authorised Officer*, (**P.V. Balakrishnan**, J.), 2026 SCC OnLine Ker 18548
- Bar Council of India v. Yeshwanth Shenoy*, (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), 2026 SCC OnLine Ker 18540
- Biju P.K. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18613
- Bureau of Indian Standards v. Mars Veneers & Boards*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 18628
- C. Girishadas v. State*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), 2026 SCC OnLine Ker 18561
- Chindu Prasad v. Secretary*, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 18552
- Dhanya V.H. v. Sooraj S Pillai*, (Preeta A.K., J.), 2026 SCC OnLine Ker 18595
- District Court Bar Assn. v. State of Kerala*, (**Soumen Sen**, C.J. and Syam Kumar V.M., J.), 2026 SCC OnLine Ker 18640
- Ernakulam District Coop. Bank Ltd. v. Mithra Agricultural Producer Co. Ltd.*, (**Gopinath P.**, J.), 2026 SCC OnLine Ker 18635
- Faisal S v. State of Kerala*, (Kauser Edappagath, J.), 2026 SCC OnLine Ker 18535
- Gireeshkumar C.V. v. Malabar Devaswom Board*, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 18543
- Harris K v. Bank of Baroda*, (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18560
- Hotel Liva Serene Retreats v. State of Kerala*, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 18553
- Jancy M.P. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18620
- Jayakrishnan V v. State of Kerala*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 18547
- Jihās C.A. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18621
- Jijil A.F. v. State of Kerala*, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18617
- Jijo Jacob v. Secretary*, (**Murali Purushothaman**, J.), 2026 SCC OnLine Ker 18541
- Jishin Korathayil Jamaludheen v. Collector*, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 18604
- Jojo George v. State of Kerala*, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18634
- Kadeesa v. Muhammad*, (**Easwaran S.**, J.), 2026 SCC OnLine Ker 18538
- Kizhakkekunnoth Pakra v. Kizhakkekunnoth Athruman*, (**Easwaran S.**, J.), 2026 SCC OnLine Ker 18539
- Krishnankutty U.P. v. State of Kerala*, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 18631

Lekshmi Priya V.S. v. Shajimon K.V., (**Mohammed Nias C.P.**, J.), 2026 SCC OnLine Ker 18596
Levin Lonappan v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18612
M.B. Suresh v. Union of India, (Gopinath P., J.), 2026 SCC OnLine Ker 18556
Mandeep v. State of Kerala, (**C.S. Dias**, J.), 2026 SCC OnLine Ker 18536
Manoj K.R. v. State of Kerala, (**Viju Abraham**, J.), 2026 SCC OnLine Ker 18542
Midhun v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18609
Mohanan C.V. v. State of Kerala, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 18601
Mohd. Sabith v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18626
Mohd. Saleem Sha S. v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18624
Musthafa Madathipara v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18618
Nasi v. Cheraman Kuries (P) Ltd., (Easwaran S., J.), 2026 SCC OnLine Ker 18594
Nidheesh Kalliani v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18610
Nikhil Kareth v. State of Kerala, (Jobin Sebastian, J.), 2026 SCC OnLine Ker 18592
Nikhil R.S. v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18611
P.K. Peethambaran v. EPFO, (Gopinath P., J.), 2026 SCC OnLine Ker 18557
Rajeev Babu T. v. RTA, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 18549
Ratheesh Kumar v. Kunjumol Mathew, (**P.M. Manoj**, J.), 2026 SCC OnLine Ker 18633
Raveendran V.S. v. State, (P.B. Suresh Kumar and **Jobin Sebastian**, JJ.), 2025 SCC OnLine Ker 17013
Reji V. v. City Bank, (Ziyad Rahman A.A., J.), 2026 SCC OnLine Ker 18555
Safna K.P. v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18615
Sandeep v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18619
Sehla Mohd. Babu v. Collector, (**P.V. Kunhikrishnan**, J.), 2026 SCC OnLine Ker 18554
Selvakumar A. v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18616
Shaikoya P.V.P. v. Land Acquisition Collector, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 18599
Shajitha V.P. v. State of Kerala, (**Bechu Kurian Thomas**, J.), 2026 SCC OnLine Ker 18637
Shibu B. v. RTA, (Murali Purushothaman, J.), 2026 SCC OnLine Ker 18551
Shine B v. State of Kerala, (C. Jayachandran, J.), 2026 SCC OnLine Ker 18545
Southern Investments (P) Ltd. v. Kerala State Human Rights Commission, (**Dr A.K. Jayasankaran Nambiar** and Preeta A.K., JJ.), 2026 SCC OnLine Ker 18636
State v. Jayaraman Gopal, (**A. Badharudeen**, J.), 2026 SCC OnLine Ker 18632
Sunil V.S. v. State of Kerala, (**Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18608
Sunilkumar R. v. State of Kerala, (**Dr Kauser Edappagath**, J.), 2026 SCC OnLine Ker 18623
Surendranathan Thampi VR v. EPFO, (Gopinath P., J.), 2026 SCC OnLine Ker 18544
Suresh Kumar. K.R. v. ICICI Bank Ltd., (P.V. Balakrishnan, J.), 2026 SCC OnLine Ker 18606
T.P. Moideenkoya v. Union of India, (Gopinath P., J.), 2026 SCC OnLine Ker 18600
T.V. Raffy v. State of Kerala, (**C. Jayachandran**, J.), 2026 SCC OnLine Ker 18639

Thiruvananthapuram Manacaud Valiyapalli Muslim Jamaath v. Kerala State Wakf Board, (Anil K. Narendran and Muralee Krishna S., JJ.), [2026 SCC OnLine Ker 18602](#)
Thommachan M.C. v. Sub Collector, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 18605](#)
Union of India v. Paniadima, (S. Manu, J.), [2026 SCC OnLine Ker 18593](#)
Vasanthi v. State of Kerala, (A. Badharudeen, J.), [2026 SCC OnLine Ker 18630](#)
Vinod Viswanathan v. Perumpuzha Gramodharana Service Coop. Bank, (Gopinath P., J.), [2026 SCC OnLine Ker 18598](#)
Vinodkumar v. CIT, (Bechu Kurian Thomas, J.), [2026 SCC OnLine Ker 18597](#)
Viswaprasad K.V. v. Secretary, (P.V. Kunhikrishnan, J.), [2026 SCC OnLine Ker 18550](#)
X82 v. State of Kerala, (A. Badharudeen, J.), [2026 SCC OnLine Ker 18629](#)
Yagin v. State of Kerala, (Dr Kauser Edappagath, J.), [2026 SCC OnLine Ker 18625](#)

Madras High Court

A. Babu v. State of T.N., (P.T. Asha, J.), [2026 SCC OnLine Mad 9599](#)
A. Kannivel v. Chief Engineer, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9575](#)
A. Noor Alam v. Dean, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9574](#)
Administrator v. S.V. Pathi, (K. Surender, J.), [2026 SCC OnLine Mad 9507](#)
Amco Engineering v. State Tax Officer I, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9577](#)
Anusiya S.V. v. Chairman, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9598](#)
Aravindh v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9530](#)
Arjun Santhanam v. C.R. Kumar, (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9553](#)
Armoured Vehicles Nigam Ltd. v. T.S. Kisan & Co. (P) Ltd., (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9552](#)
Asian Copiers v. Commr. of Customs, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9568](#)
Asset Reconstruction Co. (India) Ltd. v. P.S. Amirtharaj, (K. Surender, J.), [2026 SCC OnLine Mad 9517](#)
B. Anitha v. No Respondent, (A.D. Maria Clete, J.), [2026 SCC OnLine Mad 9548](#)
B. Charumathy v. S. Jayalakshmi, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9547](#)
B. Narasimha Sastry v. Purasawalkam Permanent Fund Ltd., (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9551](#)
Babu Chandiran v. Regional Passport officer, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9601](#)
Balu Exports v. T.N. Electricity Regulatory Commission, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9594](#)
Best Mega International v. Commr. of Customs, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9564](#)
C. Kannan v. Chairman, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9593](#)
C. Mathivanan v. S. Jeevanantham, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9511](#)
Cann Office Equipment (P) Ltd. v. Commr. of Customs, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9566](#)

- Chinnaponnu v. Murugan*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9520](#)
- Commr. of Customs v. MSC Agency India (P) Ltd.*, (G. Jayachandran and N. Mala, JJ.), [2026 SCC OnLine Mad 9518](#)
- Commr. of Service Tax v. Hardy Exploration & Production (India) Ltd.*, (Dr G. Jayachandran and N. Mala, JJ.), [2026 SCC OnLine Mad 9504](#)
- D. Beulah Mary v. State of T.N.*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9579](#)
- D. Karthik v. S. Akshayapriya*, (A.D. Maria Clete, J.), [2026 SCC OnLine Mad 9550](#)
- D. Sudharson v. R. Sundari*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9539](#)
- Deepak P v. State of T.N.*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9589](#)
- Dhanalakshmi Srinivasan University v. State of T.N.*, (Dr G. Jayachandran and N. Mala, JJ.), [2026 SCC OnLine Mad 9559](#)
- Durga Kumari v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9555](#)
- E. Bhava v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9535](#)
- Excel Copiers v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9572](#)
- Eze John v. State of T.N.*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9607](#)
- Food Safety & Standards Authority of India v. G. Subramania Koushik*, (N. Sathish Kumar and D. Bharatha Chakravarthy, JJ.), [2026 SCC OnLine Mad 9606](#)
- G. Devarajan v. State*, (Sushrut Arvind Dharmadhikari, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9569](#)
- G. Ellappan v. State*, (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9571](#)
- Gandhimathy v. Collector*, (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9590](#)
- Ganesh Kumar v. State of T.N.*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9527](#)
- Gowtham v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9528](#)
- ID Raju v. R. David Devaprasad*, (A.D. Maria Clete, J.), [2026 SCC OnLine Mad 9549](#)
- J. Vimala v. P. Mani*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9515](#)
- Jasheer Razak v. Union*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9554](#)
- K. Ahmed v. Fathima*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9540](#)
- K. Dhanalakshmi v. State of T.N.*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9578](#)
- K. Karthik v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9531](#)
- Kannadhasan v. State*, (P. Velmurugan and K. Govindarajan Thilakavadi, JJ.), [2026 SCC OnLine Mad 9570](#)
- Kansai Nerolac paints Ltd. v. Tamilnadu Electricity Regulatory Commission*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9596](#)
- Karpagavalli v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9532](#)
- Karthikeyan v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9533](#)
- Kavinraj S v. State of T.N.*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9576](#)
- Krishnana v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9557](#)
- KV Network v. State Tax Officer II*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9583](#)
- M. Jegan v. State*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9591](#)

- M. Madhavan v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9537](#)
- M. Ramadas v. State of Puducherry*, (Sushrut Arvind Dharmadhikari, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9573](#)
- M. Vedha v. P.G. Unnikrishnan*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9545](#)
- Manimozhi v. Sowanthirarajan*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9510](#)
- Master Saafir Ahmed S v. UIDAI*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9587](#)
- Meenatchinathan v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9534](#)
- MNZ Trading v. Commissioner*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9580](#)
- Muthukumaran P. v. Ashokan*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9544](#)
- N. Pragasam v. V. Mohanachandran*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9523](#)
- N. Sesha Bamini v. Registrar University of Madras*, (P.T. Asha, J.), [2026 SCC OnLine Mad 9600](#)
- Nachimuthu v. Duraisamy*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9541](#)
- New India Assurance Co. Ltd. v. Kalaiselvi*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9512](#)
- P. Palani v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9529](#)
- P. Ramesh v. State Tax Officer*, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9585](#)
- Prius Technologies v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9567](#)
- R. Balaraman v. S. Rajasekar*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9546](#)
- R. Govindan v. Chief Engineer*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9602](#)
- R. Nitin Kumar v. N. Karthika*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9506](#)
- R. Venkatchalapathy v. Chairman*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9592](#)
- R.M. Gopalraj v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9525](#)
- Rajambal v. State*, (G.K. Ilanthiraiyan, J.), [2026 SCC OnLine Mad 9556](#)
- Ranjith v. Premkumar*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9522](#)
- S. Dinesh v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9526](#)
- S. Karthik Gopinath v. State*, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9524](#)
- S. Lalitha v. Collector*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9586](#)
- S. Munirathinam v. M. Bharathi*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9538](#)
- S. Sumathy v. K. Manoj Kumar*, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9508](#)
- SABI v. Beebijhan*, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9505](#)
- Sagar Copiers v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9562](#)
- Savitha Bararia v. Kalairaj V.*, (N. Sathish Kumar and **M. Jothiraman**, JJ.), [2026 SCC OnLine Mad 9513](#)
- Shriram General insurance Co. Ltd. v. S. Sai Aravind*, (N. Sathish Kumar and **M. Jothiraman**, JJ.), [2026 SCC OnLine Mad 9514](#)
- Skylark Office Machines v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9561](#)
- Smart Impex Solutions v. Commr. of Customs*, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9563](#)
- Soundara Rajan Srinivasan Ramesh v. Tahsildar Mambalam Taluk*, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9597](#)

Sreedhara Textiles (P) Ltd. v. Tamilnadu Electricity Regulatory Commission, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9595](#)

State v. M. Krishnan, (**S.M. Subramaniam** and V. Lakshminarayanan, JJ.), [2023 SCC OnLine Mad 9711](#)

Sumithra v. Kavitha, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9543](#)

T. Gnanasoundari v. Govindarasu Goundar, (Abdul Quddhose, J.), [2026 SCC OnLine Mad 9542](#)

T.N. STC v. Sujatha, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9509](#)

Tax Payers' Welfare Assn. v. State of T.N., (Sushrut Arvind Dharmadhikari, C.J. and G. Arul Murugan, J.), [2026 SCC OnLine Mad 9558](#)

TVL. Shree Krishna Super Market v. State Tax Officer, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9581](#)

Unistar Enterprises v. Commr. of Customs, (Hemant Chandangoudar, J.), [2026 SCC OnLine Mad 9565](#)

United India Insurance Co. Ltd. v. A. Paramasivam, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9521](#)

United India Insurance Co. Ltd. v. Parameswari, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9519](#)

United India Insurance Co. Ltd. v. Rama, (N. Anand Venkatesh, J.), [2026 SCC OnLine Mad 9516](#)

V Madhusudan v. Commissioner, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9584](#)

V. Balakrishnan v. T.N. Housing Board, (Mohammed Shaffiq, J.), [2026 SCC OnLine Mad 9588](#)

Venkateswaraa University v. State of T.N., (**Dr G. Jayachandran** and N. Mala, JJ.), [2026 SCC OnLine Mad 9560](#)

Vikaashni Industries v. Commissioner, (Senthilkumar Ramamoorthy, J.), [2026 SCC OnLine Mad 9582](#)

Vikram v. State, (D. Bharatha Chakravarthy, J.), [2026 SCC OnLine Mad 9536](#)

Manipur High Court

A. Khomdonbi Devi v. State of Manipur, (Ahanthem Bimol Singh, J.), [2026 SCC OnLine Mani 558](#)

Angom Heera Singh v. State of Manipur, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 561](#)

Laitonjam Lokhon Meetei v. State of Manipur, (Ahanthem Bimol Singh, J.), [2026 SCC OnLine Mani 557](#)

Maharabam Pheijao Singh v. V.K. Dewangan, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 559](#)

Thokchom Ibomcha Singh v. State of Manipur, (A. Guneshwar Sharma, J.), [2026 SCC OnLine Mani 560](#)

Meghalaya High Court

Azahar Ali v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 946](#)

Bollineni Seenaiiah v. Union of India, (**Revati Mohite Dere**, C.J.), [2026 SCC OnLine Megh 951](#)

Everlasting Nongsiej v. State of Meghalaya, (**Revati Mohite Dere**, C.J.), [2026 SCC OnLine Megh 950](#)

Kyrshon Marbaniang v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 952](#)

Lalzuithangi v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 943](#)
Lyndan Marbaniang Sawain v. N/A, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 959](#)
Mark Anthony Kharmudai v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 953](#)
Mark Anthony Kharmudai v. State of Meghalaya, (**H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 954](#)
Nur Jamal Ahmed v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 944](#)
Practis Myllem v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 945](#)
Registrar General v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **H.S. Thangkhiew**, J.), [2026 SCC OnLine Megh 957](#)
Registrar General v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **W. Diengdoh**, J.), [2026 SCC OnLine Megh 955](#)
Registrar General v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **W. Diengdoh**, J.), [2026 SCC OnLine Megh 956](#)
Registrar General v. State of Meghalaya, (**Revati Mohite Dere**, C.J. and **W. Diengdoh**, J.), [2026 SCC OnLine Megh 958](#)
Rockyroy Lyngkhai v. State of Meghalaya, (**Revati Mohite Dere**, C.J.), [2026 SCC OnLine Megh 948](#)
Skhemborlang Syiemlieh v. State of Meghalaya, (**Revati Mohite Dere**, C.J.), [2026 SCC OnLine Megh 949](#)
Tyngshainlang Khongwir v. State of Meghalaya, (**W. Diengdoh**, J.), [2026 SCC OnLine Megh 947](#)

Madhya Pradesh High Court

Aabid Hussain v. Union of India, (**Vivek Rusia**, Acting C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 34025](#)
Aashi Chourasiya v. Ankit Kumar Chourasiya, (**Vivek Jain**, J.), [2026 SCC OnLine MP 33904](#)
Abdul Akil Khan v. State of M.P., (**Gajendra Singh**, J.), [2026 SCC OnLine MP 33940](#)
Abhishek Bhadoriya v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 33985](#)
Abrar v. State of M.P., (**Subodh Abhyankar** and **Alok Awasthi**, JJ.), [2026 SCC OnLine MP 33858](#)
Adarsh Nayak v. R.R. Traders, (**Dwarka Dhish Bansal**, J.), [2026 SCC OnLine MP 33876](#)
Ajay Singh Tomar v. Ajay Kumar Singh Bahaduria, (**Pushpendra Yadav**, J.), [2026 SCC OnLine MP 33874](#)
Akram Khan v. State of M.P., (**G.S. Ahluwalia** and **Anuradha Shukla**, JJ.), [2026 SCC OnLine MP 34013](#)
Ali Affan v. State of M.P., (**Himanshu Joshi**, J.), [2026 SCC OnLine MP 33926](#)
Alvis Dsouza v. State of M.P., (**Gajendra Singh**, J.), [2026 SCC OnLine MP 33957](#)
Amandeep Singh Khanna v. M.P. Pollution Control Board, (**Himanshu Joshi**, J.), [2026 SCC OnLine MP 33916](#)
Amar Singh v. State of M.P., (**G.S. Ahluwalia** and **Anuradha Shukla**, JJ.), [2026 SCC OnLine MP 33864](#)
Amarjeet Singh v. State of M.P., (**Himanshu Joshi**, J.), [2026 SCC OnLine MP 33907](#)
Amit Kumar v. Special Task Force, (**Himanshu Joshi**, J.), [2026 SCC OnLine MP 34020](#)
Amit Kushwah v. State of M.P., (**Rajesh Kumar Gupta**, J.), [2026 SCC OnLine MP 33953](#)

- Anil Goel v. Kamla Bai Sen*, (Vivek Rusia, Acting C.J. and **Pradeep Mittal**, J.), 2026 SCC OnLine MP 34016
- Anil Malviya v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 33994
- Anil Tomar v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 33983
- Anil v. State of M.P.*, (Subodh Abhyankar and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 33871
- Arbaaj Khan v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 33929
- Arun Kumar Tiwari v. Collector*, (Vishal Mishra, J.), 2026 SCC OnLine MP 34040
- Arvind Kumar v. State of M.P.*, (Vivek Agarwal and Avanindra Kumar Singh, JJ.), 2026 SCC OnLine MP 33845
- Arvind Mishra v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 33927
- Aryan Soni v. State of M.P.*, (Ramkumar Choubey, J.), 2026 SCC OnLine MP 33984
- Asha Thakur v. Mardan Singh Thakur*, (Vivek Jain, J.), 2026 SCC OnLine MP 33842
- Ashish Kumar v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 33934
- Ashok Pal v. Kaushal Kishor Dubey*, (Amit Seth, J.), 2026 SCC OnLine MP 34001
- Ayan Khan v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 33947
- Bablu v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 33943
- Babulal Choudhary v. Shahanshah Alam*, (Ratnesh Chandra Singh Bisen, J.), 2026 SCC OnLine MP 33895
- Balram v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 33951
- Balram v. State of M.P.*, (Pushpendra Yadav, J.), 2026 SCC OnLine MP 33867
- Banibai v. United India Insurance Co. Ltd.*, (Vinay Saraf, J.), 2026 SCC OnLine MP 33897
- Basant Kumar Pathak v. Vijendra Kumar Pathak*, (Pranay Verma, J.), 2026 SCC OnLine MP 34002
- Bhagwan Singh v. State of M.P.*, (Gajendra Singh, J.), 2026 SCC OnLine MP 33967
- Bhagwansingh v. State of M.P.*, (Subodh Abhyankar and **Alok Awasthi**, JJ.), 2026 SCC OnLine MP 33856
- Bhaiya Ji Patel v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 33960
- Bharat Pal v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 33938
- Bharat v. State of M.P.*, (Ajay Kumar Nirankari, J.), 2026 SCC OnLine MP 33941
- Bhavesv v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 34028
- Bhrulal v. Subhash Chandra*, (Vinay Saraf, J.), 2026 SCC OnLine MP 33885
- BLG Construction Compay v. State of M.P.*, (Vishal Mishra, J.), 2026 SCC OnLine MP 34026
- Bodhendra Kumar Dwivedi v. State of M.P.*, (Vishal Mishra, J.), 2026 SCC OnLine MP 34036
- Brajendra v. State of M.P.*, (Rajesh Kumar Gupta, J.), 2026 SCC OnLine MP 33970
- Capital Logistics M v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 34051
- Capri Global Housing Finance Ltd. v. State of M.P.*, (Sandeep N. Bhatt, J.), 2026 SCC OnLine MP 34024
- Chagga Lal Mathuria v. State of M.P.*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 33995
- Chhabi Kishore Tiwari v. State of M.P.*, (Maninder S. Bhatti, J.), 2026 SCC OnLine MP 34029
- Dayashankar Prajapati v. Rajesh Jain*, (Himanshu Joshi, J.), 2026 SCC OnLine MP 33979
- Deen Dayal v. State of M.P.*, (Pushpendra Yadav, J.), 2026 SCC OnLine MP 33855

Deepa Chadhar v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33911](#)
Deepak Bheel v. Harish Chandrfa, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33883](#)
Deepak Birla v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 34021](#)
Deepak Gurav v. CBI, (Gajendra Singh, J.), [2026 SCC OnLine MP 33930](#)
Deepak Parmar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33980](#)
Deewan Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33948](#)
Dharmendra Lodhi v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33925](#)
Dharmesh Singh v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33988](#)
Dilip Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33919](#)
Director Horticulture v. Jamnabai, (Deepak Khot, J.), [2026 SCC OnLine MP 34022](#)
Durga Prasad Tiwari v. State of M.P., (**Vivek Rusia**, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 34053](#)
Fastest Speed Fintech (P) Ltd. v. RBI, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 34048](#)
Ghanshyam v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33949](#)
Girrajji Creative JV v. Union of India, (Deepak Khot, J.), [2026 SCC OnLine MP 33840](#)
Gokul Adiwasi v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33972](#)
Gokul v. State of M.P., (Subodh Abhyankar and **Alok Awasthi**, JJ.), [2026 SCC OnLine MP 33861](#)
Gokulbai v. Jasbeer Singh, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33902](#)
Govind Kesharwani v. Ajamyaar, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33909](#)
Gyaprasad v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 34033](#)
Harendra v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33964](#)
Hariom Sharma v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 34035](#)
Hemant v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33908](#)
In Reference v. State of M.P., (Vivek Rusia, Acting C.J. and Pradeep Mittal, J.), [2026 SCC OnLine MP 34012](#)
Jagdish Bheel v. Harish Chandrfa, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33882](#)
Jagdish Dabi v. Sonu Dabi, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33884](#)
Jagdish v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33958](#)
Jai Prakash Panday v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33989](#)
Javed Patel v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 34058](#)
Jay Prakash Tiwari v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 34038](#)
Jheeguriya v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33868](#)
Jyoti Singh v. State of M.P., (Vivek Agarwal and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 33846](#)
Kailash Singh v. Ramnarayan Mathur, (Vinay Saraf, J.), [2026 SCC OnLine MP 33903](#)
Kajal Kahar v. Sagarnouriya, (Vivek Jain, J.), [2026 SCC OnLine MP 33906](#)
Kalpana v. Ashish, (Amit Seth, J.), [2026 SCC OnLine MP 33999](#)
Kalpana v. Ashish, (Amit Seth, J.), [2026 SCC OnLine MP 34000](#)
Kamlesh Kumar Pandey v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33986](#)
Kamlesh Silawat v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33962](#)

Kamlesh v. Kasturiya Bai, (Pranay Verma, J.), [2026 SCC OnLine MP 34007](#)
Keshorao Ghadse v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 33857](#)
Khubchand Malgani v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33992](#)
Krishanpal v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33954](#)
Lakhvir Singh v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 33854](#)
Laxman Prasad Bais v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33931](#)
Laxmi Bai v. Dinesh Yadav, (Amit Seth, J.), [2026 SCC OnLine MP 33905](#)
Laxmi Devi Kushwah v. Shashi Kushwah, (Amit Seth, J.), [2026 SCC OnLine MP 34003](#)
Laxmi Narayan v. Jagdish, (Vinay Saraf, J.), [2026 SCC OnLine MP 33896](#)
Magma Hid General Insurance Co. Ltd. v. Meera, (Amit Seth, J.), [2026 SCC OnLine MP 33893](#)
Mahendra Singh v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33914](#)
Mamatabai v. Bhagwantabai Madhya, (Vinay Saraf, J.), [2026 SCC OnLine MP 33843](#)
Mamta v. Radheshyam, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33880](#)
Manish Yadav v. Brajesh Singh Thakur, (Vivek Jain, J.), [2026 SCC OnLine MP 33844](#)
Manju v. Irfan Shah, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33886](#)
Mankuwarbai v. Sukhram, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33892](#)
Mathura Prasad Agrawal v. National Highway Authority of India, (Deepak Khot, J.), [2026 SCC OnLine MP 33839](#)
Meenakshi Yadav v. State of M.P., (Vivek Rusia, Acting C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 34054](#)
Mohd. Asad v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33935](#)
Mohd. Ilyas v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33912](#)
Mohd. Musharraf v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33942](#)
Mohd. Siraz Khan v. Rajneesh Pathak, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33920](#)
Mohd. Usman Khan v. Commissioner, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34056](#)
Monu Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33933](#)
Mukesh v. State of M.P., (Pavan Kumar Dwivedi, J.), [2026 SCC OnLine MP 33982](#)
Natwar Transport Co. (P) Ltd. v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34045](#)
Neelesh v. Dinesh Pathak, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33917](#)
Nirasha v. State of M.P., (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 34010](#)
Noumi Singh Yadav v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33870](#)
Pappu Constructions v. M.P. State Mining Corpn. Ltd., (**Subodh Abhyankar**, J.), [2024 SCC OnLine MP 9871](#)
Partner Chawla Transport Co. v. Sangeeta, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33900](#)
Pawan Rawat v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33950](#)
Pooja v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33963](#)
Prahlad Maravi v. State of M.P., (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 33865](#)
Pramod Kumar v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 34039](#)

- Pratibha Vipin Namdev v. India Sheltar Finance Corpn. Ltd.*, (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 34044](#)
- Prem Narayan Mishra v. State of M.P.*, (Vishal Dhagat, J.), [2026 SCC OnLine MP 34023](#)
- Pulkit Kumar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33956](#)
- Radha Bai v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34041](#)
- Rahul Mishra v. State of M.P.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33918](#)
- Rajani v. Suresh*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33881](#)
- Rajendra Devnekar v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34050](#)
- Rajendra v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33977](#)
- Rajes v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34019](#)
- Rajesh Sutrar v. Union of India*, (**Gurpal Singh Ahluwalia** and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 34018](#)
- Rajesh Yadav v. State of M.P.*, (Vivek Kumar Singh, J.), [2026 SCC OnLine MP 34046](#)
- Rajkumar Upadhyay v. State of M.P.*, (Ramkumar Choubey, J.), [2026 SCC OnLine MP 33987](#)
- Rajkumari v. Vijay Kumar Saket*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 33872](#)
- Raju Patwa v. State of M.P.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33959](#)
- Raju Yadav v. State of M.P.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33997](#)
- Rajubai Tanwar v. Prem Singh*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33899](#)
- Rajveer Gurjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33955](#)
- Rakesh Singh Rai v. State of M.P.*, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 34015](#)
- Ram Bai Raipuriya v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 34037](#)
- Ram Lal v. Rama Kol*, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 33891](#)
- Ram Sewak v. State of M.P.*, (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 34030](#)
- Raman Singh v. State of M.P.*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33875](#)
- Ramendra Singh v. State of M.P.*, (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33851](#)
- Ramhet Singh Gurjar v. State of M.P.*, (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33975](#)
- Rampal v. State of M.P.*, (Gajendra Singh, J.), [2026 SCC OnLine MP 33932](#)
- Ramsewak Singh v. Jagdev Singh*, (Ashish Shrotri, J.), [2026 SCC OnLine MP 34005](#)
- Rani Rao v. Shailendra Singh*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33898](#)
- Ravindra Jaiswal v. State of M.P.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33910](#)
- Reena v. Omprakash*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33888](#)
- Rekhabai v. Jayram*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33889](#)
- Reshambai v. Jitendra*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33901](#)
- Rewaram Sahu v. Chelaram Sindhi*, (Pranay Verma, J.), [2026 SCC OnLine MP 34008](#)
- Rikku v. State of M.P.*, (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 33866](#)
- Rishi Kumar Khastik v. Shri Ram Transport Finance Co. Ltd.*, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33923](#)
- Rishikumar Thakre v. State of M.P.*, (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34052](#)
- Ritu Sharma v. Sunil Kayal*, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33890](#)

Rohit Arora v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33915](#)
Rudra Pratap Tomar v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33974](#)
Rupesh Soni v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33966](#)
Samir v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33928](#)
Sanjay Yadav v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 34047](#)
Santosh Bai v. United India Insurance Co. Ltd., (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33879](#)
Santosh Rajak v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33849](#)
Santosh v. State of M.P., (Dwarka Dhish Bansal, J.), [2026 SCC OnLine MP 33869](#)
Santoshbai v. Anandprakash, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33887](#)
Sarabjit Singh Khalsa v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33991](#)
Sarman v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33924](#)
Sarvesh v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33853](#)
Saurabh v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33852](#)
Sewanti Bai v. Gyanwati, (Pranay Verma, J.), [2026 SCC OnLine MP 33998](#)
Shabana Rangrej v. State of M.P., (Maninder S. Bhatti, J.), [2026 SCC OnLine MP 34043](#)
Shadab Hussain Sarfaraj Hussain v. State of M.P., (Gajendra Singh, J.), [2026 SCC OnLine MP 33921](#)
Shahid Khan v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33944](#)
Shailendra Chaudhary v. Brijesh Patel, (Vivek Jain, J.), [2026 SCC OnLine MP 33877](#)
Shaitan Singh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33936](#)
Shakti Biotech v. M.P. Micro Small Facilitation Enterprises Council, (Vivek Rusia, Acting C.J. and **Pradeep Mittal**, J.), [2026 SCC OnLine MP 34017](#)
Shankar v. Pyarelal, (Vivek Jain, J.), [2026 SCC OnLine MP 33841](#)
Sharif Khan v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 34034](#)
Shibbu v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33971](#)
Shijo Pullan Chacko v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33990](#)
Shishupal v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33859](#)
Shiv Prasad v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 34042](#)
Shubham Das Chamar v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 34057](#)
Sitaram Sahu v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33952](#)
Sobran Rai v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33873](#)
State of M.P. v. Dhoopat Kachhi, (B.P. Sharma, J.), [2026 SCC OnLine MP 33862](#)
State of M.P. v. Hargovind, (G.S. Ahluwalia and Anuradha Shukla, JJ.), [2026 SCC OnLine MP 34009](#)
State of M.P. v. Preeti Pandey Tripathi, (**Vivek Agarwal** and Avanindra Kumar Singh, JJ.), [2026 SCC OnLine MP 34014](#)
State of M.P. v. Sevanti Bai, (Vinay Saraf, J.), [2026 SCC OnLine MP 33878](#)
State of M.P. v. Shrangar Bai, (Ashish Shroti, J.), [2026 SCC OnLine MP 34006](#)
Suchit v. Rizwan, (Rajendra Kumar Vani, J.), [2026 SCC OnLine MP 33894](#)
Sumit Yadav v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33976](#)
Sumit v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33961](#)

Surekha Shivvedi v. State of M.P., (Vishal Dhagat, J.), [2026 SCC OnLine MP 34011](#)
Surendra Kumar Mittal v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 34031](#)
Suresh Kumar Kushwah v. Jai Chandra Sahani, (Ratnesh Chandra Singh Bisen, J.), [2026 SCC OnLine MP 34004](#)
Tashi Shrepa v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33913](#)
Than Singh v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33946](#)
THDC India Ltd. v. State of M.P., (Vishal Mishra, J.), [2026 SCC OnLine MP 34027](#)
Tularam Prajapati v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33993](#)
Uday Balmiki v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33850](#)
Ultra Tech Cement Ltd. v. Siyarma, (Deepak Khot, J.), [2026 SCC OnLine MP 34055](#)
Urmila Patel v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33996](#)
Veer Singh v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33937](#)
Veerpal v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33945](#)
Victim X v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33978](#)
Vijay Mhaski v. Madanlal Dhadhore, (Himanshu Joshi, J.), [2026 SCC OnLine MP 33969](#)
Vijay Singh Yadav v. State of M.P., (Anand Singh Bahrawat, J.), [2026 SCC OnLine MP 34032](#)
Vijay Tripathi v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33848](#)
Vijay Verma v. State of M.P., (Pushpendra Yadav, J.), [2026 SCC OnLine MP 33860](#)
Vijay v. State of M.P., (B.P. Sharma, J.), [2026 SCC OnLine MP 33863](#)
Vijay v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33922](#)
Vikas v. State of M.P., (Ajay Kumar Nirankari, J.), [2026 SCC OnLine MP 33939](#)
Vikram Singh Parihar v. State of M.P., (Sandeep N. Bhatt, J.), [2026 SCC OnLine MP 34049](#)
Vikram v. State of M.P., (Jai Kumar Pillai, J.), [2026 SCC OnLine MP 33847](#)
Vinod Kumar Vaishya v. State of M.P., (Himanshu Joshi, J.), [2026 SCC OnLine MP 33968](#)
Vivek Karn v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33981](#)
Vivek Tomar v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33965](#)
Vivek v. State of M.P., (Rajesh Kumar Gupta, J.), [2026 SCC OnLine MP 33973](#)

Orissa High Court

ACC Ltd. v. Industries Department, (**Dr Sanjeeb K. Panigrahi** and Murahari Sri. Raman, JJ.), [2026 SCC OnLine Ori 12563](#)
Aerocom (P) Ltd. v. Chairman-cum-Director of Industries, (Chittaranjan Dash, J.), [2026 SCC OnLine Ori 12494](#)
Akash Kumar Nayak v. Union of India, (B.P. Routray and Savitri Ratho, JJ.), [2026 SCC OnLine Ori 12544](#)
Akhaya Kumar Nayak v. State of Odisha, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12502](#)
All Odisha Truck Malik Mahasangha v. State of Odisha, (**Savitri Ratho**, J.), [2026 SCC OnLine Ori 12539](#)
Amit Paikray v. State of Odisha, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12421](#)

- Amulya Ratna Dash v. Benudhar Dash*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12489](#)
- Anil Kumar Agrawal v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12438](#)
- Anil Kumar Agrawal v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 12527](#)
- Anil Kumar Nayak v. Kulamani Rohidas*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12485](#)
- Anjan Sethi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12458](#)
- Anu Layak v. Satari Appanna Patro*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12482](#)
- Ashesa Kumar Nayak v. Gouranga Chandra Shaw*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12409](#)
- Babul Kumar Sahoo v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12532](#)
- Badal Sing v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12463](#)
- Bainsi Munda v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12465](#)
- Bajaj Allianz General Insurance Co. Ltd. v. Monalisa Rath*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12475](#)
- Basanta Manjari Padhi v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12519](#)
- Bhagyaraj Mahana v. Hemanta Kumar Mahana*, (Biraja Prasanna Satapathy Order, J.), [2026 SCC OnLine Ori 12451](#)
- Bhubaneswar Mohapatra v. Union of India*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12504](#)
- Bibhuti Bhusan Rout v. State of Orissa*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12533](#)
- Bidesi Barik v. State of Odisha*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12550](#)
- Bijay Maharana v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12423](#)
- Bijaya Kumar Bhoi v. State of Odisha*, (**K. Pattanaik**, J.), [2026 SCC OnLine Ori 12557](#)
- Bijaya Kumar Pattnayak v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12518](#)
- Bilasini Behera v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12500](#)
- Bilasini Mishra v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12450](#)
- Binu v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12471](#)
- Biswajit v. State of Orissa*, (**Aditya Kumar Mohapatra**, J.), [2026 SCC OnLine Ori 12542](#)
- Biswanath Kanhar v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12469](#)
- Brundaban Sethi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12427](#)
- Chandan Majhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12459](#)
- Chandan Majhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12472](#)
- Chandra Sekhar Pattjoshi v. Bhawani Shankar Pattjoshi*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12490](#)
- Chandrakanta Das v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12424](#)
- Chandramani Palai v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12439](#)
- Chhanda Charan Panigrahy v. State of Odisha*, (**R.K. Pattanaik**, J.), [2026 SCC OnLine Ori 12556](#)
- Chief District Medical & Public Health Officer v. Sanjib Kumar Asha*, (Dr Sanjeeb K Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12543](#)

- D.M. v. Debaki Mahakud*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12480](#)
- D.M. v. Pramod Samal*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12447](#)
- Dammu Ramachandra v. Union of India*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12520](#)
- Damodar Sahu v. Guru Charan Mohapatra*, (**Sibo Sankar Mishra**, J.), [2026 SCC OnLine Ori 12414](#)
- Damu Bhoi v. Collector, Koraput*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12514](#)
- Debashis Das v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12526](#)
- Debasis Pattnaik v. Commissioner-cum-Secretary*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12517](#)
- Deepak Dalai v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12466](#)
- Dewy Developers (P) Ltd. v. Zenith Mining (P) Ltd.*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12431](#)
- Dhirenya v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12464](#)
- Dhrup v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12442](#)
- Dibya Keshari Deo v. State of Odisha*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 12410](#)
- Dileswar Behera v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12460](#)
- Dipak Rout v. State of Orissa*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12435](#)
- Fagu v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12538](#)
- Fakira Durga v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12443](#)
- Ferro Alloys Corpn. Ltd. v. Union of India*, (**Dr Sanjeeb K. Panigrahi**, J.), [2026 SCC OnLine Ori 12546](#)
- Gitanjali Barik v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12499](#)
- Gobinda Chandra Behera v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12516](#)
- Gopal Jani v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12457](#)
- Gopal Pradhan v. State of Odisha*, (Biraja Prasanna Satapathy Order, J.), [2026 SCC OnLine Ori 12507](#)
- Gopalo Pradhano v. Indian Rare Earths Ltd.*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12484](#)
- Gouranga Kar v. Ramesh Chandra Kar*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12492](#)
- Hemangiri Panigrahi v. Vedbhushan*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12412](#)
- Himansu Sekhar Jena v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12428](#)
- Jagannatha Satapathy v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12426](#)
- Jay Dey v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12456](#)
- Jiban Krushna Biswal v. State of Odisha*, (**R.K. Pattanaik**, J.), [2026 SCC OnLine Ori 12555](#)
- JSW Cement Ltd. v. State of Odisha*, (**Dr Sanjeeb K. Panigrahi** and Murahari Sri. Raman, JJ.), [2026 SCC OnLine Ori 12562](#)
- JSW Steels Ltd. v. State of Odisha*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12545](#)
- Kalyanpuri Gandhi v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12537](#)
- Kangalu Chirgun v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12510](#)
- Kanhu Charan Lenka v. State of Orissa*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12495](#)

- Khadal Swain v. Mahanadi Coal Fields Ltd.*, (Biraja Prasanna Satapathy Order, J.), [2026 SCC OnLine Ori 12505](#)
- Kiran Kumar Panda v. State*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12436](#)
- Maa Hingula Travels v. CCT & GST*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12549](#)
- Madhumita Behera v. Ashis Mohapatra*, (**Savitri Ratho**, J.), [2026 SCC OnLine Ori 12434](#)
- Madhusudan Bhoi v. Ratikanta Bhoi*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 12536](#)
- Maku Gagarai v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12461](#)
- Mamata Rani Das v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12501](#)
- Mamata Samal v. State of Odisha*, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 12547](#)
- Mana v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12534](#)
- Manas Behera v. CCT & GST*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12554](#)
- Manas Kumar Dey v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12420](#)
- Manasinee Sahoo v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12498](#)
- Mangulu Charan Pradhan v. State of Odisha*, (**B.P. Routray**, J.), [2026 SCC OnLine Ori 12528](#)
- Mohan Das Dalpati v. Bhuban Dalpati*, (**Sibo Sankar Mishra**, J.), [2026 SCC OnLine Ori 12413](#)
- Mohd. Ibrahim Khan v. Chief Executive Officer*, (Manash Ranjan Pathak and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12524](#)
- Mohd. Mursid Malida v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12523](#)
- Narayana Pradhan v. State of Odisha*, (**R.K. Pattanaik**, J.), [2026 SCC OnLine Ori 12559](#)
- Narendra Naik v. State of Odisha*, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 12540](#)
- National Insurance Co. Ltd. v. Manasa Gouda*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12479](#)
- National Insurance Co. Ltd. v. Neelakantha Pujari*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12474](#)
- National Insurance Co. Ltd. v. Ranjit Naik*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12448](#)
- National Insurance Co. Ltd. v. Satyajit Sahoo*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12449](#)
- Netramani Meher v. Madhu Kumbhar*, (Savitri Ratho, J.), [2026 SCC OnLine Ori 12535](#)
- New India Assurance Co. Ltd. v. Ajay Kumar Kishan*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12445](#)
- Oriental Insurance Co. Ltd. v. Arati Munda*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12446](#)
- Orissa State Civil Supplies Corpn. Ltd. v. Bauribandhu Panda*, (**Sibo Sankar Mishra**, J.), [2026 SCC OnLine Ori 12416](#)
- Pabitra Mohan v. State of Odisha*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12509](#)
- Parvati Dash v. Tekadhar*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12488](#)
- Pati Bharat Nayak v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12425](#)
- Pradeep Kumar Behera v. Superintendent (CGST)*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12552](#)

- Pragyan Paramita Padhi v. State of Odisha*, (Harish Tandon, C.J. and Chittaranjan Dash, J.), [2026 SCC OnLine Ori 12506](#)
- Prakash Kumar Mohanty v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12496](#)
- Prakash Mallik v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12467](#)
- Pramod Kumar Nayak v. Superintendent (CGST)*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12551](#)
- Pramod Kumar Parida v. Mohd. Orissa State Warehousing Corpn. of India*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12513](#)
- Prashanti Das v. Commr. of State Tax*, (Dr Sanjeeb K. Panigrahi and Murahari Sri Raman, JJ.), [2026 SCC OnLine Ori 12553](#)
- Pratibha Purohit v. Bijaya Purohit*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12408](#)
- Puja Harichandan v. Gagan Harichandan*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12441](#)
- Rabinarayan Jena v. Chaturi Sahoo*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 12531](#)
- Raghunath Swain v. Binodoni Behera*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12433](#)
- Rajamani Ray v. Aditya Mallik*, (**Sibo Sankar Mishra**, J.), [2026 SCC OnLine Ori 12417](#)
- Rajendra Naik v. Bhuluku Patel*, (**Sibo Sankar Mishra**, J.), [2026 SCC OnLine Ori 12415](#)
- Raju Minz v. State of Odisha*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 12529](#)
- Rakesh Kumar v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12470](#)
- Rakesh Rana v. State of Orissa*, (**Aditya Kumar Mohapatra**, J.), [2026 SCC OnLine Ori 12541](#)
- Ramesh Harijan v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12419](#)
- Rasmita Jena v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12515](#)
- Ravi Badrinarain Goyal v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12429](#)
- Ravi Saran Singh v. State of Odisha*, (Harish Tandon, C.J. and Chittaranjan Dash, J.), [2026 SCC OnLine Ori 12508](#)
- Runda v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12454](#)
- Sabitri Dakua v. State of Odisha*, (**G. Satapathy**, J.), [2026 SCC OnLine Ori 12548](#)
- Sagar Kumar Jana v. State of Odisha*, (Sibo Sankar Mishra, J.), [2026 SCC OnLine Ori 12468](#)
- Sailendra Kumar Routray v. Board of Revenue*, (Sashikanta Mishra, J.), [2026 SCC OnLine Ori 12530](#)
- Sailesh Kumar Padhi v. State of Odisha*, (Biraja Prasanna Satapathy, J.), [2026 SCC OnLine Ori 12503](#)
- Sanghamitra Agro v. Collector*, (Sanjeeb K Panigrahi, J.), [2026 SCC OnLine Ori 12511](#)
- Saroj Kumar Joshi v. State of Odisha*, (**R.K. Pattanaik**, J.), [2026 SCC OnLine Ori 12560](#)
- Sashi Bhusan Sahani v. State of Odisha*, (Mruganka Sekhar Sahoo, J.), [2026 SCC OnLine Ori 12497](#)
- SBI General Insurance Co. Ltd. v. Jhilimili Sahoo*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12477](#)
- Shakti Sankar Boxi v. State of Odisha*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12422](#)
- Shankar Chandra Barik v. State of Odisha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12432](#)
- Shrabani Mirdha v. Surendra Mirdha*, (R.K. Pattanaik, J.), [2026 SCC OnLine Ori 12486](#)
- Shriram General Insurance Co. Ltd. v. Bularani Singh*, (Aditya Kumar Mohapatra, J.), [2026 SCC OnLine Ori 12478](#)

Shriram General Insurance Co. Ltd. v. Gayatri Rout, (Biraja Prasanna Satapathy, J.), 2026 SCC OnLine Ori 12444

Shriram GIC Ltd. v. Barsharani Patra, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 12476

Sk. Hasimuddin v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12437

Sky Automobiles v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12440

Srimati Jambokarmi v. Rajib Karmi, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 12481

State of Odisha v. Subash Chandra Sahu, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12483

Subhranshu Sekhar Padhi v. State of Odisha, (Harish Tandon, C.J. and Chittaranjan Dash, J.), 2026 SCC OnLine Ori 12512

Subhs Café v. State of Odisha, (Sanjeeb K Panigrahi, J.), 2026 SCC OnLine Ori 12525

Subrat Kumar Mohanty v. Narayan Rout, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12491

Sudhakar Mallik v. Bhaskar Jyoti Sarma, (Aditya Kumar Mohapatra, J.), 2026 SCC OnLine Ori 12411

Sujit Kuldip v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12452

Sunil Kumar Nayak v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12418

Suraj Kumar Tripathy v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12430

Surendra Mohanty v. Pramila Nayak, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12487

Sushanta Pradhan v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12473

Suvendu Kumar v. State of Odisha, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 12522

Tapan Dalai v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12455

Tarun Kumar Panda v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12558

Tulasi Ram Rout v. State of Odisha, (R.K. Pattanaik, J.), 2026 SCC OnLine Ori 12561

Tutu Hial v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12453

U. Roja Rani v. Union of India, (Mruganka Sekhar Sahoo, J.), 2026 SCC OnLine Ori 12521

Udaya Naik v. State of Odisha, (Sibo Sankar Mishra, J.), 2026 SCC OnLine Ori 12462

Urmila Mohapatra v. Collector, Puri, (K.R. Mohapatra, J.), 2026 SCC OnLine Ori 12493

Patna High Court

Abhay Singh v. State of Bihar, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12347

Abiran Khatoon v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12358

Ablendra Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12363

Aditya Furniture Udyog v. Union of India, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12312

Afreen Sultana v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12382

Ajay Kumar Singh v. State of Bihar, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12441

Ajay Kumar v. Chief Regional Director, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12318

Ajay Kumar v. State of Bihar, (Raj Kumar, J.), 2026 SCC OnLine Pat 12361

Ajay Sharma v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12344

Ajit Kumar Pandey v. Bihar State Warehousing Corpn., (Anshuman, J.), 2026 SCC OnLine Pat 12325

- Ajit Kumar Singh v. South Bihar Power Distribution Co. Ltd.*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12421](#)
- Akshay Kumar v. State of Bihar Bihar*, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12449](#)
- Ali Kumar v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12334](#)
- Allauddin v. State of Bihar*, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12384](#)
- Amarjeet Baitha v. State of Bihar*, (Sunil Dutta Mishra, J.), [2026 SCC OnLine Pat 12362](#)
- Amrendra Kumar v. State of Bihar*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12419](#)
- Anil Jha v. State of Bihar*, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12354](#)
- Anil Kumar v. State of Bihar*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12310](#)
- Anishi Enterprises v. State of Bihar*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12423](#)
- Aradhna Kumari v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 12409](#)
- Arjun Kumar v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12381](#)
- Arnav Kumar v. State of Bihar*, (Partha Sarthy, J.), [2026 SCC OnLine Pat 12424](#)
- Arun Kumar Jha v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12305](#)
- Asha Kumari Singh v. State of Bihar*, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12392](#)
- Ashish Kumar v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12375](#)
- Ashok Singh v. State of Bihar*, (**Anil Kumar Sinha** and Alok Kumar, JJ.), [2026 SCC OnLine Pat 12330](#)
- Avinash Kumar v. State of Bihar*, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), [2026 SCC OnLine Pat 12395](#)
- Bablu Kumar v. State of Bihar*, (Girijish Kumar, J.), [2026 SCC OnLine Pat 12368](#)
- Bharat Kumar Mahto v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12351](#)
- Bharat Kumar v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12336](#)
- Bhola Yadav v. State of Bihar*, (**Sanjay Kumar Singh** and Ansul, JJ.), [2026 SCC OnLine Pat 12431](#)
- Bigaru Singh v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12333](#)
- Bihar State Power holding Co. Ltd. v. State of Bihar*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12309](#)
- Bihar State Warehousing Corpn. v. Pushpheera Infrastructure (P) Ltd.*, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), [2026 SCC OnLine Pat 12426](#)
- Binod Kumar Jaiswal v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12406](#)
- Bishwa Bandhu Jha v. State of Bihar*, (G. Anupama Chakravarthi, J.), [2026 SCC OnLine Pat 12324](#)
- Brijlal Ram v. State of Bihar Bihar*, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 12446](#)
- Dashrath Shaw v. Nagar Commissioner*, (Anshuman, J.), [2026 SCC OnLine Pat 12304](#)
- Deepak Kumar Singh v. State of Bihar*, (Kumar Manish, J.), [2026 SCC OnLine Pat 12364](#)
- Deepak Kumar Singh v. State of Bihar*, (Partha Sarthy, J.), [2026 SCC OnLine Pat 12440](#)
- Deepak Kumar Singh v. State of Bihar*, (Praveen Kumar, J.), [2026 SCC OnLine Pat 12346](#)
- Deepmala Kumari v. Central Selection Board of Constable*, (**Mohit Kumar Shah** and Sourendra Pandey, JJ.), [2026 SCC OnLine Pat 12456](#)
- Devendra Kumar Keshri v. State of Bihar*, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 12314](#)
- Devraj Patwari v. Uttar Bihar Gramin Bank*, (Anshuman, J.), [2026 SCC OnLine Pat 12326](#)
- Dhananjay Sharma v. State of Bihar*, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 12438](#)

Dharma Raj Paswan v. State of Bihar, (**Sanjay Kumar Singh** and Ansul, JJ.), 2026 SCC OnLine Pat 12430

Dharmendra Kumar v. State of Bihar, (Ajit Kumar, J.), 2026 SCC OnLine Pat 12415

G. Bhanupriya v. V. Kiran, (**Savitri Ratho**, J.), 2026 SCC OnLine Pat 12455

Ganesh Prasad Sah v. State of Bihar, (Partha Sarthy, J.), 2026 SCC OnLine Pat 12404

Gautam Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12383

Gita Kumari v. State of Bihar, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12311

Govinda Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12377

Guddu Kumar v. State of Bihar Bihar, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12450

Gulam Saklain Khan v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12374

Hemant Kumar Jha v. State of Bihar, (Harish Kumar, J.), 2026 SCC OnLine Pat 12412

Horil Kumar Paswan v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12370

Jacky Kumar v. State of Bihar, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12349

Jamahir Chauhan v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12380

Jamindar Ram v. State of Bihar, (Anil Kumar Sinha and **Alok Kumar**, JJ.), 2026 SCC OnLine Pat 12429

Kallu Kumar v. State of Bihar, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12388

Kamlesh Kumar v. State of Bihar, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12323

Kanchan Kumari v. State of Bihar, (Harish Kumar, J.), 2026 SCC OnLine Pat 12321

Kanchan Prabha v. State of Bihar, (Harish Kumar, J.), 2026 SCC OnLine Pat 12414

Kaushila Devi v. State of Bihar, (Praveen Kumar, J.), 2026 SCC OnLine Pat 12348

Ketan Kumar Choudhary v. State of Bihar, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12453

Kundan Yadav v. State of Bihar, (Alok Kumar, J.), 2026 SCC OnLine Pat 12373

Laldeo Yadav v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12340

Lallu Gupta v. State of Bihar, (Harish Kumar, J.), 2026 SCC OnLine Pat 12352

Laltun Kamti v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12337

Madhu Devi v. State of Bihar, (G. Anupama Chakravarthy, J.), 2026 SCC OnLine Pat 12420

Madhuri Kumari v. Mukti Narain Singh, (Ramesh Chand Malviya, J.), 2026 SCC OnLine Pat 12396

Mahendra Paswan v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12341

Maiku Ram v. State of Bihar, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12390

Manish Kumar v. State of Bihar, (Satyavrat Verma, J.), 2026 SCC OnLine Pat 12338

Manisha Khatoon v. State of Bihar, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12365

Manoj Kumar v. State of Bihar, (Anshuman, J.), 2026 SCC OnLine Pat 12407

Mina Devi v. State of Bihar, (Soni Shrivastava, J.), 2026 SCC OnLine Pat 12452

Mithu v. State of Bihar, (Alok Kumar, J.), 2026 SCC OnLine Pat 12371

Mohan Prasad v. State of Bihar, (Anshuman, J.), 2026 SCC OnLine Pat 12322

Mohd. Asif v. State of Bihar, (Chandra Shekhar Jha, J.), 2026 SCC OnLine Pat 12357

Mohd. Kaifi Alam v. State of Bihar, (Ashok Kumar Pandey, J.), 2026 SCC OnLine Pat 12387

Mohd. Kalimuddin v. Mohd. Nazmul Hassan, (Ramesh Chand Malviya, J.), 2026 SCC OnLine Pat 12401

- Mohd. Kamal Rahi v. State of Bihar*, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12393](#)
- Mohd. Shahid Imam v. State of Bihar*, (Jitendra Kumar, J.), [2026 SCC OnLine Pat 12454](#)
- Mohd. Tarique Azim v. State of Bihar*, (Praveen Kumar, J.), [2026 SCC OnLine Pat 12443](#)
- Monu Kumar v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12376](#)
- Moti Lal Sah v. State of Bihar*, (**Anil Kumar Sinha** and Alok Kumar, JJ.), [2026 SCC OnLine Pat 12328](#)
- Mugal Ram v. State of Bihar*, (**Bibek Chaudhuri** and Rana Vikram Singh, JJ.), [2026 SCC OnLine Pat 12432](#)
- Mukesh Kunwar v. State of Bihar*, (Sourendra Pandey, J.), [2026 SCC OnLine Pat 12343](#)
- Muskan Kumar v. State of Bihar*, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12389](#)
- Nageshwar Prasad v. State of Bihar*, (Rajeev Ranjan Prasad and **Ramesh Chand Malviya**, JJ.), [2026 SCC OnLine Pat 12428](#)
- Naj Ahmad Khan v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12342](#)
- Naj Ahmad Khan v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12355](#)
- Namit Dekar v. State of Bihar*, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12386](#)
- Nandlal Sah v. State of Bihar*, (Girijish Kumar, J.), [2026 SCC OnLine Pat 12366](#)
- Nawnit Kumar v. State of Bihar*, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 12442](#)
- Nazni Parween v. State of Bihar*, (Partha Sarthy, J.), [2026 SCC OnLine Pat 12403](#)
- Nitish Kumar v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12410](#)
- Om Kumar Singh v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12379](#)
- Om Prakash Singh v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12413](#)
- Pappu Kumar v. State of Bihar*, (Praveen Kumar, J.), [2026 SCC OnLine Pat 12345](#)
- Pramila Devi v. State of Bihar*, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12313](#)
- Pramod Kumar v. State of Bihar*, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12315](#)
- Rabina Yadav v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12332](#)
- Rabindra Nath Pathak v. State of Bihar*, (Harish Kumar, J.), [2026 SCC OnLine Pat 12316](#)
- Rahil Ahmed v. State of Bihar*, (Kumar Manish, J.), [2026 SCC OnLine Pat 12308](#)
- Rajat Pandey v. State of Bihar Bihar*, (Ansul, J.), [2026 SCC OnLine Pat 12445](#)
- Ram Binay v. State of Bihar*, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12331](#)
- Ramadhar Sharma v. State of Bihar Bihar*, (Ansul, J.), [2026 SCC OnLine Pat 12437](#)
- Ramdeo Sah v. State of Bihar*, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 12434](#)
- Ranjana Singh v. Indian Oil Corpn. Ltd.*, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12319](#)
- Raviranjana Prasad v. State of Bihar*, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), [2026 SCC OnLine Pat 12427](#)
- Renu Devi v. Bank of Baroda*, (Girijish Kumar, J.), [2026 SCC OnLine Pat 12320](#)
- Rohit Kumar v. State of Bihar*, (Girijish Kumar, J.), [2026 SCC OnLine Pat 12369](#)
- Rudal Kumar Yadav v. State of Bihar*, (Anshuman, J.), [2026 SCC OnLine Pat 12303](#)
- Rupesh Kumar Sangam v. State of Bihar*, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12418](#)
- Sachida Nand Mishra v. State of Bihar*, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12394](#)

Salmun v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12359](#)
Sameer Ranjan v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 12422](#)
Sanjay Kumar Gwalia v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 12327](#)
Sanjeev Kumar Sharma v. C.D.R.S.M., (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12417](#)
Santosh Das v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12385](#)
Sarjun Ram v. State of Bihar, (**Rajeev Ranjan Prasad** and Ramesh Chand Malviya, JJ.), [2026 SCC OnLine Pat 12329](#)
Saroj Kumar Suman v. State of Bihar Bihar, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 12451](#)
Saroj Sah v. State of Bihar, (Alok Kumar Pandey, J.), [2026 SCC OnLine Pat 12447](#)
Satya Narayan Poddar v. Kamleshwari Yadav, (S.B. Pd. Singh, J.), [2026 SCC OnLine Pat 12399](#)
Shankar Kumar v. State of Bihar, (Jitendra Kumar, J.), [2026 SCC OnLine Pat 12339](#)
Shankar Sharma v. State of Bihar, (Shailendra Singh, J.), [2026 SCC OnLine Pat 12353](#)
Shashi Bhushan Verma v. State of Bihar, (Praveen Kumar, J.), [2026 SCC OnLine Pat 12350](#)
Shiv Jee Singh v. State of Bihar, (Prabhat Kumar Singh, J.), [2026 SCC OnLine Pat 12435](#)
Shobha Devi v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 12408](#)
Sikandra Mahta v. State of Bihar Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12448](#)
Sk. Asiruddin v. Sk. Mahir, (Ramesh Chand Malviya, J.), [2026 SCC OnLine Pat 12400](#)
Sohail v. State of Bihar, (Girijish Kumar, J.), [2026 SCC OnLine Pat 12367](#)
Sonu Bhuiyan v. State of Bihar, (Ashok Kumar Pandey, J.), [2026 SCC OnLine Pat 12436](#)
State of Bihar v. Evermore India (P) Ltd., (**Bibek Chaudhuri** and Rana Vikram Singh, JJ.), [2026 SCC OnLine Pat 12397](#)
Suba Yadav v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12378](#)
Subash Chand Gupta v. Union of India, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12416](#)
Subodh Sah v. State of Bihar, (Satyavrat Verma, J.), [2026 SCC OnLine Pat 12335](#)
Sudhir Prasad Sah v. State of Bihar, (Chandra Shekhar Jha, J.), [2026 SCC OnLine Pat 12356](#)
Sumit Kumar v. State of Bihar, (Ajit Kumar, J.), [2026 SCC OnLine Pat 12402](#)
Sumita Priya v. State of Bihar, (Jitendra Kumar, J.), [2026 SCC OnLine Pat 12444](#)
Surendra Tiwary v. State of Bihar, (Soni Shrivastava, J.), [2026 SCC OnLine Pat 12439](#)
Tahir Akhatar v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 12405](#)
Taruna Kumari v. State of Bihar, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 12307](#)
Tilak Dhari Singh v. State of Bihar, (Anshuman, J.), [2026 SCC OnLine Pat 12302](#)
Vijay Kumar Chaudhary v. State of Bihar, (Soni Shrivastava, J.), [2026 SCC OnLine Pat 12391](#)
Vijay Kumar Sinha v. Punjab National Bank, (Ritesh Kumar, J.), [2026 SCC OnLine Pat 12306](#)
Vijay Kumar v. State of Bihar, (Harish Kumar, J.), [2026 SCC OnLine Pat 12411](#)
Vijay Prasad v. United Commercial Bank of India, (G. Anupama Chakravarthy, J.), [2026 SCC OnLine Pat 12317](#)
Vijay Sah v. State of Bihar, (Raj Kumar, J.), [2026 SCC OnLine Pat 12360](#)
Vijay Shankar Chaubey v. State of Bihar, (Purnendu Singh, J.), [2026 SCC OnLine Pat 12425](#)
Vishal Kumar v. State of Bihar, (Alok Kumar, J.), [2026 SCC OnLine Pat 12372](#)
XYZ v. State of Bihar, (Jitendra Kumar, J.), [2026 SCC OnLine Pat 12433](#)

Punjab and Haryana High Court

- Aamir Khan v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30572
- Aasif v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30763
- Ajaib Singh v. State of Haryana*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 30713
- ALM Infotech City (P) Ltd. v. Guerrilla Infra Solutions (P) Ltd.*, (**Lapita Banerji**, J.), 2026 SCC OnLine P&H 30435
- Amanpreet Singh v. State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30686
- Amarjeet Singh v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30718
- Amarjit Kaur v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30579
- Amit Bansal v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30700
- Amit Sharma v. Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 30719
- Anamika Yadav v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30689
- Anil Bhatia v. Rakesh Kumar Beniwal*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30569
- Anjali Kumari v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30593
- Ankit Panwar v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30547
- Anoop Yadav v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30527
- Anshul Rana v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30537
- Anurag Yadav v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30774
- Anurag v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30723
- Arora Spinners & Fabricators v. State of Haryana*, (**Ashwani Kumar Mishra**, Acting C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 30607
- Arora Spinners & Fabricators v. State of Haryana*, (**Ashwani Kumar Mishra**, Acting C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 30608
- Arshpreet Kaur Grewal v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30560
- Asha Rani v. Santosh Kumar*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30672
- Ashok Kumar v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30747
- Authum Investment & Infrastructure Ltd. v. State of Haryana*, (Jasgurpreet Singh Puri and **Sanjiv Berry**, JJ.), 2026 SCC OnLine P&H 30626
- Authum Investment & Infrastructure Ltd. v. State of Haryana*, (Jasgurpreet Singh Puri and **Sanjiv Berry**, JJ.), 2026 SCC OnLine P&H 30631
- Avesh v. State of Haryana*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30491
- Bablu v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30477
- Balaji Cement Corpn. v. State of Haryana*, (**Ashwani Kumar Mishra**, Acting C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 30621
- Balbir Singh v. State of Punjab*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30793
- Baldev Singh v. Presiding Officer*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 30724
- Baldev Singh v. State of Punjab*, (**Sukhvinder Kaur**, J.), 2026 SCC OnLine P&H 30716
- Baljit Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30501
- Balwant Nimiwal v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30482

- Bharat Electronics v. State of Punjab*, (**Ashwani Kumar Mishra**, A.C.J. and Rohit Kapoor, J.), [2026 SCC OnLine P&H 30775](#)
- Bhateri Devi v. Rajinder Singh*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30643](#)
- Bhushan Kumar v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30734](#)
- Bije Singh v. Commissioner*, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 30620](#)
- Bimaljot Kaur v. State of Punjab*, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30526](#)
- Bimla v. Ved Parkash*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30782](#)
- Bir Singh v. State of Haryana*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30790](#)
- Bir Singh v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30743](#)
- Bohar Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30517](#)
- Brij Mohan Bansal v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 30639](#)
- Buta Singh v. State of Punjab*, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30588](#)
- Chanda Dhiman v. State of Haryana*, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30509](#)
- Chander Bhan v. Kanwaldeep Singh*, (**Harsh Bungar**, J.), [2026 SCC OnLine P&H 30447](#)
- Chander Bhushan v. Ashok*, (**Harsh Bungar**, J.), [2026 SCC OnLine P&H 30675](#)
- Chander Kanta v. Union of India*, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30785](#)
- Charanjit Singh v. Mamraj*, (**Harsh Bungar**, J.), [2026 SCC OnLine P&H 30794](#)
- Chetan v. State of Haryana*, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30483](#)
- D.N. Constructions v. Rankit Kumar*, (**Harsh Bungar**, J.), [2026 SCC OnLine P&H 30450](#)
- Dalbir Kaur v. Sukhdev Singh*, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30663](#)
- Dalbir Singh v. SCO Bhakra Water Services*, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 30446](#)
- Daljit Singh v. State of Punjab*, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30488](#)
- Darvesh Singh v. State of Haryana*, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 30729](#)
- Davinder Kumar v. State of U.T.*, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30466](#)
- Deepak Malik v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30745](#)
- Deepak Sharma v. Central Information Commission*, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 30597](#)
- Deepmala v. State of Haryana*, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 30746](#)
- Devender Anand v. State of Haryana*, (**Jagmohan Bansal**, J.), [2026 SCC OnLine P&H 30657](#)
- Devi Chand v. State of Haryana*, (**Vikram Aggarwal**, J.), [2026 SCC OnLine P&H 30678](#)
- Dilbag Singh v. State of Haryana*, (**Virinder Aggarwal**, J.), [2026 SCC OnLine P&H 30542](#)
- Dipanshu v. State of Haryana*, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30521](#)
- Dot Truckers Ltd. v. Excise & Taxation Officer Faridabad (West) Ward 5*, (**Ashwani Kumar Mishra**, A.C.J. and Rohit Kapoor, J.), [2026 SCC OnLine P&H 30668](#)
- Dushyant v. State of Haryana*, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30461](#)
- Elite Steels (P) Ltd. v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30767](#)
- Faiz Mohd. v. State of Haryana*, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30541](#)
- Gagan v. State of Haryana*, (**Jasjit Singh Bedi**, J.), [2026 SCC OnLine P&H 30595](#)

Gagandeep Kaur v. State of Punjab, (**Jasjit Singh Bedi**, J.), [2026 SCC OnLine P&H 30576](#)
Gaurav Kumar v. Central Bank of India, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30444](#)
Gaurav v. State of Haryana, (**Nidhi Gupta**, J.), [2026 SCC OnLine P&H 30770](#)
Gaurav v. State of Punjab, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 30613](#)
Geeta v. Krishan Lal, (**Alok Jain**, J.), [2026 SCC OnLine P&H 30552](#)
Ghanshyam Dass Jain v. Raj Transport Co., (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30439](#)
Gopal Krishan v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30748](#)
Gopal Singh v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30511](#)
Gopi Chand v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30720](#)
Gram Panchayat v. State of Haryana, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30789](#)
Greater Mohali Area Development Authority v. Jagir Singh, (Jagmohan Bansal, J.), [2026 SCC OnLine P&H 30786](#)
Gurbinder Singh v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30693](#)
Gurdas Singh v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30499](#)
Gurdeep Kumar v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30591](#)
Gurdeep Singh v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30463](#)
Gurdial Kaur v. State of Punjab, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 30741](#)
Gurdip Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30467](#)
Gurmeet Grover v. State of Punjab, (**Yashvir Singh Rathor**, J.), [2026 SCC OnLine P&H 30648](#)
Gurmeet v. Haryana Staff Selection Commission Panchkula, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30442](#)
Gurpreet Singh Sidhu v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30515](#)
Gurpreet Singh v. State of Punjab, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30507](#)
Gurtej Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30465](#)
Guru Stone Crusher v. State of Punjab, (**Ashwani Kumar Mishra**, Acting C.J. and Rohit Kapoor, J.), [2026 SCC OnLine P&H 30627](#)
Gurvail Chand v. State of Punjab, (**Sandeep Moudgil**, J.), [2026 SCC OnLine P&H 30737](#)
Gurwinder Singh v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30534](#)
Hansraj v. Narender Taneja, (**Harsh Bunker**, J.), [2026 SCC OnLine P&H 30676](#)
Hardev Singh v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30531](#)
Hari Singh v. Dalbir Singh, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30647](#)
Harjit Kaur Masi v. State of Punjab, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30474](#)
Harminder Singh v. Gurinderjit, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30646](#)
Harpal Singh v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30523](#)
Harpinder Kaur v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30582](#)
Harpreet Singh v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 30557](#)
Harpreet Singh v. State of Punjab, (**Vikram Aggarwal**, J.), [2026 SCC OnLine P&H 30478](#)
Harwinder Singh v. State of Punjab, (**Virinder Aggarwal**, J.), [2026 SCC OnLine P&H 30550](#)

- Hawa Singh v. State of Haryana*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30791
- Hem Chand v. Hardev Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 30651
- Hem Singh v. Abhay Singh*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 30674
- Hemant Kumar v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30698
- Honey v. State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 30505
- Inderjeet Kaur v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30589
- Indersain v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 30452
- Indian Institute of Technology Ropar v. Jaspal Singh*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30661
- Istak Khan v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30574
- Jagar Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30568
- Jagbir v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30590
- Jagir Singh v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30462
- Jagseer Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30518
- Jagtar Singh v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30563
- Jaharvir Rana Rice Mills v. District Foods & Supply Controller*, (**Lapita Banerji**, J.), 2026 SCC OnLine P&H 30455
- Jai Dev Singh v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30707
- Jaipal v. State (UT of Chandigarh)*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30530
- Jarnail Singh v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30540
- Jasbir Kaur v. State of Haryana*, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 30456
- Jasmer Singh v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30495
- Jaspreet Singh v. State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 30546
- Jassi v. State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30701
- Jaswant Singh v. Deepak*, (**Rajesh Bhardwaj** and Deepak Manchanda, JJ.), 2026 SCC OnLine P&H 30460
- Jaswant v. State of Haryana*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30739
- Jaswinder Singh Waraich v. Sohan Singh*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30451
- Jaswinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30562
- Jatinder Kumar v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30566
- Jatinder Singh v. State of Punjab*, (**Virinder Aggarwal**, J.), 2026 SCC OnLine P&H 30548
- Jyoti Bala v. Rahul Grover*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30664
- Kailash Nath v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30522
- Kajal v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30699
- Kamaljit Kaur v. State of Punjab*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30437
- Kapil Kumar v. State of Haryana*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30609
- Karnail Singh v. State of Punjab*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30443

KCC Buildcon (P) Ltd. v. CIT, (**Deepak Sibal** and Rupinderjit Chahal, JJ.), 2026 SCC OnLine P&H 30776

Khem Singh Rehal v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30575

Khushi Sharma v. State of Haryana, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30757

Kiranjeet Kaur v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30617

Komal Rani v. Arun Kumar, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30799

Krishan Kumar v. State of Haryana, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30638

Krishan Kumar v. Uttar Haryana Bijli, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30667

Kuldeep v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30615

Kulwant Kaur v. State of Punjab, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30630

Kulwant Kaur v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30684

Kulwant Singh v. Balwant Singh, (**Harsh Bungar**, J.), 2026 SCC OnLine P&H 30673

Kusum Lata v. State of Punjab, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30440

Kusum Mor v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30619

Kusum v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30778

Lachhami Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30475

Lakhan v. State of Haryana, (**Ramesh Kumari**, J.), 2026 SCC OnLine P&H 30497

Lakhwinder Puri v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30561

Lakhwinder Singh v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30708

Lalita Gupta v. Abhinav Gupta, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30797

Landmark Apartments v. L.K. Vashisht, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30454

Lovely v. Shiv Shakti Wooltex, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30570

Lucky v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30594

Madhu v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30536

Mahavir Singh v. State of Punjab, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30441

Mahinder Kumar Bhatia v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30683

Mahinder Ram v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30744

Mai Chand v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30731

Major Singh Chungh v. Gurmeet Singh Butter, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30682

Mangal Ram v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30752

Mani Bhandari v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30520

Maniram v. State of Haryana, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30756

Manjeet Ahlawat v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30753

Manjeet Kaur v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30468

Manjit Kaur v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30758

Manjit v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30564

Manju v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30771

Manmohan Singh v. Dakshin Haryana Bijli Vitran Nigam Ltd., (**Harsimran Singh Sethi** and **Amarinder Singh Grewal**, JJ.), 2026 SCC OnLine P&H 30655

Manmohit Singh v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30514

Manoj Kumar v. State of Haryana, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30714

Manoj Malik v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30524

Manpreet Singh v. State of Haryana, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30539

Manpreet Singh v. State of Punjab, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30592

Manpreet Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 30555

Mansi Kumari v. State of Punjab, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30476

Manu Kataria v. Punjab State Power Corpn. Ltd., (**Harsimran Singh Sethi** and **Amarinder Singh Grewal**, JJ.), 2026 SCC OnLine P&H 30445

Meena Devi v. State of Haryana, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30722

Meera Devi v. Maharshi Dayanand University, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30733

Megha Dewan v. State of Haryana, (**Vikas Bahl** and **Subhas Mehla**, JJ.), 2026 SCC OnLine P&H 30766

Mohan Preet Kaur v. Umrao Singh, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30798

Mohd. Arif v. Ranbir Singh, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30438

Mohd. Asif Ansari v. State of Punjab, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30549

Mohd. Shabbir v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30567

Mohd. Zakir v. State of Punjab, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30479

Mohinder Singh v. Punjab State, (**Jagmohan Bansal**, J.), 2026 SCC OnLine P&H 30453

Mohit Sharma v. State of Punjab, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30704

Monika v. State of Haryana, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30602

Monu v. State of Haryana, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30685

Mukesh Kumar v. State of Haryana, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30681

Mukesh v. State of Haryana, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30762

Mukhtiyar Ahmed v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30727

Munesh v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30610

Muthoot Fincorp Ltd. v. State of Haryana, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30703

Nand Lal v. State of Punjab, (**Ashwani Kumar Mishra**, Acting C.J. and **Rohit Kapoor**, J.), 2026 SCC OnLine P&H 30625

Nar Vir v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30622

Narender Sharma v. Rajesh, (**Vikas Suri**, J.), 2026 SCC OnLine P&H 30787

Narinder Sharma v. State of Punjab, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30493

Narinder Singh Fauji v. State of Punjab, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30498

Nayan Navin Raheja v. State of Haryana, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30535

Neelam Rani v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30772

Neelam Sharma v. State of Haryana, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30773

Neetu Saini v. State of Punjab, (**Alok Jain**, J.), [2026 SCC OnLine P&H 30583](#)
Neha v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 30578](#)
Nikunj Vijay Agarwal v. State of Haryana, (**Jasjit Singh Bedi**, J.), [2026 SCC OnLine P&H 30513](#)
Nirmal Singh v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 30691](#)
Nirmal Singh v. State of Punjab, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 30598](#)
Nishan Singh v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30710](#)
Nishan Singh v. State of Punjab, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30471](#)
Nishant Garg v. Satya Devi, (**Harsh Bunger**, J.), [2026 SCC OnLine P&H 30457](#)
Om Parkash v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 30604](#)
Pankaj Dalhotra v. State (UT Chandigarh), (**Alok Jain**, J.), [2026 SCC OnLine P&H 30494](#)
Paramjit Kaur v. State of Punjab, (**Kuldeep Tiwari**, J.), [2026 SCC OnLine P&H 30735](#)
Paramjit Singh v. Rajiv Kumar Gupta, (**Vikas Suri**, J.), [2026 SCC OnLine P&H 30670](#)
Pardeep Kumar v. State of Haryana, (**Vikas Bahl**, J.), [2026 SCC OnLine P&H 30636](#)
Pardeep Kumar v. State of Punjab, (**Alok Jain**, J.), [2026 SCC OnLine P&H 30697](#)
Parkash Products v. Ravinder Pal Singh, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30565](#)
Parneet Kaur v. Vishaldeep Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30665](#)
Parveen Kumar v. Roshan Lal, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30649](#)
Parvesh Kumar v. State of Haryana, (**Nidhi Gupta**, J.), [2026 SCC OnLine P&H 30751](#)
Parvesh Sindhu v. State of Haryana, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30519](#)
Patel ARSS JV v. Executive Engineer, (**Suvir Sehgal** and **Surya Partap Singh**, JJ.), [2026 SCC OnLine P&H 30600](#)
Pawan Kumar v. State of Punjab, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30538](#)
Pepsu Road Transport Corpn. v. Gurdeep Singh, (**Harsimran Singh Sethi** and **Amarinder Singh Grewal**, JJ.), [2026 SCC OnLine P&H 30792](#)
Pepsu Road Transport Corpn. v. Narinder Singh, (**Harsimran Singh Sethi** and **Amarinder Singh Grewal**, JJ.), [2026 SCC OnLine P&H 30654](#)
Piara Singh v. Resham Singh, (**Vikas Suri**, J.), [2026 SCC OnLine P&H 30660](#)
Poonam v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 30750](#)
Poonam v. State of Haryana, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 30484](#)
Power Point v. State of Punjab, (**Ashwani Kumar Mishra**, Acting C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 30624](#)
Prabhjeet Singh v. State of Punjab, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 30554](#)
Preeti v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30580](#)
Prenda Creations (P) Ltd. v. State of Punjab, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), [2026 SCC OnLine P&H 30736](#)
Prithvi Raj v. State of Haryana, (**Surya Partap Singh**, J.), [2026 SCC OnLine P&H 30489](#)
R.S. Labour & Transport Contractor v. Food Corpn. of India, (**Suvir Sehgal** and **Surya Partap Singh**, JJ.), [2026 SCC OnLine P&H 30606](#)
Raghubir Singh v. State of Haryana, (**Jagmohan Bansal**, J.), [2026 SCC OnLine P&H 30658](#)
Raghubir Singh v. State of Haryana, (**Vikas Bahl** and **Subhas Mehla**, JJ.), [2026 SCC OnLine P&H 30637](#)

- Rahul Yadav v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30558
- Rahul v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30759
- Rainbow Education Society (Regd.) v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30601
- Raj Baksh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30571
- Raj Kumar Tayal v. Daya Chand*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30459
- Rajan Sehgal v. State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 30788
- Rajesh Arora v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30464
- Rajesh Kumar Singh v. Rajdeep Dinkar Pandere*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30653
- Rajian v. State of Haryana*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 30640
- Rajinder Pal v. Jaswant Singh*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30543
- Rajinder Partap Singh v. Punjabi University Patiala*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30632
- Rajvir Singh v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30706
- Rajwinder Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30529
- Rakesh Kumar Nanuma v. State of Punjab*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30532
- Rakesh Kumar v. State of U.T.*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30544
- Ram Labhaya v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30695
- Ram Singh v. Financial Commissioner*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30652
- Raman Garg v. State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30711
- Ramesh Kumar v. Kanwaldeep Singh*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 30448
- Raminder Pal Singh v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30612
- Ravi v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30692
- Ravinder Kumar Sharma v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30525
- Ravinder Kumar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30469
- Ravishi v. State of Punjab*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30584
- Resham Singh v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30553
- Rohit Verma v. State of Punjab*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30504
- Rohit v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30500
- Rohit v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30506
- Rohit v. State of Punjab*, (**Sandeep Moudgil**, J.), 2026 SCC OnLine P&H 30623
- Rohit v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 30480
- Roop Singh v. State of Punjab*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 30486
- Rubykon Manufacturing Co. v. State of Haryana*, (**Ashwani Kumar Mishra**, A.C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 30728
- Rupender Singh Chhikara v. Union of India*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 30585
- Rupinder Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30586

- S.D. College of Pharmacy v. Appellate Authority under the Payment*, (**Kirti Singh**, J.), 2026 SCC OnLine P&H 30596
- S.S. Udyog v. State of Punjab*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), 2026 SCC OnLine P&H 30730
- Sahil Sharma v. K.A.P. Sinha*, (**Vikas Suri**, J.), 2026 SCC OnLine P&H 30449
- Sajjan v. Daljeet Singh*, (**Parmod Goyal**, J.), 2026 SCC OnLine P&H 30783
- Sakattar Singh v. State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30680
- Sameen v. DRS Dilip Roadlines (P) Ltd.*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30642
- San JU v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30688
- Sandeep Kaur v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30577
- Sandeep v. State of Haryana*, (**Rajesh Bhardwaj** and **Deepak Manchanda**, JJ.), 2026 SCC OnLine P&H 30677
- Sanden Vikas India Ltd. v. State of Haryana*, (**Ashwani Kumar Mishra**, A.C.J. and **Rohit Kapoor**, J.), 2026 SCC OnLine P&H 30800
- Sanjay Garg v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30470
- Sanjay Kumar v. State of Punjab*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30709
- Sanjiv v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30510
- Sarabati Devi v. General Public*, (**Deepak Gupta**, J.), 2026 SCC OnLine P&H 30659
- Saraswati v. Union of India*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30641
- Sarbjeet Singh v. Punjabi University*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30629
- Satish Chander Sharma v. Gulzar Singh*, (**Yashvir Singh Rathor**, J.), 2026 SCC OnLine P&H 30781
- Satish Kumar Bhadana v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30502
- Satish Kumar v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30721
- Satish v. State of Haryana*, (**Sanjay Vashisth**, J.), 2026 SCC OnLine P&H 30687
- Satvir v. State of Haryana*, (**Vikas Bahl** and **Subhas Mehla**, JJ.), 2026 SCC OnLine P&H 30760
- Satwinder Kaur v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30679
- Seema Rani v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30768
- Shakuntla Devi v. Ravinder Kumar*, (**Harsh Bunger**, J.), 2026 SCC OnLine P&H 30671
- Shalika Wadhwa v. State (UT of Chandigarh)*, (**Alok Jain**, J.), 2026 SCC OnLine P&H 30496
- Shalika v. State of Punjab*, (**Shalini Singh Nagpal**, J.), 2026 SCC OnLine P&H 30705
- Shamsher Singh v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30769
- Shiv Kumar v. Pandit Lakhmi Chand State University of Performing & Visual Arts*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30779
- Shiv Kumar v. State of Haryana*, (**Vikas Bahl** and **Subhas Mehla**, JJ.), 2026 SCC OnLine P&H 30764
- Shuchi Goel v. Haryana Public Service Commission*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30616
- Shweta v. State of Punjab*, (**Kuldeep Tiwari**, J.), 2026 SCC OnLine P&H 30634
- Sobha v. Union of India*, (**Harkesh Manuja**, J.), 2026 SCC OnLine P&H 30644
- Soma Devi v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30487
- Subhash Chander Malik v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30605

- Sudershan Gogia v. State of Haryana*, (**Vikas Bahl** and Subhas Mehla, JJ.), 2026 SCC OnLine P&H 30742
- Suhel v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30556
- Sukha Singh v. Sudhir Rajpal*, (**Vikas Suri**, J.), 2026 SCC OnLine P&H 30669
- Sukhbir Singh v. State of Haryana*, (**Pankaj Jain**, J.), 2026 SCC OnLine P&H 30603
- Sukhchain Singh v. Gurinder Singh Bajwa*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30436
- Sukhneet Singh v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30481
- Sukhvinder Kaur v. Satbir Singh*, (Jasbir Singh, President and Surinder Gupta, Member), 2026 SCC OnLine P&H 30784
- Sukhvir Kaur v. State of Punjab*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30587
- Sukhvir Singh v. State of Haryana*, (**Jasjit Singh Bedi**, J.), 2026 SCC OnLine P&H 30516
- Suman Kumari v. State of Haryana*, (**Manisha Batra**, J.), 2026 SCC OnLine P&H 30573
- Sumit Kapoor v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30503
- Sunder Lal Singla v. Presiding Officer-cum-District*, (**Harpreet Singh Brar**, J.), 2026 SCC OnLine P&H 30628
- Sunil Batra v. State of Haryana*, (**N.S. Shekhawat**, J.), 2026 SCC OnLine P&H 30508
- Sunil Kumar v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30754
- Sunil Kumar v. State of Haryana*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30528
- Sunita Kumar v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30473
- Surabhi v. Enforcement Directorate*, (**Sumeet Goel**, J.), 2026 SCC OnLine P&H 30717
- Surender v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30765
- Suresh Kumar v. State of Haryana*, (**Nidhi Gupta**, J.), 2026 SCC OnLine P&H 30725
- Sushma Kumari v. State of Haryana*, (**H.S. Grewal**, J.), 2026 SCC OnLine P&H 30492
- Swadeshi Tubes Ltd. v. Rameshwar Singh*, (**Rohit Kapoor**, J.), 2026 SCC OnLine P&H 30795
- Taksh Media (P) Ltd. v. Municipal Corpn.*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30740
- Taksh Media (P) Ltd. v. Municipal Corpn.*, (**Suvir Sehgal** and Deepinder Singh Nalwa, JJ.), 2026 SCC OnLine P&H 30749
- Tara Chand v. State of Haryana*, (**Vikas Bahl**, J.), 2026 SCC OnLine P&H 30633
- Tarlok Singh v. State of Punjab*, (**Vikram Aggarwal**, J.), 2026 SCC OnLine P&H 30712
- Tejveer Singh v. State of Punjab*, (**Surya Partap Singh**, J.), 2026 SCC OnLine P&H 30472
- Tripat Kaur Mann v. Punjab School Education Board*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30599
- Umesh v. Union of India*, (**Ashwani Kumar Mishra**, A.C.J. and Rohit Kapoor, J.), 2026 SCC OnLine P&H 30780
- Union of India v. Ex SPR Achhra Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30618
- Union of India v. Lila Ram*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30755
- Union of India v. Mamu Singh*, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), 2026 SCC OnLine P&H 30761

Union of India v. Nirmala Evi, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30650](#)
Union of India v. Suresh Kumar, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30738](#)
Upasna Sheoran v. Ajit Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30662](#)
Urvinderpal Singh v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30559](#)
Uttam Singh v. Punjab State Coop. Supply & Marketing Federation Ltd., (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30656](#)
V.K. Gupta v. Punjab National Bank, (**Harsimran Singh Sethi** and Amarinder Singh Grewal, JJ.), [2026 SCC OnLine P&H 30726](#)
Vaishali Kalra v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30551](#)
Vakil Chand v. State of Haryana, (**Vikas Bahl** and Subhas Mehla, JJ.), [2026 SCC OnLine P&H 30732](#)
Vanita v. State of Haryana, (**Harpreet Singh Brar**, J.), [2026 SCC OnLine P&H 30611](#)
Vatika Ltd. v. State of Haryana, (**Pankaj Jain**, J.), [2026 SCC OnLine P&H 30614](#)
Ved Parkash v. State of Punjab, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30715](#)
Veeran Bai v. State of Punjab, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 30581](#)
Versatile Print-n-Plast v. Tara Verma, (**Kirti Singh**, J.), [2026 SCC OnLine P&H 30777](#)
Vikram Singh v. State of Haryana, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30690](#)
Vikrant v. State of Haryana, (**Jasjit Singh Bedi**, J.), [2026 SCC OnLine P&H 30533](#)
Vikrant v. State of Haryana, (**Shalini Singh Nagpal**, J.), [2026 SCC OnLine P&H 30635](#)
Vineet Singh Roha v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30512](#)
Vinod Kumar v. Estate Officer, (**Jagmohan Bansal**, J.), [2026 SCC OnLine P&H 30458](#)
Vinod Kumar v. Poonam Kohli, (**H.S. Grewal**, J.), [2026 SCC OnLine P&H 30490](#)
Virender Sharma v. State of Haryana, (**Manisha Batra**, J.), [2026 SCC OnLine P&H 30694](#)
Vishal Rajput v. State of Haryana, (**Sanjay Vashisth**, J.), [2026 SCC OnLine P&H 30696](#)
Vishal v. State of Punjab, (**N.S. Shekhawat**, J.), [2026 SCC OnLine P&H 30545](#)
Vivek Kumar v. State of Punjab, (**Alok Jain**, J.), [2026 SCC OnLine P&H 30702](#)
Wahida v. Roop Singh, (**Parmod Goyal**, J.), [2026 SCC OnLine P&H 30645](#)
Yaqoob Ali v. State of Punjab, (**Sumeet Goel**, J.), [2026 SCC OnLine P&H 30485](#)
Yogita Sharma v. Gurmandeep Singh, (**Harkesh Manuja**, J.), [2026 SCC OnLine P&H 30796](#)

Rajasthan High Court

Aadil Mirja v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6821](#)
Aashima v. Gaurav Ajmera, (Farjand Ali, J.), [2026 SCC OnLine Raj 6684](#)
Adil Pathan v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6795](#)
Adityendra Sharma v. Ratan Devi, (Maneesh Sharma, J.), [2026 SCC OnLine Raj 6525](#)
Afzal v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6887](#)
Ajay Sarin v. MRF, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6531](#)
Ajayraj Meena v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6749](#)

- Ajeet Singh v. State of Rajasthan*, (Inderjeet Singh and Sandeep Taneja, JJ.), 2026 SCC OnLine Raj 6669
- Ajmer Vidyut Vitran Nigam Ltd. v. Anita Devi*, (Maneesh Sharma, J.), 2026 SCC OnLine Raj 6680
- Akheram v. State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 6894
- Akhil Bhoria v. State of Rajasthan*, (Sudesh Bansal, J.), 2026 SCC OnLine Raj 6785
- Alwar Greentech Ltd. v. Union of India*, (**Arun Monga** and Ashutosh Kumar, JJ.), 2026 SCC OnLine Raj 6668
- Aman Bagwan v. State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 6593
- Aman Sethi v. State of Rajasthan*, (Anand Sharma, J.), 2026 SCC OnLine Raj 6746
- Aman v. State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 6801
- Amit Kumar Chola v. State of Rajasthan*, (Anuroop Singhi, J.), 2026 SCC OnLine Raj 6716
- Anand Murarka v. State of Rajasthan*, (Ravi Chirania, J.), 2026 SCC OnLine Raj 6610
- Anil Kumar v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6852
- Anil Panwar v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6830
- Anil v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6834
- Anil v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6659
- Anil v. State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 6880
- Anita Meena v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 6765
- Anop Ram v. State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 6865
- Archana Parmar v. Board of Revenue*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 6753
- Arsad v. State of Rajasthan*, (Bipin Gupta, J.), 2026 SCC OnLine Raj 6884
- Arun Srivastava v. State of Rajasthan*, (**Ravi Chirania**, J.), 2026 SCC OnLine Raj 6915
- Ashfaq v. State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 6632
- Ashish v. State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 6846
- Ashok Kumar v. Shashi Diwakar*, (Farjand Ali, J.), 2026 SCC OnLine Raj 6559
- Ashok Kumar v. State of Rajasthan*, (Pramil Kumar Mathur, J.), 2026 SCC OnLine Raj 6838
- Ashok Sharma v. State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 6548
- Ashok v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6888
- Avneesh Kumar Ojha v. State of Rajasthan*, (Sudesh Bansal, J.), 2026 SCC OnLine Raj 6771
- Avtar Singh Dua v. State of Rajasthan*, (Inderjeet Singh and Sandeep Taneja, JJ.), 2026 SCC OnLine Raj 6675
- Avtar Singh v. State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 6713
- Babu Ram v. State of Rajasthan*, (Kuldeep Mathur, J.), 2026 SCC OnLine Raj 6596
- Babulal Mali v. State of Rajasthan*, (Anoop Kumar Dhand, J.), 2026 SCC OnLine Raj 6780
- Bajrang v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), 2026 SCC OnLine Raj 6648
- Banwari Lal Mahawar v. State of Rajasthan*, (Yogendra Kumar Purohit, J.), 2026 SCC OnLine Raj 6744
- Bhagaram v. State of Rajasthan*, (Sandeep Shah, J.), 2026 SCC OnLine Raj 6903
- Bhageerath Joshi v. State of Rajasthan*, (Anuroop Singhi, J.), 2026 SCC OnLine Raj 6734
- Bhagwanaram v. State of Rajasthan*, (Sunil Beniwal, J.), 2026 SCC OnLine Raj 6791

Bhanwar Lal v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6890](#)

Bhanwarlal Sisodiya v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6745](#)

Bharatpur Development Authority v. Bharti, (Anand Sharma, J.), [2026 SCC OnLine Raj 6723](#)

Bhavya Dagur v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6601](#)

Bheru Lal Menaria v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6561](#)

Bheru Lal v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6901](#)

Bheru Singh v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6794](#)

Bhupendra Singh Kharwa v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6863](#)

Bittu Singh v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6792](#)

Brahmanand Sharma v. Principal Secretary, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6530](#)

Brigadier Bhupesh Hada v. Union of India, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6569](#)

Chanchal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6902](#)

Chhitar Mal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6860](#)

Chhote Lal Meena v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6565](#)

Chintu v. State of Rajasthan, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6784](#)

Chitra v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6760](#)

Daulat Chauhan v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6529](#)

Daulat Singh Dayma v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6736](#)

Deepak Kumar v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6803](#)

Deepika Bunkar v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6743](#)

Deepshikha Kanwar v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6885](#)

Dhanesh Chand Sharma v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6533](#)

Dharamchand v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6737](#)

Dharampal v. Branch Manager, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6702](#)

Dharmaram v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6637](#)

Dilip Shivaji Dusunge v. State of Rajasthan, (Praveer Bhatnagar, J.), [2026 SCC OnLine Raj 6614](#)

Dinesh Kumar Meena v. SBI, (Anand Sharma, J.), [2026 SCC OnLine Raj 6705](#)

Dinesh v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6869](#)

Dipa Ram v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6597](#)

Dipesh Prajapat v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6604](#)

Divakar Dhakad v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6811](#)

DND Vegetable Co. v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6587](#)

Dyaram v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6810](#)

Faizan v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6835](#)

Farukh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6906](#)

Fateh Rai Soni v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6694](#)

Fesal v. State of Rajasthan, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6660](#)

Gagandeep Singh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6828](#)

Gajanand v. Maliram, (Maneesh Sharma, J.), [2026 SCC OnLine Raj 6682](#)
Gajendra Verma v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6775](#)
Gangasahay v. Radheshyam, (Anand Sharma, J.), [2026 SCC OnLine Raj 6686](#)
Gaurav Kumar Soni v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6738](#)
Gheesu Khan v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6911](#)
Govardhan Lal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6875](#)
GTL Infrastructure Ltd. v. Union of India, (Arun Monga and Ashutosh Kumar, JJ.), [2026 SCC OnLine Raj 6521](#)
Gurpreet Singh v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6636](#)
Gyankeer Tobacco Products (P) Ltd. v. Commissioner, (Pushpendra Singh Bhati and Praveer Bhatnagar, JJ.), [2026 SCC OnLine Raj 6520](#)
Hansa v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6853](#)
Hanuman Sahay Mandawaria v. State of Rajasthan, (Anil Kumar Upman, J.), [2026 SCC OnLine Raj 6602](#)
Hanuman Singh Siyag v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6798](#)
Hanuman Singh v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6867](#)
Hardev Ram v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6651](#)
Harendra Inaiyan v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6755](#)
Hari Ram Roat v. H.M.T. Machine Tools Ltd., (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6678](#)
Hari Singh v. Gopal Singh, (Farjand Ali, J.), [2026 SCC OnLine Raj 6553](#)
Harish Kumar v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6770](#)
Haroon Khan v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6818](#)
Harpreet Singh v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6658](#)
Hemendra Singh Rao v. Union of India, (Anand Sharma, J.), [2026 SCC OnLine Raj 6712](#)
Hindustan Zinc Ltd. v. State of Rajasthan, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6740](#)
Hindustan Zinc Ltd. v. Union of India, (Maneesh Sharma, J.), [2026 SCC OnLine Raj 6783](#)
Hua v. State of Rajasthan, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6767](#)
Imran v. Canara Bank, (Anand Sharma, J.), [2026 SCC OnLine Raj 6704](#)
Incopac Parts (P) Ltd. v. Abida, (Sameer Jain, J.), [2026 SCC OnLine Raj 6574](#)
Indu Arya v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6802](#)
Indusind General Insurance Co. Ltd. v. Ganga Devi, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6717](#)
Insaf v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6840](#)
Iqbal v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6843](#)
Jagdish Prasad Gurjar v. State of Rajasthan, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6671](#)
Jagdish Prasad v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6582](#)
Jagmalram v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6774](#)
Jain Samaj v. Lok Bandhu, (Ganesh Ram Meena, J.), [2026 SCC OnLine Raj 6679](#)
Jalsingh Gurjar v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6730](#)

Jatin Raj Bhati v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6900](#)
Jebunisha Mansoori v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6750](#)
Jigar v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6864](#)
Jitendra Detani v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6836](#)
Jitendra Kumar v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6899](#)
Jitendra Solanki v. Aawas Financiers Ltd., (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6546](#)
Jsw Cement Ltd. v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6558](#)
Jyoti Singh Naruka v. Purnamal Meena, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6526](#)
Kailash Chandra v. Indian Oil Corpn. Ltd., (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6742](#)
Kalpesh v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6547](#)
Kamal Singh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6851](#)
Kamla Devi v. Lokesh, (Farjand Ali, J.), [2026 SCC OnLine Raj 6567](#)
Kamlesh v. Narendra Singh, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6676](#)
Kamli Devi v. Jaipur Development Authority, (Anand Sharma, J.), [2026 SCC OnLine Raj 6727](#)
Kana Ram v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6886](#)
Kanwarlal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6833](#)
Kapil Rathore v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6605](#)
Kapil v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6824](#)
Kaushalya v. Prakash, (Munnuri Laxman and Sangeeta Sharma, JJ.), [2026 SCC OnLine Raj 6663](#)
Khemee v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6555](#)
Khetaram v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6831](#)
Khivraj Sand Stone Art v. Rajasthan Pollution Control Board, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6535](#)
Khushala Ram v. State, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6612](#)
Kishan Lal Meghwal v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6808](#)
Kotada Vkbss Ltd. v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6711](#)
Krish Kandara v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6819](#)
Krishna Kumar v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6642](#)
Kuldeep Puri Goswami v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6768](#)
Kuldeep Singh v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6759](#)
Kuldeep v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6635](#)
Kunj Bala Sharma v. Amrit Kalash, (Maneesh Sharma, J.), [2026 SCC OnLine Raj 6683](#)
Lakshyaraj Singh v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6603](#)
Lalit Kumar Sharma v. State of Rajasthan, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6674](#)
Lalit Singh v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6905](#)
Laxman Dangi v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6657](#)
Laxmi Agarwal v. Shubra Singh, (Ganesh Ram Meena, J.), [2026 SCC OnLine Raj 6524](#)
Laxmi Narayan v. Union of India, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6571](#)

Lokesh Kumar Dangi v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6804](#)
Lokesh v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6873](#)
Madan Lal v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6788](#)
Madhu Lal Devra v. Chief Manager, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6700](#)
Mahadev v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6822](#)
Mahaveer Choudhary v. State of Rajasthan, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6687](#)
Mahaveer v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6848](#)
Mahendra Kumar Bagri v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6552](#)
Mahendra v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6562](#)
Mahesh Kumar Meena v. SBI, (Anand Sharma, J.), [2026 SCC OnLine Raj 6706](#)
Mahesh Kumar Shringi v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6724](#)
Mahesh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6832](#)
Maheshvardhan Singh v. State of Rajasthan, (Ravi Chirania, J.), [2026 SCC OnLine Raj 6805](#)
Mahipal Singh Sihag v. Chancellor, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6661](#)
Managing Committee v. Mamta Rani, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6563](#)
Mandeep Singh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6904](#)
Mangal Chand v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6577](#)
Mangal Singh v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6807](#)
Mangal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6653](#)
Mangaldev Construction Co. v. Commissioner, (Pushpendra Singh Bhati and Praveer Bhatnagar, JJ.), [2026 SCC OnLine Raj 6519](#)
Manish Dutta v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6692](#)
Manish Kumar v. Secretary to the Government Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6699](#)
Manish Kumar v. Union of India, (Sanjeev Prakash Sharma, A.C.J. and Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6672](#)
Manish Meena v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6733](#)
Manish Pandey v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6556](#)
Manisha Gupta v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6538](#)
Manju Sharma Widow v. Mohan Das, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6741](#)
Manmeet v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6627](#)
Manohar Singh v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6857](#)
Manoj Singh v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6543](#)
Manoj Singh v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6751](#)
Manu v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6652](#)
Marudhara Primeinfra (P) Ltd. v. Lahoty Buildcon Ltd., (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6539](#)
Matadeen Saini v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6732](#)
Mayank v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6893](#)

Meena v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6720](#)
Meera v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6570](#)
Mhaboob Khan v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6590](#)
Mittal Commerce Classes (P) Ltd. v. Satish Chand Soni, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6779](#)
Mohan Lal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6823](#)
Mohan Ram v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6817](#)
Mohd. Khalid v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6800](#)
Mohd. Khalid v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6910](#)
Mukesh Kumar v. Arvind Soni, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6580](#)
Mukesh v. State of Rajasthan, (Anil Kumar Upman, J.), [2026 SCC OnLine Raj 6814](#)
Mukesh v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6815](#)
Mukesh v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6598](#)
Mukhya Sodala Vikas Samiti Sodala v. Sudanshu Panth (IAS), (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6662](#)
Mula Ram v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6870](#)
Mularam v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6898](#)
Multani Pharmaceuticals Ltd. v. Raj Drugs & Pharmaceuticals Ltd., (Sameer Jain, J.), [2026 SCC OnLine Raj 6575](#)
Muskan Bairwa v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6685](#)
Mypaypoint Infotech (P) Ltd. v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6701](#)
Nahid v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6842](#)
Nakul Kalra v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6592](#)
Nanchi Devi v. Raheja Q. B.E. General Insurance Co. Ltd., (Ganesh Ram Meena, J.), [2026 SCC OnLine Raj 6681](#)
Nand Lal Meena v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6540](#)
Nanuram Moond v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6600](#)
Narayan Nath v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6850](#)
Narendra Bhati v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6554](#)
Narendra Choudhary v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6839](#)
Narendra Gautam v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6613](#)
Narendra Kumar Soni v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6813](#)
Narendra Kumar v. State of Rajasthan, (Farjand Ali, J.), [2026 SCC OnLine Raj 6576](#)
Naresh Kumar v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6621](#)
Naresh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6866](#)
Naringa Ram v. Aidan Ram, (Farjand Ali, J.), [2026 SCC OnLine Raj 6729](#)
Nathu Lal Gurjer v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6586](#)
Nathuram Khoja v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6757](#)
Naveen Choudhary v. Shivangan Constructions, (**Arun Monga** and Ashutosh Kumar, JJ.), [2026 SCC OnLine Raj 6665](#)

Neema Ram v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6820](#)
Neeru Sankhala v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6748](#)
Nikhil Sharma v. IDFC First Bank, (Anand Sharma, J.), [2026 SCC OnLine Raj 6697](#)
Nilesh v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6633](#)
Niranjan Lal Meena v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6542](#)
Niranjan Sharma v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6764](#)
Nirmal Kumar Nayak v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6591](#)
Nishant v. State of Rajasthan, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6877](#)
Om Prakash Saini v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6766](#)
Om Prakash v. Rajeev Kumar Sharma, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6640](#)
Om Prakash v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6607](#)
P.b. Enterprises v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6809](#)
Pankaj Oswal v. Rajasthan Public Service Commission, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6523](#)
Pankaj Singh v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6693](#)
Paras Ram v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6739](#)
Parasmal Jat v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6688](#)
Pawan Jhanwar v. HDFC Bank, (Anand Sharma, J.), [2026 SCC OnLine Raj 6696](#)
Pokar Ram v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6625](#)
Pooran Chand Saini v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6564](#)
Prabhu Dan v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6585](#)
Prabhu Lal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6617](#)
Pradeep Puri v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6620](#)
Pradeep Vaishnav v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6769](#)
Prahlad Mali v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6812](#)
Prahlad v. State of Rajasthan, (Mahendar Kumar Goyal and Pramil Kumar Mathur, JJ.), [2026 SCC OnLine Raj 6522](#)
Prakash Gurjar v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6649](#)
Prakash v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6891](#)
Prakash v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6895](#)
Pramod Kumar Gaur v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6566](#)
Pranaydev v. Sudha Mittal, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6912](#)
Praveen Kumar v. State of Rajasthan, (Farjand Ali, J.), [2026 SCC OnLine Raj 6609](#)
Praveen v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6837](#)
Prem Singh v. Union of India, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6532](#)
Prema Ram Vishnoi v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6806](#)
Premshankar Rathore v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6644](#)
Prince Maliya v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6622](#)
Priyanka Budania v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6726](#)

Priyanka Kumari v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6557](#)
Priyanka Sharma v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6761](#)
Puran Mal Khatik v. Rekha Devi, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6909](#)
Pushpa Rajwani v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6691](#)
Radheshyam Dedad v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6826](#)
Raghubir Prasad Meena v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6762](#)
Raghvendra v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6568](#)
Rahul Kumar v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6907](#)
Rahul v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6583](#)
Raj Kumar v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6763](#)
Raj v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6793](#)
Rajeev Kumar v. Shaitan Singh, (Farjand Ali, J.), [2026 SCC OnLine Raj 6527](#)
Rajendra Baheti v. Central Bank of India, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6773](#)
Rajendra v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6731](#)
Rajesh v. State of Rajasthan, (Farjand Ali, J.), [2026 SCC OnLine Raj 6847](#)
Rajjak v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6858](#)
Rajkumar Vaishnav v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6827](#)
Rajkumar v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6579](#)
Raju Jat v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6854](#)
Raju Lal v. State of Rajasthan, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6677](#)
Rajuram v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6881](#)
Rajuram v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6629](#)
Rakesh Kumar v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6650](#)
Rakesh Poonia v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6560](#)
Rakesh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6825](#)
Rakesh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6889](#)
Ram Kumar Meel v. Union of India, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6772](#)
Ramdayal Rathore v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6722](#)
Ramesh Chandra v. Kuldeep Rankha, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6641](#)
Ramesh Kumar Gangwani v. Union of India, (Munnuri Laxman and Sangeeta Sharma, JJ.), [2026 SCC OnLine Raj 6670](#)
Ramesh Kumar Tripathi v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6883](#)
Ramesh Kumar v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6786](#)
Ramesh Kumar v. Vaibhav Pathak, (Uma Shanker Vyas, J.), [2026 SCC OnLine Raj 6797](#)
Ramkesh Meena v. State of Rajasthan, (Inderjeet Singh and Sandeep Taneja, JJ.), [2026 SCC OnLine Raj 6518](#)
Ramkishan v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6619](#)
Ramkishore v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6878](#)
Ramlal v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6787](#)

Ramnarayan Meena v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6777](#)
Ramniwas Jangu v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6534](#)
Ramniwas v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6892](#)
Ramotar v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6707](#)
Ramprasad Khoja v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6709](#)
Ramu Ram v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6703](#)
Ranveer v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6844](#)
Ranvir Singh Shivan v. Rajasthan SRTC, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6545](#)
Rashid v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6656](#)
Rathore Infra Project (P) Ltd. v. Rajasthan State Road Development & Construction Corpn., (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6689](#)
Ravindra Singh v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6646](#)
Ravindra v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6782](#)
Rekhansh Rana v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6606](#)
Richa Nagpal v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6752](#)
Richhpal v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6615](#)
Rocky v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6841](#)
Roha Housing Finance (P) Ltd. v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6690](#)
Rohit Verma v. State of Rajasthan, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6897](#)
Rohitashav Kumar v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6541](#)
Royal Enterprises v. Nagar Parishad, (**Arun Monga** and Ashutosh Kumar, JJ.), [2026 SCC OnLine Raj 6516](#)
Royal Enterprises v. Superintendent Samuhik Chiktsalaya Sangh, (**Arun Monga** and Ashutosh Kumar, JJ.), [2026 SCC OnLine Raj 6517](#)
Ruchika Goyal v. Om Prakash, (Munnuri Laxman and Sangeeta Sharma, JJ.), [2026 SCC OnLine Raj 6666](#)
Sabir Ali Syed v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6551](#)
Sachin Sain v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6868](#)
Sadaf Siddiqui v. State of Rajasthan, (Anuroop Singhi, J.), [2026 SCC OnLine Raj 6735](#)
Sagar Sidana v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6756](#)
Sahil Meena v. State of Rajasthan, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6871](#)
Sajjan Kumar v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6643](#)
Samnder Singh Jodha v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6754](#)
Sandeep Kumar Sharma v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6536](#)
Sandeep Singh v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6623](#)
Sanjay Mathur v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6698](#)
Santosh Singh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6618](#)
Sanwarlal v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6855](#)

- Sardara Singh v. Harvinder Kaur*, (Munnuri Laxman and Sangeeta Sharma, JJ.), [2026 SCC OnLine Raj 6664](#)
- Sareef Khan v. State of Rajasthan*, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6631](#)
- Sarita v. State of Rajasthan*, (Anand Sharma, J.), [2026 SCC OnLine Raj 6719](#)
- Satpal Bishnoi v. State of Rajasthan*, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6628](#)
- Satveer Singh v. State of Rajasthan*, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6849](#)
- Saurabh v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6829](#)
- Savitri Devi v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6859](#)
- Seva Ram Dangi v. Union of India*, (Pushpendra Singh Bhati and Praveer Bhatnagar, JJ.), [2026 SCC OnLine Raj 6673](#)
- Shaitan Singh v. State of Rajasthan*, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6528](#)
- Shakeel v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6856](#)
- Shamsad v. State of Rajasthan*, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6781](#)
- Shankar Singh v. State of Rajasthan*, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6862](#)
- Sharwan Singh v. State of Rajasthan*, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6715](#)
- Sheikh Amber v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6882](#)
- Shikha Modi v. State of Rajasthan*, (Anand Sharma, J.), [2026 SCC OnLine Raj 6725](#)
- Shivkesh v. State of Rajasthan*, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6874](#)
- Shivlal v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6908](#)
- Shubhanshu Dixit v. State of Rajasthan*, (**Ravi Chirania**, J.), [2026 SCC OnLine Raj 6914](#)
- Shyamlal Sharma v. Dr. Samit Sharma*, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6639](#)
- Sigma (P) Iti v. State of Rajasthan*, (Shubha Mehta, J.), [2026 SCC OnLine Raj 6544](#)
- Smfg India Home Finance Co. Ltd. v. Manoj Rai*, (Anand Sharma, J.), [2026 SCC OnLine Raj 6728](#)
- Somi Kumar v. State of Rajasthan*, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6647](#)
- Sonu Dagar v. State of Rajasthan*, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6626](#)
- Sonu Nawaria v. HDFC Bank Ltd.*, (Anand Sharma, J.), [2026 SCC OnLine Raj 6718](#)
- Stockwell Solar Services (P) Ltd. v. State of Rajasthan*, (Shubha Mehta, J.), [2026 SCC OnLine Raj 6710](#)
- Sukha Ram Jat v. Avdhesh Kumar Meena*, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6638](#)
- Sukhavinder Singh v. State of Rajasthan*, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6616](#)
- Sukhram v. State of Rajasthan*, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6599](#)
- Sultan Belim v. State of Rajasthan*, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6588](#)
- Sumann Mundhara v. State of Rajasthan*, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6549](#)
- Sumer Khurkhuriya v. State of Rajasthan*, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6608](#)
- Sunil Kumar v. State of Rajasthan*, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6624](#)
- Sunil v. State of Rajasthan*, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6655](#)
- Sunita v. State of Rajasthan*, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6861](#)
- Sunny v. State of Rajasthan*, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6654](#)
- Surendra Pal v. State of Rajasthan*, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6790](#)
- Surendra v. State of Rajasthan*, (Sandeep Shah, J.), [2026 SCC OnLine Raj 6896](#)

Suresh Kumar v. State of Rajasthan, (Mukesh Rajpurohit, J.), [2026 SCC OnLine Raj 6714](#)
Suresh Kumar v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6584](#)
Suresh v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6872](#)
Swati Joshi v. State of Rajasthan, (Yogendra Kumar Purohit, J.), [2026 SCC OnLine Raj 6758](#)
Tarif v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6578](#)
Tata A.i.g. General Insurance Co. Ltd. v. Lakshmi Devi Chaudhary, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6747](#)
Tiku Ram Jangid v. Ravina, (Munnuri Laxman and Sangeeta Sharma, JJ.), [2026 SCC OnLine Raj 6667](#)
Truhome Finance Ltd. v. State of Rajasthan, (Anand Sharma, J.), [2026 SCC OnLine Raj 6778](#)
Udaipur Development Authority v. Anil Shah, (Nupur Bhati, J.), [2026 SCC OnLine Raj 6721](#)
Uma Shankar v. State of Rajasthan, (Ravi Chirania, J.), [2026 SCC OnLine Raj 6799](#)
Umedaram v. State of Rajasthan, (Sunil Beniwal, J.), [2026 SCC OnLine Raj 6789](#)
Ummed Devi v. State of Rajasthan, (**Farjand Ali**, J.), [2026 SCC OnLine Raj 6913](#)
Uppalapuvu Vinay Kumar v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6816](#)
Vaishali Rewari v. Municipal Council, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6572](#)
Vasant Achra v. State of Rajasthan, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6695](#)
Vidhi Se Sangharshrat Kishore v. State of Rajasthan, (Vinod Kumar Bharwani, J.), [2026 SCC OnLine Raj 6645](#)
Vijay Kumar v. State of Rajasthan, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6845](#)
Vijay Prakash v. State of Rajasthan, (Sameer Jain, J.), [2026 SCC OnLine Raj 6537](#)
Vijendra Singh v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6589](#)
Vikas Prajapat v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6594](#)
Vikas v. State of Rajasthan, (Baljinder Singh Sandhu, J.), [2026 SCC OnLine Raj 6634](#)
Vikram v. State of Rajasthan, (Pramil Kumar Mathur, J.), [2026 SCC OnLine Raj 6879](#)
Vilal v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6550](#)
Vimala v. State of Rajasthan, (Anoop Kumar Dhand, J.), [2026 SCC OnLine Raj 6573](#)
Vimla Bansal v. Rajasthan Small Scale Handicrafts Industries, (Sudesh Bansal, J.), [2026 SCC OnLine Raj 6776](#)
Vimla Devi v. State of Rajasthan, (Sanjeet Purohit, J.), [2026 SCC OnLine Raj 6611](#)
Virendra v. State of Rajasthan, (Ashok Kumar Jain, J.), [2026 SCC OnLine Raj 6796](#)
Virendrasingh v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6876](#)
Wajid v. State of Rajasthan, (Bipin Gupta, J.), [2026 SCC OnLine Raj 6630](#)
Yuvraj Gehlot v. State of Rajasthan, (Kuldeep Mathur, J.), [2026 SCC OnLine Raj 6595](#)
Zahir Khan v. Kotak Mahindra Bank, (Anand Sharma, J.), [2026 SCC OnLine Raj 6708](#)

Sikkim High Court

Divisional Manager, National Insurance Co. Ltd. v. Dawa Lhamu Sherpa, (**Bhaskar Raj Pradhan**, J.), [2026 SCC OnLine Sikk 97](#)
Mani Kumar Gurung v. Govind Khati, (**Bhaskar Raj Pradhan**, J.), [2026 SCC OnLine Sikk 98](#)

Teesta Rangit (P) Ltd. v. Union of India, (Bhaskar Raj Pradhan, J.), [2026 SCC OnLine Sikk 99](#)
Trio Venture (P) Ltd. v. Union of India, (Bhaskar Raj Pradhan, J.), [2026 SCC OnLine Sikk 100](#)

Telangana High Court

A. Ramu Naik v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 14147](#)
Abhi Subramanyam v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14142](#)
Active Spa & Salon v. State of Telangana, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14275](#)
Alladin Charities & Zakat Wakf v. Mohd. Saleem, (**Tirumala Devi Eada**, J.), [2025 SCC OnLine TS 2771](#)
Amaan Ahmed v. State of Telangana, (Juvvadi Sridevi, J.), [2026 SCC OnLine TS 14232](#)
Ambati Venukumar v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14261](#)
Amina Ajmeeri Begum v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14239](#)
Anand Kumar v. Amrat Chits (India) (P) Ltd., (P. Sam Koshy, J.), [2026 SCC OnLine TS 14130](#)
Aparna Cyber Commune Owners Welfare Society v. A.P. Central Power Distribution Co. Ltd., (Nagesh Bheemapaka, J.), [2026 SCC OnLine TS 14212](#)
APSRTC v. K. Venugopal, (Laxmi Narayana Alishetty, J.), [2026 SCC OnLine TS 14245](#)
Arvind Patel v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 14234](#)
B. Sathi Reddy v. State of Telangana, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 14220](#)
B. Venkata Malleshwari v. L. Nasar Khan, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 14189](#)
B. Venkatesh v. State of Telangana, (E.V. Venugopal, J.), [2026 SCC OnLine TS 14241](#)
B. Venkateshwarlu v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14270](#)
Bachu Ratnakar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14164](#)
Bank of Baroda v. State of Telangana, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14206](#)
Barla Raja Praveen Kumar v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14171](#)
Bhavani Chandrashekar Choudu v. State of Telangana, (N. Tukaramji, J.), [2026 SCC OnLine TS 14180](#)
Bhukya Laxman v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14179](#)
Bijarala Srinivas v. Amrat Chits (India) (P) Ltd., (P. Sam Koshy, J.), [2026 SCC OnLine TS 14132](#)
Bogi Balraj v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 14221](#)
Bommaka Sairaj v. State of Telangana, (Pulla Karthik, J.), [2026 SCC OnLine TS 14237](#)
Bommidi Nageswararao v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14251](#)
Bukya Kishan v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14260](#)
C.V. Lakshmi v. State of Telangana, (K. Sarath, J.), [2026 SCC OnLine TS 14228](#)
Cheepu Veeraswamy v. Viggeeswarapu Pushpa, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14135](#)
Chemarla Bhaskar Reddy v. State of Telangana, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 14210](#)
Chennupati Punj Garg v. Union of India, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 14248](#)
Chenreddy Krishna Reddy v. State of Telangana, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 14200](#)

- Cherupalli Sita Ramachandra Rao v. State of Telangana*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 14196
- Chinthakuntla Nagamani v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 14219
- Chityala Jeevan v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14230
- Cigirala Rangaswamy v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 14276
- D. Aruna Kumari v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14254
- Darapureddy Ajay Kumar v. State of Telangana*, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 14182
- Daraveni Kodaiah v. State of Telangana*, (N.V. Shravan Kumar, J.), 2026 SCC OnLine TS 14225
- Dhanada Laboratories (P) Ltd. v. Nemallapudi Kasthur Reddy*, (Surepalli Nanda, J.), 2026 SCC OnLine TS 14128
- Dharavath Kanthamma v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14205
- Dhariya Kedia v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14281
- Dharmender Sharma v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14181
- Duluganti Ravinder Reddy v. Shriram City Union Finance Ltd.*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14131
- Duppati Rojaneela v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14259
- Edigi Urukundamma v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14265
- Erpula Bixman v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14154
- Erugurala Gattaiah v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14208
- G. Bala Sundari v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14255
- G. Eddaiah v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14256
- G. Narasimha Reddy v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 14280
- G.P.R. Housing (P) Ltd. v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14233
- Gaddam Ramachandra v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14209
- Gajawada Siddartha v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14246
- Ganesh Goud Gouravani v. Union of India*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14247
- Golden Bricks Infra v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14274
- Gopi Goud v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14177
- Gorukanti Krishna v. State of Telangana*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 14201
- Guduru Ramesh Babu v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14231
- Gujjula Ashok v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14167
- Habeeb Bheemrao v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14155
- Harish Singh Jamedar v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14262
- Husna Fatima v. Union of India*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14222
- ICICI Lombard General Insurance Co. Ltd. v. Chidura Rajulu*, (B.R. Madhusudhan Rao, J.), 2026 SCC OnLine TS 14193
- Jinna Naresh v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14124
- Joginipally Sai Krishna Prasad Rao v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14184

- K. Bharathamma v. Bandaru Sakku Bai*, (T. Vinod Kumar, J.), 2023 SCC OnLine TS 4635
- K. Hanumantha v. State of A.P.*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14203
- K. Jayasree v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14252
- K. Narayanamma v. Greater Hyderabad Municipal Corpn.*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14218
- K. Paremala v. Laxmi Devi*, (Anil Kumar Jukanti, J.), 2026 SCC OnLine TS 14133
- K. Raghuramaiah v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14273
- K. Venkata Vyasa Linga Sastry v. State of Telangana*, (Gadi Praveen Kumar, J.), 2026 SCC OnLine TS 14288
- K. Yadagiri v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14151
- Kanemoni Saradamma v. State of Telangana*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14289
- Kasam Abhiram v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14178
- Kasinaduni Sudha Nagaraj v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14140
- Kasula v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14158
- Kasula v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14163
- Komkini Nagabhushanam v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14159
- Konda Ravindrachandra Reddy v. Commissioner*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14129
- Kurva Beerappa v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14243
- Labishetty Ramesh v. Nangunuri Ashok*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14183
- Laxmaiah & Bros. v. Labour Court-I*, (Laxmi Narayana Alishetty, J.), 2026 SCC OnLine TS 14291
- Lingam Rajashekar v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14242
- M. Nandeeshwar Reddy v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14215
- M. Rajender Reddy v. Bhupinder Singh Gill*, (K. Lakshman, J.), 2026 SCC OnLine TS 14127
- M. Rohan Yadav v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14195
- M. Uma Devi v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14282
- M. Veeraswamy v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14264
- M.K. Khaishagi v. Inquiring Authority & Superintending Engineer*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14285
- Malde Mahesh v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14141
- Malireddy Srinath v. CIT*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), 2026 SCC OnLine TS 14187
- Mamidipalli Anjanayya v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14143
- Manideep Pamukuntla v. Union of India*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14268
- Manisha Singh v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14150
- Mantipally Anjamma v. State of Telangana*, (Surepalli Nanda, J.), 2026 SCC OnLine TS 14224
- Mazharuddin v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14144
- Meridian Educational Society v. State of Telangana*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14290
- Mir Amir Ali v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14174

- Mohd. Abdul Ali v. Bandela Narasimhulu*, (K. Lakshman, J.), [2026 SCC OnLine TS 14126](#)
- Mohd. Afroz v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14160](#)
- Mohd. Afroz v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14161](#)
- Mohd. Aijaz Ahmed v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 14263](#)
- Mohd. Rizwan v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14173](#)
- Mohd. Sulthan v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14162](#)
- Mohd. Tanweer Siddiqui v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 14176](#)
- Mudavath Sujatha v. State of Telangana*, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14202](#)
- Mugu Harinath Sharma v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 14257](#)
- Mukka Harish Babu v. Commissioner*, (Suddala Chalapathi Rao, J.), [2026 SCC OnLine TS 14283](#)
- N. Panduranga v. B. Balaji*, (P. Sam Koshy and **Narsing Rao Nandikonda**, JJ.), [2026 SCC OnLine TS 14134](#)
- N. Srikanth Kumar v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 14229](#)
- Nadeem Ahmed v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 14192](#)
- National Insurance Co. Ltd. v. Manne Laxmaiah*, (Gadi Praveen Kumar, J.), [2026 SCC OnLine TS 14188](#)
- Nithya Enterprises v. State of Telangana*, (Surepalli Nanda, J.), [2026 SCC OnLine TS 14269](#)
- Oakline Wellness Spa v. State of Telangana*, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14211](#)
- P. Parvathi v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 14278](#)
- Padma Ranjith Kumar v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14146](#)
- Pallepati Kranthi Kumar v. State of Telangana*, (B. Vijaysen Reddy, J.), [2026 SCC OnLine TS 14277](#)
- Panga Sravan v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14165](#)
- Pasham Nirmala v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 14244](#)
- Pasham Thirupathi Reddy v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14169](#)
- Ponnam Malleshwari v. Matrutri Rajashekar*, (Renuka Yara, J.), [2026 SCC OnLine TS 14191](#)
- Pothurajula Chandraiah v. Union of India*, (K. Sarath, J.), [2026 SCC OnLine TS 14240](#)
- Prudhvi Sai Reddy Kolan v. State of Telangana*, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14185](#)
- Pulla Mukesh Kumar v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 14149](#)
- Pydi Durga Prasad v. State of Telangana*, (N. Tukaramji, J.), [2026 SCC OnLine TS 14148](#)
- R. Venkata Narsing Rao v. State of Telangana*, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 14213](#)
- Rambabu Gudimella Tirumala v. State of Telangana*, (Tangirala Madhavi Devi, J.), [2026 SCC OnLine TS 14207](#)
- Ramuloni Muthyalu v. State of Telangana*, (N.V. Shravan Kumar, J.), [2026 SCC OnLine TS 14266](#)
- Rangu Anusha v. G. Ravi*, (Vakiti Rama Krishna Reddy, J.), [2026 SCC OnLine TS 14137](#)
- Raula Lakshamma v. State of Telangana*, (E.V. Venugopal, J.), [2026 SCC OnLine TS 14287](#)
- Reliance General Insurance Co. Ltd. v. D. Laxamma*, (Vakiti Ramakrishna Reddy, J.), [2026 SCC OnLine TS 14186](#)
- S. Uma Maheshwar Rao v. State of Telangana*, (Pulla Karthik, J.), [2026 SCC OnLine TS 14236](#)
- S. Vijaya v. State of Telangana*, (K. Sarath, J.), [2026 SCC OnLine TS 14226](#)

- Sai Siddhi Constructions (P) Ltd. v. State of Telangana*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14223
- Sai Taksh Constructions v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14238
- Saleem Khan v. City Planner*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14216
- Samala Praveen Kumar v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 14279
- Samarowthu Prasad v. State of Telangana*, (Pulla Karthik, J.), 2026 SCC OnLine TS 14271
- Sangi v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14153
- Sanigarapu Rajendhar v. Union of India*, (K. Sarath, J.), 2026 SCC OnLine TS 14272
- Sathya Sai Agro Industries v. State of Telangana*, (Surepalli Nanda, J.), 2026 SCC OnLine TS 14235
- Shahjahan v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14204
- Shaik Baba v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14172
- Shaik Irfan v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14168
- Shyamrao Prashanth Kumar v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14152
- Singarapu Isthari v. Mohd. Siddiq*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14190
- Somani Narsamma v. Amoi Kumar*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14136
- Southern Power Distribution v. Keerthi Richmond Villas Owners Welfare Assn.*, (Nagesh Bheemapaka, J.), 2026 SCC OnLine TS 14198
- State of Telangana v. Chikkudu Shekar*, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 14139
- Sudhakar Reddy Jakkidi v. Union of India*, (B. Vijaysen Reddy, J.), 2026 SCC OnLine TS 14267
- Suggula Vasundhara v. State of Telangana*, (N. Tukaramji, J.), 2026 SCC OnLine TS 14145
- Suresh Kothari v. Commissioner*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14284
- Surinder Singh Makhija v. State of A.P.*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14214
- Syed Khaja Naseer Uddin v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14175
- T. Badrinath v. State of Telangana*, (Vakiti Ramakrishna Reddy, J.), 2026 SCC OnLine TS 14199
- T. Venkat Reddy v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14249
- Tahniyat Ali Khan v. State of Telangana*, (Namavarapu Rajeshwar Rao, J.), 2026 SCC OnLine TS 14227
- Tammanapelli Sainivas v. Union of India*, (P. Sam Koshy and Narsing Rao Nandikonda, JJ.), 2026 SCC OnLine TS 14197
- Tejavatu Devi Singh v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14157
- Telugu Ramu v. State of Telangana*, (J. Sreenivas Rao, J.), 2026 SCC OnLine TS 14166
- Thotakura Venkateswararao v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14253
- Utlal Srinath v. State of Telangana*, (Tangirala Madhavi Devi, J.), 2026 SCC OnLine TS 14194
- VAG Values (India) (P) Ltd. v. State of Telangana*, (Juvvadi Sridevi, J.), 2026 SCC OnLine TS 14138
- Venkateswaramma Konakala v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14250
- VSERVE Services v. ESI Corpn.*, (Gadi Praveen Kumar, J.), 2026 SCC OnLine TS 14125
- Yangani Gari Vidyavathi v. State of Telangana*, (K. Sarath, J.), 2026 SCC OnLine TS 14258
- Yarala Narasimha Reddy v. Hyderabad Metropolitan Development Authority*, (Suddala Chalapathi Rao, J.), 2026 SCC OnLine TS 14286
- Yenugula Mallaiiah v. State of Telangana*, (E.V. Venugopal, J.), 2026 SCC OnLine TS 14217

Zaddu Anusha v. State of Telangana, (J. Sreenivas Rao, J.), [2026 SCC OnLine TS 14170](#)

Tripura High Court

Dipak Debnath v. State of Tripura, (S. Datta Purkayastha, J.), [2026 SCC OnLine Tri 307](#)

National Insurance Co. Ltd. v. Tutan Saha, (T. Amarnath Goud, J.), [2026 SCC OnLine Tri 308](#)

Uttaranchal High Court

Kaman Anna v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2765](#)

Modern Golbal Welfare Society v. Union of India, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 2822](#)

Navdeep Mahajan v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2763](#)

Pooja Upadhyay v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2795](#)

Rahul Anna v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2764](#)

Raj Kumar v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 2816](#)

Rajendra Singh v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2762](#)

State of Uttarakhand v. N.K.G. Infrastructure Ltd., (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2767](#)

Uttarakhand Transport Corpn. v. Uma Rani, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2800](#)

Vipin Singh Sirola v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2766](#)

Uttaranchal High Court

A v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2794](#)

Abdulla Trading Co. v. Commissioner, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2713](#)

Abhishek Yadav v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2743](#)

Ahajad v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2802](#)

Akanksha Rani v. Ratan Singh Chauhan, (Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2784](#)

Ali Hussain v. State of Uttarakhand, (**Ravindra Maithani** and Siddhartha Sah, JJ.), [2026 SCC OnLine Utt 2737](#)

Alim v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2717](#)

Anand Prakash Dhawan v. State of Uttarakhand, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2734](#)

Anchit Rastogi v. State of Uttarakhand, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2777](#)

Anil Chauhan v. Mohit Gahlot, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2732](#)

Anil Chauhan v. Vishnu Dutt Bakshi, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2733](#)

Arti Agarwal v. State of Uttarakhand, (Manoj Kumar Tiwari, J.), [2026 SCC OnLine Utt 2701](#)

Arun Kumar Verma v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2707](#)

Aryan Tyagi v. State of Uttarakhand, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2747](#)

Ashish Kumar v. State of Uttarakhand, (**Siddhartha Sah**, J.), [2026 SCC OnLine Utt 2789](#)

- Associate Electricals Gaziabad (P) Ltd. v. Hari Om Construction*, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2699](#)
- Atul Gupta v. State of Uttarakhand*, (Manoj Kumar Tiwari, J.), [2026 SCC OnLine Utt 2842](#)
- Baij Nath v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2705](#)
- Beer Singh v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 2846](#)
- Bhikam Singh v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2715](#)
- Bhopal Singh v. State of Uttarakhand*, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2694](#)
- Binay Kumar v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2838](#)
- Bishan Singh Dhapola v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2837](#)
- Chandan Kumar Biswas v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2738](#)
- Danish v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2722](#)
- Deepak Saini v. State of Uttarakhand*, (Manoj Kumar Tiwari, J.), [2026 SCC OnLine Utt 2703](#)
- Dev Engineering & Construction Works v. Commr. State Goods & Services Tax*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2711](#)
- Deveshwar Prasad Kala v. State of Uttarakhand*, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2698](#)
- Dhingra Glass v. Commissioner*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2708](#)
- Dilshad v. State of Uttarakhand*, (**Siddhartha Sah**, J.), [2026 SCC OnLine Utt 2774](#)
- Gajendra Singh Cont. v. Commr.*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2755](#)
- Gaurav Pandey v. State of Uttarakhand*, (**Ravindra Maithani** and Siddhartha Sah, JJ.), [2026 SCC OnLine Utt 2727](#)
- Gopal Singh Bisht v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), [2026 SCC OnLine Utt 2776](#)
- Gurjeet Kaur v. State of Uttarakhand*, (**Siddhartha Sah**, J.), [2026 SCC OnLine Utt 2792](#)
- Gurukul Kangri Haridwar v. Punjab National Bank*, (**Manoj Kumar Tiwari**, J.), [2026 SCC OnLine Utt 2817](#)
- Harendra Singh v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2798](#)
- Harish Singh Rawal v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2728](#)
- Inamul Haq v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2716](#)
- Indrajeet Dhaka v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2811](#)
- Jagdish Prasad v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 2759](#)
- Jitendra Kumar v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2742](#)
- Kamal Kant Yadav v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2826](#)
- Kamil Husain v. State of Uttarakhand*, (**Pankaj Purohit**, J.), [2026 SCC OnLine Utt 2761](#)
- Karan Singh Saini v. State of Uttarakhand*, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2692](#)
- Khalid v. State of Uttarakhand*, (**Alok Mahra**, J.), [2026 SCC OnLine Utt 2725](#)

- Khawaja Khayyam v. State of Uttarakhand*, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2825
- Kuldeep Nandrajog v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2729
- Kuldeep Nandrajog v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2730
- Kuldeep Nandrajog v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2731
- Kuldeep Singh v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2783
- Kulvinder Singh v. State of Uttarakhand*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2702
- Lakshmi Rawat v. State of Uttarakhand*, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 2845
- Lalita v. State of Uttarakhand*, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2844
- Laxmi Tarai Agro Seeds v. Officer of the RBI Ombudsan RBI*, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2829
- M.R. Yadav & Associates v. Commr. State Goods & Services Tax*, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2710
- Madhav Chand v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2779
- Mahendra Kumar Tripathi v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2780
- Mahesh Chandra Joshi v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2806
- Metropolis Resident Welfare Assn. v. Registrar Firms Societies & Chits*, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2746
- Mohabbat v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2751
- Mohd Javed v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2739
- Mohd Yunus v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2720
- Mohd. Arshad v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2805
- Mohd. Faisal v. Senior State*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2839
- Mohd. Furkan v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2803
- Mohd. Shimol Malik v. Union of India*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2818
- Muneer Alam v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2808
- Munish Saini v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2749
- Muskan v. State of Uttarakhand*, (**Ravindra Maithani** and **Siddhartha Sah**, JJ.), 2026 SCC OnLine Utt 2735
- Mustafa Ali v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2812
- Mustkeem v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2726
- Nain Singh v. Union of India*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2821
- Nandan Singh Kanwal v. Rita Sati*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2704
- Narendra Kumar Singh v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2706
- Naseem Ahmed v. State of Uttarakhand*, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2790
- Naushad Ali v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2721
- Naveen Gusai v. State of Uttarakhand*, (**Ravindra Maithani** and **Siddhartha Sah**, JJ.), 2026 SCC OnLine Utt 2736

- Naveen Singh v. Commr. State Tax*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2756
- Nishi Tyagi v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2799
- Nitin Parmar v. State of Uttarakhand*, (**Manoj Kumar Tiwari** and Pankaj Purohit, JJ.), 2026 SCC OnLine Utt 2840
- Oriental Insurance Co. Ltd. v. Jagat Singh Bora*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2719
- Oriental Insurance Co. Ltd. v. Ram Veer Singh*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2718
- Pankaj Kumar v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2810
- Piyush Kumar v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2691
- Prakash Electricals v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2796
- Pramod Bhatt v. State of Uttarakhand*, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2786
- Praveen Kumar v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2697
- Pritam Singh v. Union of India*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2820
- Qamar Siddiqui v. State of Uttarakhand*, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2819
- Radhey Meta Alloys Pvt. v. BA Alloys (P) Ltd.*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2690
- Raj Security Service & Labour Contractor v. Commissioner State Goods & Services Tax*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2712
- Rajendra Kumar v. State of Uttarakhand*, (**Manoj Kumar Tiwari**, Acting C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2849
- Rajesh Pandey v. Union of India*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2823
- Rajesh Pandey v. Union of India*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2824
- Ram Bhullan v. State of Uttarakhand*, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2788
- Ram Chandra v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2748
- Raman Panwar v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2782
- Ramesh Chandra Pant v. State of Uttarakhand*, (**Manoj Kumar Tiwari** and Pankaj Purohit, JJ.), 2026 SCC OnLine Utt 2833
- Ramvilas Kumar v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2693
- Randhir Singh Panwar v. Contentment Board Dehradun*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2744
- Rashid v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2695
- Ravi Ram v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2778
- Ravindra Rice Mill v. State of Uttarakhand*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2831
- Ravindra Singh Deopa v. Commr. State Tax*, (**Manoj Kumar Gupta**, C.J. and Subhash Upadhyay, J.), 2026 SCC OnLine Utt 2830
- Renu Pal v. State of Uttarakhand*, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2807
- Rinku Sharma v. State of Uttarakhand*, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2740
- Rohit Singh Yadav v. Azam Khan*, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2771
- Rohit Singh Yadav v. Purnima Sharma*, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2770

Rohit Singh Yadav v. Sushank Aggarwal, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2772
Roshni Devi v. New India Insurance Co. Ltd., (**Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2848
Rosy Anand v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2797
Rudrapur Precision Industries v. CIT, (**Ravindra Maithani**, J.), 2026 SCC OnLine Utt 2768
Sachin Kumar v. Shivani, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2700
Sahzad v. State of Uttarakhand, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2775
Samay Singh v. Presiding Officer Labour Court Haridwar, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 2841
Samiksha Uniyal v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2827
Sandeep Singh v. State of Uttarakhand, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2787
Sania v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2814
Sarika Kataria v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2750
Scientific Testing Lab v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2753
Sethpal v. State of Uttarakhand, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2769
Shailendra Singh Bisht v. State of Uttarakhand, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 2785
Shamshad Ali v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2804
Shasti Ballabh Pant v. State of Uttarakhand, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2696
Shayra v. State of Uttarakhand, (**Manoj Kumar Tiwari**, J.), 2026 SCC OnLine Utt 2754
Shaziya v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2815
Sheetal Mund v. State of Uttarakhand, (**Rakesh Thapliyal**, J.), 2026 SCC OnLine Utt 2781
Shehzar Khan v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2809
Shiva Enterprises v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2828
Shivam Agarwal v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2752
Shubham Pundir v. State of Uttarakhand, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 2847
Shubham Saini v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2813
Siddheshwar Singh Maurya v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2835
Soni Singh v. State of Uttarakhand, (**Manoj Kumar Gupta**, C.J. and **Subhash Upadhyay**, J.), 2026 SCC OnLine Utt 2836
Subhash Chandra v. State of Uttarakhand, (**Pankaj Purohit**, J.), 2026 SCC OnLine Utt 2760
Sudhir Kant Uniyal v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2834
Suman Devi v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2741
Sunil Singh v. Kanchan Singh, (**Siddhartha Sah**, J.), 2026 SCC OnLine Utt 2773
Surendra Singh Daramwal v. State of Uttarakhand, (**Alok Mahra**, J.), 2026 SCC OnLine Utt 2801
Suvrata Prgaien v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2714
Ugrasen Prasad Singh v. State of Uttarakhand, (**Manoj Kumar Tiwari** and **Pankaj Purohit**, JJ.), 2026 SCC OnLine Utt 2843

Unipro Techno Infrastructure (P) Ltd. v. State of Uttarakhand, (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2709](#)

Uttarakhand High Tech Nursery Banpur v. State of Uttarakhand, (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2745](#)

Vipin Gusain v. State of Uttarakhand, (Siddhartha Sah, J.), [2026 SCC OnLine Utt 2791](#)

Vipin v. State of Uttarakhand, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2724](#)

Vishal v. State of Uttarakhand, (Rakesh Thapliyal, J.), [2026 SCC OnLine Utt 2723](#)

Warmmax India v. Commr. of the SGST, (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2832](#)

Winstrol Petrochemicals (P) Ltd. v. Commr., (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2757](#)

Winstrol Petrochemicals (P) Ltd. v. Commr., (Manoj Kumar Gupta, C.J. and Subhash Upadhyay, J.), [2026 SCC OnLine Utt 2758](#)

X2 v. State of Uttarakhand, (Siddhartha Sah, J.), [2026 SCC OnLine Utt 2793](#)

Customs Excise and Service Tax Appellate Tribunal

Commr. of Customs v. Tegnozo Polyplast (P) Ltd., (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2287](#)

M. Service Automobile v. Commr. (CGST), (R. Muralidhar, Member (Judicial)), [2026 SCC OnLine CESTAT 2292](#)

Mec Shot Blasting Equipment (P) Ltd. v. CCE, (Ajay Sharma, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2026 SCC OnLine CESTAT 2286](#)

Neelkanth Tubes (P) Ltd. v. CCE, (Somesh Arora, Member (Judicial) and P. Anjani Kumar, Member (Technical)), [2026 SCC OnLine CESTAT 2285](#)

Reliable Enterprises v. Commr. (CGST), (Ashok Jindal, Member (Judicial) and K. Anpazhakan, Member (Technical)), [2026 SCC OnLine CESTAT 2291](#)

Shri Omkarnath Builders & Property Developers v. Commr. (CGST), (Ajay Sharma, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2026 SCC OnLine CESTAT 2288](#)

Shri Sai RMC v. Commr. (CGST), (Ajay Sharma, Member (Judicial) and Hemambika R. Priya, Member (Technical)), [2026 SCC OnLine CESTAT 2290](#)

Yashraj Films (P) Ltd. v. Commr. (CGST), (S.K. Mohanty, Member (Judicial) and M.M. Parthiban, Member (Technical)), [2026 SCC OnLine CESTAT 2289](#)

Income Tax Appellate Tribunal

Ajaybhai Dineshbhai Bagdai v. CIT, (Dr. Arjun Lal Saini, (Accountant Member)), [2026 SCC OnLine ITAT 19776](#)

Akamai Technologies International AG v. CIT, (Kavitha Rajagopal, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 19765](#)

AM Neelevaneswarar Thirukoil v. CIT, (George George K., (Vice President) and S.R. Raghunatha, (Accountant Member)), [2026 SCC OnLine ITAT 19702](#)

Amneal Pharmaceuticals (P) Ltd. v. CIT, (Narendra Prasad Sinha, (Accountant Member) and Tapas Ram Misra, Member (Judicial)), [2026 SCC OnLine ITAT 19711](#)

- Arihant Inframinging (P) Ltd. v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial) and **Avdhesh Kumar Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 19770](#)
- Arun Kumar Pandey v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19799](#)
- Asha Nivas Social Welfare Society v. CIT*, (Gagan Goyal, (Accountant Member) and **Manu Kumar Giri**, Member (Judicial)), [2026 SCC OnLine ITAT 19693](#)
- Bai Kabibai & Hansraj Morarji Charity Trust v. CIT*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 19722](#)
- Baleshver v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19795](#)
- Beeram Vijaya Bhaskar Reddy v. CIT*, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19688](#)
- Bindeshwar Ram v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19706](#)
- Cargo Motors Gujrat (P) Ltd. v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19780](#)
- Chetana Resorts (P) Ltd. v. CIT*, (R.K. Panda, (Vice President) and **Vinay Bhamore**, Member (Judicial)), [2026 SCC OnLine ITAT 19690](#)
- CIE Automotive India Ltd. v. CIT*, (**Anikesh Banerjee**, Member (Judicial) and Makarand Vasant Mahadeokar, Member (Accountant)), [2026 SCC OnLine ITAT 9742](#)
- CIT v. AAMBY Valley City Ltd.*, (Anubhav Sharma, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 19760](#)
- CIT v. Ali Fazal*, (Amit Shukla, Member (Judicial) and **Makarand Vasant Mahadeokar**, (Accountant Member)), [2026 SCC OnLine ITAT 19726](#)
- CIT v. Cemindia Projects Ltd.*, (Anikesh Banerjee, Member (Judicial) and Ratna Dasgupta, (Accountant Member)), [2026 SCC OnLine ITAT 19713](#)
- CIT v. Creamy Foods Ltd.*, (**Mahavir Singh**, (Vice President) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 19774](#)
- CIT v. Deepak Garg*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19783](#)
- CIT v. E-Clinical Works India (P) Ltd.*, (**Amit Shukla**, Member (Judicial) and Girish Agrawal, (Accountant Member)), [2026 SCC OnLine ITAT 19723](#)
- CIT v. Harshit Singhania Buildcon*, (**Partha Sarathi Chaudhury**, Member (Judicial) and **Avdhesh Kumar Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 19789](#)
- CIT v. Kanpur Development Authority*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19793](#)
- CIT v. Karnavati Medical & Educational Trust*, (**Sanjay Garg**, Member (Judicial) and Gangadhar Panda, (Accountant Member)), [2026 SCC OnLine ITAT 19735](#)
- CIT v. Master Pack India (P) Ltd.*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19791](#)
- CIT v. Naveen Sabharwal*, (Kavitha Rajagopal, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 19739](#)
- CIT v. Piyush Agarwala (Kol)*, (**Rajesh Kumar**, Member (Accountant) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 13273](#)

- CIT v. R.A.K. Ceramics India (P) Ltd.*, (Vijay Pal Rao, (Vice President) and **Madhusudhan Sawdia**, (Accountant Member)), [2026 SCC OnLine ITAT 19716](#)
- CIT v. Raheja Eternity CHS Ltd.*, (**Amit Shukla**, Member (Judicial)), [2026 SCC OnLine ITAT 19724](#)
- CIT v. Schlumberger Asia Services Ltd.*, (**Satbeer Singh Godara**, Member (Judicial) and Amitabh Shukla, (Accountant Member)), [2026 SCC OnLine ITAT 19692](#)
- CIT v. Shah Asit Surendrabhai HUF*, (Narendra Prasad Sinha, (Accountant Member) and **Tapas Ram Misra**, Member (Judicial)), [2026 SCC OnLine ITAT 19710](#)
- CIT v. St. Thomas Church*, (**Beena Pillai**, Member (Judicial) and Jagadish, (Accountant Member)), [2026 SCC OnLine ITAT 19721](#)
- CIT v. Sudhir Kumar Singhal*, (**Partha Sarathi Chaudhury**, Member (Judicial) and **Avdhesh Kumar Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 19771](#)
- Crescent Educational & Charitable Trust v. CIT*, (Inturi Rama Rao, (Accountant Member) and **S.S. Viswanethra Ravi**, Member (Judicial)), [2026 SCC OnLine ITAT 19736](#)
- Danfoss Systems Ltd. v. CIT*, (**R.K. Panda**, (Vice President) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 19730](#)
- Devdutta Choudhury v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19676](#)
- Dhananjay Amarsing Jadhao v. CIT*, (Pavan Kumar Gadale, Member (Judicial)), [2026 SCC OnLine ITAT 19744](#)
- Dogra Education Society v. CIT*, (Vimal Kumar, Member (Judicial) and **Renu Jauhri**, (Accountant Member)), [2026 SCC OnLine ITAT 19761](#)
- G.K. Marketing & Apparels LLP v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19781](#)
- Ganapathy Sundari v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19703](#)
- Gangasarup v. NFAC*, (**Mahavir Singh**, (Vice President) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 19757](#)
- Gaurav Sisodia v. CIT*, (Manoj Kumar Aggarwal, (Accountant Member) and **Rajesh Damodarlal Sharma**, Member (Judicial)), [2026 SCC OnLine ITAT 19670](#)
- Generating Research Insights for Development Council v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19674](#)
- Gobinda Kumura v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19677](#)
- Greeneffect Waste Management Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 19755](#)
- Gude Venkateswara Rao v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19747](#)
- Gurjeet Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19796](#)
- Harbans Lal Dua v. CIT*, (**Kavitha Rajagopal**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 19787](#)
- Harvinder Kaur v. CIT*, (**Manoj Kumar Aggarwal**, (Accountant Member) and Rajesh Damodarlal Sharma, Member (Judicial)), [2026 SCC OnLine ITAT 19671](#)

- Hema Educational Trust v. CIT*, (**Manoj Kumar Aggarwal**, (Accountant Member) and Rajesh Damodarlal Sharma, Member (Judicial)), [2026 SCC OnLine ITAT 19683](#)
- Hitesh Khanna v. CIT*, (Kavitha Rajagopal, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 19743](#)
- ICICI Bank Ltd. v. CIT*, (Anikesh Banerjee, Member (Judicial) and **Arun Khodpia**, (Accountant Member)), [2026 SCC OnLine ITAT 19715](#)
- Ilink Multitech Solutions Ltd. v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19709](#)
- Inder Lal Ramrakhyani v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19802](#)
- Iqra Educational & Charitable Trust v. CIT*, (George George K., (Vice President) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19696](#)
- Itenderpal Singh v. Assessing Officer*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19785](#)
- Jitendrakumar Premjibhai Ladola v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 19752](#)
- Jyothi Yadav v. CIT*, (**Kavitha Rajagopal**, Member (Judicial) and Krinwant Sahay, (Accountant Member)), [2026 SCC OnLine ITAT 19788](#)
- Jyoti Industries Freight Carrier (P) Ltd. v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial) and Avdhesh Kumar Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19763](#)
- Kalki Trust for Rural Service v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19701](#)
- Kamlakar Jayram Salunke Samiksha Infrastructure v. Assessing Officer*, (**Dr. Manish Borad**, (Accountant Member) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 19727](#)
- Kous Khan Mahaboob Khan v. CIT*, (S.S. Viswanethra Ravi, Member (Judicial) and **Padmavathy S.**, (Accountant Member)), [2026 SCC OnLine ITAT 19689](#)
- Krishna Fashion World v. CIT*, (**Anikesh Banerjee**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 19718](#)
- Lalitha Boda v. CIT*, (Vijay Pal Rao, (Vice President)), [2026 SCC OnLine ITAT 19686](#)
- LKS Gold House (P) Ltd. v. CIT*, (**Aby T. Varkey**, Member (Judicial) and Padmavathy S., Member (Accountant)), [2026 SCC OnLine ITAT 10266](#)
- Lucent Global v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member) and Sonjoy Sarma, Member (Judicial)), [2026 SCC OnLine ITAT 19759](#)
- M. Power Energy (P) Ltd. v. CIT*, (**Mahavir Singh**, (Vice President) and M. Balaganesh, (Accountant Member)), [2026 SCC OnLine ITAT 19756](#)
- Maa Kudargarhi Steels (P) Ltd. v. CIT*, (Partha Sarathi Chaudhury, Member (Judicial) and **Avdhesh Kumar Mishra**, (Accountant Member)), [2026 SCC OnLine ITAT 19772](#)
- Macwear v. CIT*, (**Narender Kumar Choudhry**, Member (Judicial) and Prabhash Shankar, (Accountant Member)), [2026 SCC OnLine ITAT 19720](#)
- Madhusudhan Kumar Lankoti v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19773](#)
- Mahaveer Parboiled Rice Industries (P) Ltd. v. CIT*, (**Vijay Pal Rao**, (Vice President) and Manjunatha G., (Accountant Member)), [2026 SCC OnLine ITAT 19729](#)

- Manager Bettiah Estate Under Court of Ward v. CIT*, (**Laxmi Prasad Sahu**, (Accountant Member) and Yogesh Kumar U.S., Member (Judicial)), [2026 SCC OnLine ITAT 19694](#)
- Manda Nagarjuna v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19800](#)
- Manoj Agrawal v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19777](#)
- Meenali Singhanian v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19778](#)
- Mileside Estate (P) Ltd. v. Assessment Unit*, (Vimal Kumar, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19754](#)
- Mongodb Ltd. v. CIT*, (**Kavitha Rajagopal**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 19768](#)
- Mukhtar Ahmed v. CIT*, (Mahavir Singh, (Vice President) and **M. Balaganesh**, (Accountant Member)), [2026 SCC OnLine ITAT 19751](#)
- Muslim Minority College v. CIT*, (**Yogesh Kumar U.S.**, Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19707](#)
- MyKaarma.com India (P) Ltd. v. CIT*, (**Kavitha Rajagopal**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 19766](#)
- Nagalakshmi Karedla v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19746](#)
- Nalini Prabha Bihary v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19678](#)
- Neeraj Bhatia v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19792](#)
- Neeraj Dhamija v. CIT*, (**Satbeer Singh Godara**, Member (Judicial) and Sanjay Awasthi, (Accountant Member)), [2026 SCC OnLine ITAT 19748](#)
- New Era Social Development Welfare Society v. DC/AC*, (Yogesh Kumar U.S., Member (Judicial) and Rakesh Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19705](#)
- New India Assurance Co. Ltd. v. CIT*, (**Vikram Singh Yadav**, (Accountant Member) and Anikesh Banerjee, Member (Judicial)), [2026 SCC OnLine ITAT 19725](#)
- Open Door Welfare Society v. CIT*, (**Udayan Dasgupta**, Member (Judicial) and Krinwant Sahay, Member (Accountant)), [2026 SCC OnLine ITAT 11444](#)
- Pareshbhai Savjibhai Khunt v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 19738](#)
- Parvinder Singh Bedi v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19782](#)
- Play Games 24X7 (P) Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Arun Khodpia, (Accountant Member)), [2026 SCC OnLine ITAT 19719](#)
- Raipur Refratherm (P) Ltd. v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial) and Avdhesh Kumar Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19769](#)
- Raj Filling Station v. CIT*, (Vimal Kumar, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19753](#)
- Raj Pal Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19797](#)

- Rajeswar Thakur v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19673](#)
- Rajnandgaon Leprosy Hospital & Clinic v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial) and Avdhesh Kumar Mishra, (Accountant Member)), [2026 SCC OnLine ITAT 19784](#)
- Rama Naidu Gutha v. CIT*, (Manjunatha G., (Accountant Member) and **Ravish Sood**, Member (Judicial)), [2026 SCC OnLine ITAT 19737](#)
- Ramchandra Dhanuskar v. CIT*, (Pavan Kumar Gadale, Member (Judicial)), [2026 SCC OnLine ITAT 19742](#)
- Ramesh Chandra Nayak v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19675](#)
- Ranchhodbhai Kurjibhai Kakadiya v. CIT*, (**Dr. Arjun Lal Saini**, (Accountant Member)), [2026 SCC OnLine ITAT 19758](#)
- Ranju Devi v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19786](#)
- RKC Infrabuilt (P) Ltd. v. CIT*, (Narendra Prasad Sinha, (Accountant Member) and **Tapas Ram Misra**, Member (Judicial)), [2026 SCC OnLine ITAT 19712](#)
- Rohit Goel v. CIT*, (**Satbeer Singh Godara**, Member (Judicial)), [2026 SCC OnLine ITAT 799](#)
- Rohtash Singh v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19762](#)
- Sandhya Rakesh Sharma v. CIT*, (Justice (Retd.) C.V. Bhadang, (President) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 19679](#)
- Sanjay Aggarwal v. CIT*, (**Manoj Kumar Aggarwal**, (Accountant Member) and Rajesh Damodarlal Sharma, Member (Judicial)), [2026 SCC OnLine ITAT 19682](#)
- Sanjay Kumar Jaisinghani v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19803](#)
- Sanjeev Jain v. CIT*, (Anubhav Sharma, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 19740](#)
- Seetharamulu Aitipamula v. CIT*, (**Satbeer Singh Godara**, Member (Judicial)), [2026 SCC OnLine ITAT 19749](#)
- Sellyagoundanpudur Ramasamy v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and Ss Viswanethar Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19698](#)
- Shakambhari Ispat & Power Ltd. v. CIT*, (Rajesh Kumar, Member (Accountant) and Pradip Kumar Choubey, Member (Judicial)), [2026 SCC OnLine ITAT 21](#)
- Shirdi Sai Center of South Chennai v. CIT*, (**Inturi Rama Rao**, (Accountant Member) and S.S. Viswanethra Ravi, Member (Judicial)), [2026 SCC OnLine ITAT 19699](#)
- Shyam Prakash v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19801](#)
- Sice Vaan Joint Venture v. NFAC*, (Anubhav Sharma, Member (Judicial) and **Krinwant Sahay**, (Accountant Member)), [2026 SCC OnLine ITAT 19741](#)
- Skill Promoters (P) Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19708](#)
- Skoda Auto Volkswagen India (P) Ltd. v. CIT*, (**R.K. Panda**, (Vice President) and Vinay Bhamore, Member (Judicial)), [2026 SCC OnLine ITAT 19731](#)

- SKP Timbers India (P) Ltd. v. CIT*, (**George George K.**, (Vice President) and Padmavathy S., (Accountant Member)), [2026 SCC OnLine ITAT 19717](#)
- Steadview Capital Mauritius Ltd. v. CIT*, (**Beena Pillai**, Member (Judicial) and Renu Jauhri, Member (Accountant)), [2025 SCC OnLine ITAT 9120](#)
- Sub-Registrar Office Siyana v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19794](#)
- Sunil Shivdatta Rithe v. CIT*, (Pavan Kumar Gadale, Member (Judicial)), [2026 SCC OnLine ITAT 19745](#)
- Suresh Nanji Dabhi v. CIT*, (Justice (Retd.) C.V. Bhadang, (President) and **Prabhash Shankar**, (Accountant Member)), [2026 SCC OnLine ITAT 19680](#)
- Team Media & Hospitality (P) Ltd. v. CIT*, (George Mathan, Member (Judicial) and Gopalan Gurusamy, (Accountant Member)), [2026 SCC OnLine ITAT 19672](#)
- Trinath Mandal v. CIT*, (**Partha Sarathi Chaudhury**, Member (Judicial)), [2026 SCC OnLine ITAT 19804](#)
- Uma Dugginapeddi v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19750](#)
- Unnathan Shekhar v. CIT*, (Pawan Singh, Member (Judicial) and **Rakesh Kumar Lodha**, (Accountant Member)), [2026 SCC OnLine ITAT 19681](#)
- Usmangani Ahemadbhai Manva v. CIT*, (Tapas Ram Misra, Member (Judicial) and **R. Govindarajan**, (Accountant Member)), [2026 SCC OnLine ITAT 19691](#)
- Vaithilingam Parashakthi Elamathi Trust v. CIT*, (Manu Kumar Giri, Member (Judicial) and **S.R. Raghunatha**, (Accountant Member)), [2026 SCC OnLine ITAT 19697](#)
- Vd Swami & Co. (P) Ltd. v. CIT*, (Gagan Goyal, (Accountant Member) and Manu Kumar Giri, Member (Judicial)), [2026 SCC OnLine ITAT 19695](#)
- Vishal Mehta v. AO Rang 251 Ward 32(2)*, (**Amit Shukla**, Member (Judicial) and Makarand Vasant Mahadeokar, (Accountant Member)), [2026 SCC OnLine ITAT 19728](#)
- Whirlpool of India Ltd. v. CIT*, (**Kavitha Rajagopal**, Member (Judicial) and Renu Jauhri, (Accountant Member)), [2026 SCC OnLine ITAT 19767](#)
- Yar Mohd. Khan v. CIT*, (Satbeer Singh Godara, Member (Judicial)), [2026 SCC OnLine ITAT 19779](#)
- Yogshakti Educational & Charitable Trust v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19798](#)
- Yu Sasaki v. CIT*, (Satbeer Singh Godara, Member (Judicial) and **Sanjay Awasthi**, (Accountant Member)), [2026 SCC OnLine ITAT 19790](#)
- Z 163 Annavaram PACS Ltd. v. CIT*, (Vijay Pal Rao, (Vice President) and **Manjunatha G.**, (Accountant Member)), [2026 SCC OnLine ITAT 19775](#)

National Company Law Tribunal

- Ancile Investment Co. v. Anshul Gupta Resolution Professional of Arch Pharmalabs Ltd.*, (**Ashish Kalia**, Member (Judicial) and Anil Raj Chellan, Member (Technical)), [2026 SCC OnLine NCLT 6131](#)
- ASREC (India) Ltd. v. Pratik Jain*, (Brajendra Mani Tripathi, Member (Judicial) and Man Mohan Gupta, Member (Technical)), [2026 SCC OnLine NCLT 6129](#)

- Asset Reconstruction Co. (India) Ltd. v. Shamken Multifab Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6118](#)
- Axis Bank Ltd. v. Sevenhills Healthcare (P) Ltd.*, (Kishore Vemulapalli, Member (Judicial)), [2026 SCC OnLine NCLT 6115](#)
- BAAF Engineers (P) Ltd. v. Pratishtha Dairy Farms (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6125](#)
- Bank of Baroda v. Adarsh Jhunjhunwala*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6121](#)
- Canara Bank v. RMN Infrastructures Ltd.*, (Jyoti Kumar Tripathi, Member (Judicial) and Ravichandran Ramasamy, Member (Technical)), [2026 SCC OnLine NCLT 6130](#)
- Canara Bank v. Satish Kumar Singh*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6117](#)
- Daya Shanker Ravi Shanker AOP v. Anant Buildcon (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6110](#)
- Dextara Digital (P) Ltd., In re*, (Rajeev Bhardwaj, Member (Judicial) and Sanjay Puri, Member (Technical)), [2026 SCC OnLine NCLT 6113](#)
- Hinduja National Power Corpn. Ltd., In re*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 6109](#)
- Indian Bank v. Sukant Jain*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6122](#)
- J.C. Flowers Asset Reconstruction (P) Ltd., In re*, (Kishore Vemulapalli, Member (Judicial) and Umesh Kumar Shukla, Member (Technical)), [2026 SCC OnLine NCLT 6126](#)
- Jammu & Kashmir Bank v. Perfect Radiators & Oil Coolers (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6123](#)
- Jayesh Hansraj Chovatiya v. Acutaas Chemicals Ltd.*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 6103](#)
- Karyan Global v. Raphe Mphibr (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6128](#)
- Madhusudan Motors (P) Ltd. v. Shivam Traders & Hire Purchase (P) Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6111](#)
- Maruti Corpn. v. Sharanam Infraproject & Trading Ltd.*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 6108](#)
- Nandish Sunilbhai Vin, In re*, (Chitra Hankare, Member (Judicial) and Dr V.G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 6107](#)
- Om Tranns Infra Corpn. (P) Ltd. v. Everrennew Energy (P) Ltd.*, (Sanjiv Jain, Member (Judicial) and Venkataraman Subramaniam, Member (Technical)), [2026 SCC OnLine NCLT 6105](#)
- Oriental Bank of Commerce v. Simbhaoli Sugars Ltd.*, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6120](#)
- Pointleap Projects (P) Ltd., In re*, (Chitra Hankare, Member (Judicial) and Velamur G. Venkata Chalapathy, Member (Technical)), [2026 SCC OnLine NCLT 6106](#)
- R. World Leisure Ltd., In re*, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 6104](#)
- Rajneesh Gupta v. Essar Coatings (P) Ltd.*, (Shishir Agarwal, Member (Technical) and K. Biswal, Member (Judicial)), [2026 SCC OnLine NCLT 6112](#)

Shakunta Packers (P) Ltd. v. ROC, UP, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6127](#)
Shree Bhawani Paper Mills Ltd., In re, (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6116](#)
Standard Chartered Bank v. JVL Agro Industries Ltd., (Praveen Gupta, Member (Judicial) and Ashish Verma, Member (Technical)), [2026 SCC OnLine NCLT 6119](#)
Tata Blue Scope Steel Ltd. v. Richa Industries Ltd., (Shishir Agarwal, Member (Technical) and K. Biswal, Member (Judicial)), [2026 SCC OnLine NCLT 6124](#)
Tirupati Fin-Lease Ltd. v. SBI, (Shammi Khan, Member (Judicial) and Sanjeev Sharma, Member (Technical)), [2026 SCC OnLine NCLT 6114](#)

Court of Appeal of Singapore

Vietnam Oil & Gas Group v. Joint Stock Co., (Sundaresh Menon, C.J. and Steven Chong and Belinda Ang, JCA), [2025 SCC OnLine SGCA 3](#)

Singapore High Court

DLS v. DLT, (Andre Maniam, J.), [2026 SCC OnLine SGHC 3](#)
Tata Power Co. Ltd. v. Kleros Capital Partners Ltd., (S Mohan, J. Anthony Besanko and Anthony Meagher, JJ), [2026 SCC OnLine SICC 1](#)

To get this list regularly join our:-

Telegram Channel - <https://t.me/scconline>

Follow us:-

LinkedIn - <https://in.linkedin.com/company/scconline>
Instagram - https://www.instagram.com/scctimes_/
Twitter - <https://twitter.com/scconline>
YouTube - <https://www.youtube.com/user/thescconline>
Facebook - <https://www.facebook.com/scconline>

